# FORM NO. 4 (See Rule 42) CENTRAL ADMINISTRATIVE TRIBUNAL GUWAHATI BENCH ORDERSHEET

	1.	ORIGINAL APPLICATION No.	:/2011
	2.	Transfer Application No.	:/2011 in O.A. No
	3.	Misc. Petition No.	:/2011 in O.A. No
	4.	Contempt Petition No.	:/2011 in O.A. No
	5.	Review Application No.	:/2011 in O.A. No
	8.	Execution Petition No.	: 13 /2011 in O.A. No. 94/2005
	Арр		o Kumar Saikea
	Res	pondent (S) : IJnion	at India 2015
	Adv		Deka, Mr. D.K. Bordaloi
•		ocate for the :spondent (S)]	·

The applicant, Through
Mrs. K. Deka, Advocate
Praying for direction
Cegoon the Irespondants
to comply the order
Old-22-9-2006 passed
in o.A. 94/2005.

Notes of the Registry

Laid before The Horsble court for farour of Order.

Section objar(g)

14.6.2011

Date

Order of the Tribunal

21.06.2011

By this Execution Petition under Section 27 of the Administrative Tribunals Act, 1985 petitioner makes a prayer for issuance of direction upon the respondents to comply with and/or implement the direction contained in the order dated 22.09.2006 passed in OA No.94 of 2005.

Heard Mr.D.K.Bordoloi, learned counsel for the petitioner. Issue notice under Rule 11(1)(i) of the CAT (Procedure) Rules, 1987, returnable within four weeks.

List on 22.07.2011.

(Madan Kumar Chaturvedi) Member (A)

/bb/

11-7-11

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to R. Nos. 1-3

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22.07.2011

Mr.C.Barua, learned counsel for the respondents appeared and submitted that copy of the EP has been received by the respondents on 18.07.2011. As such, six weeks fime is required to file the counter. Learned counsel stated that most probably the order is executed, but it cannot be said with certainty unless records are verified. Mr.D.K.Bordoloi, learned counsel is present for the petitioner.

Post the matter after four weeks i.e., on 25.08.2011.

> (Madan Kumar Chaturvedi) Member (A)

Mrs.K.Deka, learned counsel for the petitioner appeared and prayed for three weeks time. Mr.C.Baruah, learned counsel for the respondent nos. 2 & 3 is present.

List on 13.09.2011.

(Madan Kumar Chaturvedi) Member (A)

Mr.D.K.Bordoloi, learned counsel for the petitioner appeared and submitted that due to illness, his Senior Mrs.K.Deka could not appear today, as such time may be granted. Mr.C.Barua, learned counsel respondent nos.2 & 3 is present.

List the matter on 27.09.2011.

(Madan Kumar Chaturvedi) Member (A)

24-8-11 1) Counter not tile ". 2) Sunce Reports an

1327

24-8-2011 Counter Reply bled by the respondants at page-32 to 70. 25.08.2011

with 30 Vakalatnama biled by Mr. C. Barush the on behalt of R.NO-273,

Reply firw.

20-9-20 M Addition of altidavit 1001 tiled by the applicant at page-36 to 40 71-75.

/bb/

13.09.2011

27.09.2011

Smt. K.Devi, learned counsel for the petitioner and Mr.C.Baruah, learned counsel for the respondent nos.2 & 3 are present.

The solitary grievance raised by the petitioner in this EP is in regard to not giving him promotion to the post of Lab Assistant. I do not find any such direction in the order of this Tribunal dated 22.09.2006 rendered in OA No.94 of 2005, for implementation of which, present EP has been filed. As such, I do not find any merit in the petition.

Accordingly, EP No.13 of 2011 stands dismissed.

(M.K.Chaturvedi)
Member (A)

/bb/

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### IN THE CENTRAL ADMINSTRATIVE TRIBUNAL: GUWAHATI BENCH,

#### GUWAHATI

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EXECUTION PETITION NO. / / 2011

In Original Application No. 94 / 2005

**IN THE MATTER OF:** 

Sri Pradip Kumar Saikia.....Applicant

-VERSUS-

The Union of India & others.....Respondents

#### INDEX

SL No.	Particulars	Annexure	page
1.	Execution Petition		1 to 6
2.	Affidavit		7
3.	Copy of the order dated 22.09.2006 passed	1	8 to 17
	in O.A. No. 94/2005		
4.	Copy of the order dated 23.12.2009 passed		
	in W.P. (C). No. 460/2007	11	18 to 24
5. ~	Copy of the letter filed by the petitioner on 24.05.2010		
•	praying for execution of Hon'ble Court's order.	Ш	25
6.	Petition filed by the petitioner dated 07.06.2010 praying f	or	
	Hon'ble Court's order	<b>IV</b>	26
7.	Letter dated 20.07.2010 submitted by the respondent	V	27
8.	Copy of the order dated 21.02.2011 passed in		•
	Contempt Case No. 67/2011	VI	28 to 29

Filed by

mebo for Bondoloi

• Advocate

Central Administrative Tribunal केन्द्रीय प्रशासनिक न्यायालय

1 3 JUN 201

Guwahati Bench गुलाहाटी न्यायपीठ

IN THE CENTRAL ADMINSTRATIVE TRIBUNAL: GUWAHATI BENCH,

1

DISTRICT: DIBRUGARH

GUWAHATI.

EXECUTION PETITION NO.

/2011

In Original Application No. 94 / 2005

# IN THE MATTER OF:

O.A. No. 94 of 2005

Sri Pradip Kumar Saikia.....Applicant

-VERSUS-

The Union of India & others.....Respondents

-AND- .

#### IN THE MATTER OF:

An application under Section 27 of the Central Administrative Tribunal Act, 1985 praying for issuance of a direction upon the Respondents to comply with and/or implement the direction contained in the order dated 22.09.2006 passed in O.A. No. 94 of 2005.

-AND-

# IN THE MATTER OF:

Sri Pradip Kumar Saikia

Son of Late Durbal Krishna Saikia

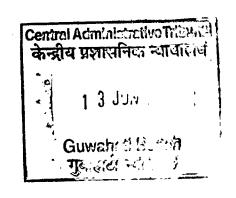
Resident of Athabari Gaon.

P.O: Khwang Ghat. P.S: Khwang

District: Dibrugarh, Assam......Petitioner

-Vs

Posts be. Soiling



 The Union of India, represented by the Secretary, Health and Family Welfare, Government of India, New Delhi-1

2. The Director,

Regional Medical Research Centre,

N.E. Region, Indian Council of Medical Research, Post Box No. 105

District:- Dibrugarh-786001, Assam.

The Administrative Officer,
 Regional Medical Research Centre,

N.E. Region, ICMR, Post Box No. 105,

District: Dibrugarh- Assam....Respondents

The humble petition of the above named petitioner

#### Most Respectfully Sheweth.

- 1. That the petitioner begs to state that he filed a petition in the Hon'ble Central Administrative Tribunal No. being O.A. No. 94/05 alleging that his promotion to the post of Laboratory attendant instead of to the post of Field Worker (Senior) from the Field Worker (Junior) is not a promotion at all and as such the promotion is illegal. The fact is that as per the advertisement published in the Assam Tribune News paper dated 28.11.85 applications were invited by the Director, Regional Medical Research Centre, N.E. Region, (ICMR) Dibrugarh, the respondent No.2 to fill up two post of Field worker (Senior) and one post was reserved for S.T candidate. Accordingly on 19.06.86 the petitioner joined in the post of Field Worker (Jr.) with the hope to get to be promoted to the post of Field Worker (Sr.).
- 2. That the petitioner was granted financial upgradation under Assured Career Progression (ACP) Scheme with effect from 09.08.1999 in the pay scale of Rs. 2610-3540. In the mean time, the petitioner had submitted representation dated 21.02.2000 praying for his promotion to the next higher post of Field Worker (Sr.). However he was promoted to the post of Laboratory Attendant with effect from 18.06.2003.

- 3. That being aggrieved by the aforesaid order of promotion, the petitioner made time-to-time representations in which he agitated that having regard to his long length of service (16 years), he was required to be promoted to the post of Field Worker (Sr.) equivalent to the post of Laboratory Assistant.
- 4. That as against the aforesaid prayer of the petitioner, he was apprised by the authority that since he was granted upgradation under ACP, he could not be considered for promotion to the post of Field Worker (Sr.). On receipt of such intimation, the petitioner by his representation dated 30.07.2003 apprised the authorities that his promotion to the post of Laboratory Attendant had deprived him of his promotion to the post of Field Worker (Sr.) as the post of Field Worker (Jr.) and the post of Laboratory Attendant were equivalent in rank and status.
- 5. That departmental remedies pursued by the petitioner having not yielded any result, he approached the Hon'ble Tribunal by filling the aforesaid O.A. No 94/05. In the O.A., apart from the aforesaid fact, the petitioner also stated that those who were appointed as Field Worker (Sr.) had already been promoted to the next higher post of Laboratory Technician.
- That the Learned Tribunal considering the entire materials on 6. record has upheld the contention of the petitioner holding that he was entitled to be promoted to the post of Field Worker (Sr.). While holding so, the Tribunal noticed that the pay scales of laboratory Attendant and that of Field Worker (Jr.) are almost same and that the petitioner had already received the upgradation of pay under the ACP. The Learned Tribunal also found that the pay scales of both the posts. i.e Field Worker (Jr.) and Laboratory Attendant at one point of time were the same. So far as the upgraded pay scale is concerned, the Tribunal has rightly observed that such upgradation is assured under ACP and cannot not be construed to be a promotion. The ACP was granted to the petitioner on completion of requisite length of service. The Tribunal also noticed the fact that those who had joined along with the petitioner as Field Worker (Sr.) had been promoted to the next higher rank of Laboratory Technician.
- 7. That vide Judgement and order dated 22.09.2006 passed by the Hon'ble Tribunal the application of the petitioner was allowed and it was

भग्नें पर्वतासीयक न्यायालय । ३ ८... Guvahali Bonch गुवाहाटी न्यायपीठ held that upgardation made to the petitioner to the post of Laboratory Attendant is not justified and the petitioner will be entitled to the pay scale of Field Worker (Sr.) on ACP. Further it was made clear that the petitioner will be entitled to the benefit notionally till the date of issuance of the order and this shall be carried out within four months from the date of receipt of this order by convening a DPC if required.

A Xerox copy of the certified copy of the Judgement and order dated 22.09.06 passed in O.A. 94/2005 is annexed herewith and marked as annexure-I to the petition.

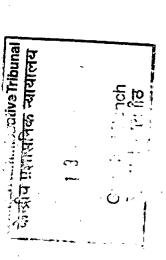
- 8. That against the aforesaid Judgement and order the respondents preferred a review petition, which was also dismissed by the Hon'ble Tribunal. Thereafter the respondents No. 2 and 3 had preferred before the Hon'ble Gauhati High Court a Writ petition No. being W.P. (C) 460/07 against the aforesaid Judgement and order passed by the learned Tribunal.
- 9. That vide Judgement and order dated 23.12.2009 passed by the Hon'ble High court in W.P.(C) No. 460/07 dismissed the writ petition upholding the Judgement and order of the learned Tribunal.

A Xerox copy of the certified copy of the Judgement and order dated 23.12.09 is annexed herewith and marked as annexure-II to the petition.

10. That thereafter the petitioner submitted a petition to the respondent No. 2 along with a copy of the Judgement and order dated 23.12.09 praying for executing the order of the Hon'ble High Court by promoting him to the post of Laboratory Assistant. Instead of promoting the petitioner to the post of Laboratory Assistant which is equivalent to the post of Field Worker (Sr.) the respondent No. 2 vide its letter No. RMRC/Dib/Court case (PKS) /2009-10/452 dated 24.05.2010 redesignated his post as Attendent (Services) cancelling his promotion w.e.f 12.06.2003 which is clear violation of the order passed by the learned Tribunal and upholding by the Hon'ble Gauhati High Court.

A Xerox copy of the letter dated 24.05.2010 is annexed herewith and marked as annexure-III to the petition.

11. That thereafter on 07.06.2010 the petitioner again submitted a petition before the respondent No.2 praying to comply with the Hon'ble Court's order and to promote him to the post of Field Worker (Sr.) or of



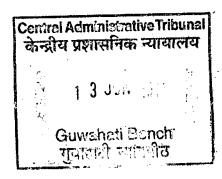
equivalent category. Thereafter instead of executing the Hon'ble High Court's order the respondent No. 2 sent the petitioner another letter dated 09.06.2010 alleging violation of the CCS (Conduct) Rule way back in the year 1996. Thereafter the petitioner submitted another petition before the respondent No.2 on 11.06.2010 again praying for upholding the High Court's order.

A typed copy of the petition filed by the petitioner dated 07.06.2010 is annexed herewith and marked as annexure-IV to the petition.

12. That therefore the respondent No.3 for the respondent No.2 sent the petitioner a letter No. RMRC/Dib/PF-49/2010-11/1136 dated 20.07.2010 whereby the petitioner was informed that there was no vacant post of Field Worker (Sr.) or any post of equivalent category to consider the petitioner's request for promotion, which is apparently wilful violation of the Hon'ble High Court's order.

A Xerox copy of the letter dated 20.07.2010 is annexed herewith and marked as annexure-V to the petition.

- 13. That the petitioner begs to state herein that one Robin Ch. Doloi was promoted in the year 2008 from the post of laboratory Attendent to the post of Laboratory Assistant by the respondent No. 2 which is apparently after the passing of the order by the Hon'ble Administrative Tribunal dated 22.09.06.
- 14. That the petitioner begs to state that the respondents have deliberately and wilfully disobeyed the aforesaid Judgements and orders passed by the Hon'ble Tribunal dated 22.09.2006 in O.A No 94/05 and the Hon'ble Gauhati High court dated 23.12.2009 in W.P.(C) No. 460/07 in so far the petitioner is not promoted to the post of Field Worker (Senior) or of equivalent category.
- 15. That the petitioner further begs to state herein that the respondents have deliberately and wilfully violated the order and directions of the Hon'ble Tribunal insofar he cancelled the petitioner's promotion instead of executing the clear directions given by the Hon'ble Tribunal vide its order dated 22.09.2006 to promote the petitioner to the post of Field Worker (Senior) or of equivalent category within four months from the date of receipt of the order.



16. That thereafter the petitioner filed a contempt case No. being Contempt Case No. 67/2011 before the Hon'ble Gauhati High Court and vide order dated 21.02.2011 the Hon'ble High Court granted leave to the petitioner to withdraw the contempt petition with liberty to approach the Central Administrative Tribunal for appropriate relief under section 27 of the Administrative Tribunal Act, 1985.

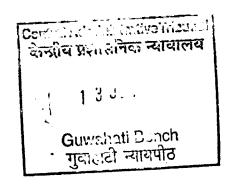
A Xerox copy of the certified copy of the order dated 21.02.2011 is annexed herewith and marked as annexure-VI to the petition.

- 17. That the petitioner begs to submit herein that this Hon'ble Tribunal may be pleased to direct the respondents under section 27 of the Central Administrative Tribunal Act 1985 to execute/implement the order dated 22.09.2006 passed in O.A. No. 94/2005.
- 18. That the petition is filed bonafide and in the interest of justice only.

In the premises aforesaid it is prayed that Your Lordships will be pleased to admit the petition and issue notice upon the Respondents to show cause as to why necessary order or orders as prayed for should not be passed directing and/or commanding the Respondents to give effect to the order dated 22.09.2006 passed in O.A. No 94/05 by this Hon'ble Tribunal, and, if any cause or causes being shown and upon hearing the parties be pleased to direct the Respondents to comply with and/or to give effect to its order contain in O.A. No 94 of 2005 dated 22.09.2006.

And for this act of kindness, the petitioner as in duty, bound, shall ever pray.

-Affidavit-



#### AFFIDAVIT

1. That I am the Applicant of the Original Application No. 94/2005 and also petitioner of the instant Execution petition and as such, I am fully acquainted and conversant with the facts and circumstances of this petition.

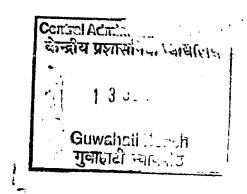
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true to my information derived there from which I believe to be true and										
the rests are my humble submission before this Hon'ble court.										

Identified by

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Pradip lu Suilier DEPONENT

Solemnly affirmed before me by the deponent who is identified by Ar Debe for Months Advocate on this......day of June 2011 at Guwahati.



ANNEXURE -T-

#### CENTRAL ADMINISTRATIVE TRIBUNAL **GUWAHATI BENCH**

Original Application No. 94 of 2005

Date of Order: This the 2200 day of September 2006

The Hon'ble Sri K.V. Sachidanandan, Vice-Chairman

The Hon'ble Shri G. Ray, Administrative Member

Sliri Pradip Kumar Saikia, S/o Shri Durbel Krishne Saikia, Resident of Athabari Gaon, P.O. Khwang Ghat, District-Dibrugarh, Assam.

......Applicant

By Advocate Mrs K. Deka.

- versus -

1. The Union of India, represented by the Secretary, Health and Family Welfare, Government of India, New Delhi-1.

> The Director, Regional Medical Research Centre, N.E. Region (ICMR), District Dibrugarh, Assam.

The Administrative Officer, Regional Medical Research Centre, N.E. Region (ICMR), District- Dibrugarh, Assam.

- Shri Kamaleswar Gogoi, Laboratory Assistant, Regional Medical Research Centre, N.E. Region (ICMR), District-Dibrugarh, Assam.
- Shri Purnananda Gogoi, Laboratory Assistant, Regional Medical Research Centre, N.E. Region (ICMR), District-Dibrugarh, Assam.

By Advocate Mrs R.S. Choudhury.

Central Administrative Tribunal केन्द्रीय प्रशासनिक न्यायालय

1. Respondents

Guwahati Bench र्विहाटी न्यावपीठ

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-9- H ORDER Central Administrative Tribuna केन्द्रीय प्रशासनिक न्यायालय

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Guwahati Bench गुवाहाटी न्यायपीठ

#### K.V. SACHIDANANDAN (V.C.)

The applicant who is a graduate belongs to the ST community of Assam (Annexure-1). In response to a notification the applicant applied for the post of Field Worker (Senior) in the pay scale of Rs.260-430. At that time the qualification required was H.S.L.C. Examination passed. A call letter was issued to the applicant. The applicant was selected and appointed as Field Worker (Juniro) instead of Field Worker (Senior) since the applicant had no experience. Thereafter the applicant discharged his duties with full satisfaction. On 22.03.2000 respondent No.2 granted financial upgradation under the Assured Career Progression (ACP for short) Scheme with effect from 09.08.1999 and accordingly the applicant's basic pay became Fs 2610-60-3150-65-3540. The applicant submitted an application on 24/02.2000 graying to consider his promotion to the next higher upgradation he, to the post of Field Worker (Senior) in the pay scale of Rs.3200-85-4900 per month. Thereafter on 18.06.2003 vide Annexure-V order the applicant was promoted as Laboratory Attendant with effect from 12.06.2003 in the pay scale of Rs.2610-60-2910-65-3300 70-4000. The applicant submitted a representation contending that the applicant was serving as a Field Worker (Junior) since last sixteen years and the applicant's next promotion was to the post of Field Worker (Senior), which was equivalent to the post of Laboratory Assistant. Those who had joined as Field Worker (Senior) had been promoted as Laboratory Technician and the applicant accepted the post of Laboratory Attendant under protest and requested to reconsider the applicant's promotion to the post of Field

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Guwahati Bench गुवाहाटी न्यादपीठ

Worker (Senior). The applicant submitted a representation on 30.07.2003 contending that the post of Field Worker (Senior) has been re-designated as Laboratory Assistant but the post of Field Worker (Junior) has not been re-designated and the post and scale of Laboratory Attendant is equivalent to the post of Field Worker (Junior). The pay scale of Laboratory Attendant is not enhanced pay scale to that of Field Worker (Junior) and the pay scale that the applicant has already received in the month of August 1999. Instead of promoting the applicant as Field Worker (Senior) the applicant has been given the scale of Laboratory Attendant. Aggrieved by the said inaction the applicant has filed the present Original Application seeking the following reliefs:

"A. Setting aside of the order No.RMRC/Dib/Adm-28 (DPC)/2003-04/961 dated 18<sup>th</sup> June, 2003, passed by the Administrative Officer for the Director, Regional Medical Research Centre N.E. Region (ICMR) Dibrugarh, Assam.

- B. Setting aside the orders (Date and No. not known) of promotions whereby the respondents No.4 and 5 were promoted from the posts of Laboratory Attendants to the posts of Laboratory Assistants.
- C. Directing the respondent No.2 to pass order promoting the applicant to the post of Field Worker (Senior) which is redesignated as Laboratory Assistant with effect from 12.6.2003."
- 2. The respondents have filed a detailed written statement contending that the claim is barred by limitation under Section 21 of the Administrative Tribunals Act, 1985. The applicant agreed to the terms and conditions and has given his consent as per clause 10 of the Conditions of grant of benefits under the ACP Scheme. Therefore, the applicant cannot have a second thought over the same. The applicant

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Central Administrative Tribunal केन्द्रीय प्रशासनिक न्यायालय

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Guwahati Bench गुवाराटी न्यायगीठ,

was considered for the recruitment to the post of Field Worker (Junior) and accordingly the applicant joined the post. The applicant was given fluancial upgradation under the ACP Scheme raising his scale of pay from Rs.2550-3200 to Rs.2610-3540 with effect from 9.8.1999 as per the guidelines contained in DOPT letter dated 26.10.1999, The promotion to the higher post can only be considered as and when suitable vacancies arise and that too under the rules and provisions in force. As per the DPC recommendations the applicant was promoted to the post of Laboratory Attendant with effect from 12.6.2003, with a direction to the applicant either to accept the same or to make, an objection over the said promotion. As per clause 10 of the ACP Scheme while accepting the benefit under the Scheme, an employee shall be deemed to have given his unqualified acceptance for regular promotion on occurrence of subsequent vacancy and if he fefuses to accept the higher post on regular basis he shall be subject to normal debarment for regular promotion. According to the respondents the applicant has given his unqualified acceptance of such promotion on occurrence of such vacancy. The posts of Field Worker (Junior) and Laboratory Attendant are not equivalent posts as contended nor is the post of Laboratory Assistant a reserved post. The right to be considered for promotion is not a fundamental right and as such the applicant cannot claim promotion as a matter of right. Therefore, the applicant is not entitled for the benefit.

3. The applicant has also filed a rejoinder reiterating his contentions in the original application.

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Advocate

Central Administrative Tribunal केन्द्रीय प्रशासनिक चाधालय

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Guwahati Banch गुवाहारी, न्यायका उ

- 4. We have heard Mrs K. Deka, learned counsel for the applicant and Mrs R.S. Choudhury, learned counsel for the respondents. The learned counsel for the parties submitted that since the pleadings are complete and there is some urgency in the matter the matter may be heard even before admission before the Division Bench and the counsel for the parties have taken us to various pleadings, materials and evidence placed on record.
- The learned counsel for the applicant argued that the applicant who is well qualified for the post of Field Worker (Senior) was not granted the same though the selection was held only for that post. Even thereafter when the ACP was granted, instead of upgrading the salary to the pay scale of Field Worker (Senior) the applicant was placed on a lesser pay scale, which is not in the hierarchy.
- The learned counsel for the respondents, on the other hand, submitted that the applicant has joined as Field Worker (Junior) and worked for years which cannot be a dispute at this juncture. After the merger of the cadre the applicant was given financial upgradation under the ACP Scheme according to the hierarchal pay scale. The applicant was not denied any benefit and therefore cannot have a case.
- We have given due consideration to the arguments, pleadings and evidence placed on record. The contention of the applicant, that the applicant was called for the selection of Field Worker (Senior) is a thing of the past, which now cannot be agitated.

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Guwahati Bench गवाहाटी न्यायपीठ

In the rejoinder the applicant has specifically pleaded that there is no post in between the posts of Field Worker (Junior) and Field Worker (Senior). Only in Dibrugarh RMRC, N.E. Region of Indian Council of Medical Research there is a post of Field Worker (Junios), but there is no such post designated as Field Worker (Junior) in other Regional Medical Research Centre of JCMR. Again the post of Field Worker (Senior) was redesignated as Laboratory Assistant but the post of Field Worker (Junior) is not redesignated till date. The applicant has made a representation on 9.9.2002 with a request to take necessary steps to redesignate the post of Field Worker (Junior) to Lakoratory Assistant (Junior) considering the future prospect of the applicant but ng reply has been received. It is also the case of the applicant that the post of Laboratory Attendant is equivalent to the post of Field Worker (Junior). The pay scale of Laboratory Attendant is not enhanced pay scale of Field Worker (Junior) and the applicant has already received that pay in the month of August 1999. Therefore, the pay scale granted in the post of Laboratory Attendant is of no consequential benefit to the applicant and the applicant's consistent case is that the applicant should be upgrade to the post of Field Worker (Senior), which is equivalent to the post of Laboratory Assistant. Those who have joined with the applicant as Field Worker (Senior) have been promoted as Laboratory Technician. Therefore, it will be of some use to find out the hierarchal position of the post held by the applicant. Annexure-IX dated 29.8.1985 is a Circular issued by the ICMR sanctioning creation of the new posts right from Deputy Director to Chowkidar. For better elucidation the relevant items (10, 11 and 12) are reproduced as under:

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Advocate

-14-

Guwahati Bandi गुवाहाटी न्यायपीठ

٠.	SI.No.	Designation	Pay scal	No.of posts -
		Field Worker (Senior)	Rs.260-400	Two
	11.	Field Worker (Junior)	Rs.196-268	One
			Rs.196-268	Four

8. From the said document it is clear that Field Worker (Junior) and Laboratory Attendant are in the same pay scale of Rs.196-268/- at that point of time. Therefore, O.M. dated 04.08.2004 (Annexure XIII) promoting the applicant from the post of Field Worker (Junior) to the post of Laboratory Attendant in the pay scale of Rs.2610-4000/- cannot be said to be an upgradation in the promotional post. The applicant, admittedly, joined service as Field Worker (Junior) and completed more than sixteen years of service. The ACP Scheme which was born on 09.08.1999 by the orders of the Ministry of Personnel, Public Grievances and Pensions had salient features of granting financial upgradation to Group, 'B', 'C' and 'D' employees on completion of 12 and 24 years of regular service. For better elucidation clause 3 of the ACP Scheme and clauses 4, 5, 6.1 and also 10 of the conditions for grant of benefits under the ACP Scheme, which are relevant, are reproduced as under:

- "3." GROUP 'B', 'C' AND 'D' SERVICES/POSTS AND ISOLATED POSTS IN GROUP 'A', 'B', 'C' AND 'D' 'CATEGORIES.
- 3.1 While in respect of these categories also promotion shall continue to be duly earned, it is proposed to adopt the ACP Scheme in a modified form to mitigate hardship in cases of acute stagnation either in a cadre or in an isolated post. Keeping in view all relevant factors, it has, therefore, been decided to grant two financial upgradations [as recommended by the Fifth Central Pay Commission and also in accordance with the Agreed Settlement dated September 11, 1997 (in relation to

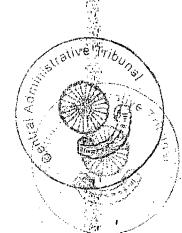
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Guwahati Bench गुवाहाटी न्यायपीठ

Group 'C' and 'D' employees) entered into with the Staff Side of the National Council (JCM)] under the ACP Scheme to Group 'B', 'C' and 'D' employees on completion of 12 years and 24 years (subject to condition no. 4 in Annexure – I) of regular service respectively. Isolated posts in Group 'A', 'B', 'C' and 'D' categories which have no promotional avenues shall also qualify for similar benefits on the pattern indicated above. Certain categories of employees such as casual employees (including those with temporary status) ad hoc and contract employees shall not qualify for benefits under the aforesaid Scheme. Grant of financial 'upgradations under the ACP Scheme shall, however, be subject to the conditions mentioned in Annexure – I.

- 3.2 Regular Service for the purpose of the ACP Scheme shall be interpreted to mean the eligibility service counted for regular promotion in terms of relevant Recruitment Service Rule.
- The first financial upgradation under the ACP Scheme shall be allowed after 12 years of regular service and the second upgradation after 12 years of regular service from the date of the first financial upgradation subject to fulfillment of prescribed conditions. In other words, if the first financial upgradation gets postponed on accounts of the employee not found fit- or due to departmental proceedings, etc. this would have consequential effect on the second upgradation which would also get deferred accordingly.
- in the entire Government service career of an employee shall be counted against regular promotions (including insitu promotion and fast-track promotion availed through limited departmental competitive examination) availed from the grade in which an employee was appointed as a direct recruit. This shall mean that two financial upgradations under the ACP Scheme shall be available only if no regular promotions during the prescribed periods (12 and 24 years) have been availed by an employee. If an employee has already got one regular promotion, he shall qualify for the second financial upgradation only on competition of 24 years of regular service under the ACP Scheme. In case two prior promotions on regular basis have already been received by an employee, no benefit under the ACP Scheme shall be accrue to him;
- 6. Fulfillment of normal promotion norms (bench-mark, departmental examination, seniority-cum-fitness in the case of Group 'D' employees, etc.) for grant of financial upgradations, performance of such duties as are entrusted to the employees together with retention of old designations, financial upgradations as personal to the incumbent for the stated purpose and restriction of the



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Guwahati Bench गुवाहाटी न्यायपीठ

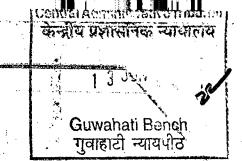
ACP Scheme for financial and certain other benefits (House Building Advance, allotment of Government accommodation, advances, etc.) only without conferring any privileges related to higher status (e.g. invitation to ceremonial functions, deputations to higher posts, etc) shall be ensured for grant of benefits under the ACP Scheme;

Grant of higher pay-scale under the ACP Scheme shall be conditional to the fact that an employee, while accepting the said benefit, shall be deemed to have given his unqualified acceptance for regular promotion on accurrence of vacancy subsequently. In case he refuses to accept the higher post on regular promotion subsequently, he shall be subject to normal debarment for regular promotion as prescribed in the general instructions in this regard. However, as and when he accepts regular promotion thereafter, he shall become eligible for the second upgradation under the ACP Scheme only after he completes the required eligibility service/period under the ACP Scheme in that higher grade subject to the condition that he period for which he was debarred for regular promotion shall not count for the purpose. For example, if a person has got one financial upgradation after rendering \*12 years of regular service and after 2 years therefrom if he refuses regular promotion and is consequently debarred for one year and subsequently he is promoted to the higher grade on regular basis after completion of 15 years (12+2+1) of regular service, he shall be eligible for consideration for the second upgradation under the ACP Scheme only after rendering ten more years in addition to two years of service already rendered by him after the first financial upgradation (2+10) in that higher grade, i.e. after 25 years (12+2+1+10) of regular service because the debarment period of one year cannot be taken into account towards the required 12 years of regular service in that higher grade;"

The Scheme is introduced to mitigate hardship in case of acute stagnation either in a cadre or in an isolated post and decided to grant two financial upgradations on completion of 12 years and 24 years of regular service. Reading from clause 5.1 of the Scheme, admittedly, the applicant was not subjected to any regular promotion during the prescribed period of 12 and 24 years. Therefore, this is a beneficial scheme to the employee. It goes without saying that any technicalities or interpretation of the scheme in denying the eligible

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employees for the benefit cannot be accepted. The standard/common pay scale as per Part A annexed to the Ministry of Finance as Annexure-II to the ACP Scheme is as follows:

"S.No.		Revised pay scales (Rs)			
1	S-1	2550-55-2660-60-3200			
2	S-2	2610-60-3150-65-3540			
nota i	S-3	2650-65-3300-70-4000			
. 4.	S-4	2750-70-3800-75-4400			
5	S-5	3050-75-3950-80-4590			

Now, it will be interesting to note what are the pay scales that the applicant was drawing and the pay scales of Field Worker (Senior) and Laboratory Assistant:

Laboratory Attendant carries the scale of Rs.2640-60—2910-65-3300-70-4000/-

Field Worker (Junior) carries the scale of Rs.2550-55-2660-60-3200/-

Field Worker (Senior) carries the scale of Rs.3200-85-4900/-Laboratory Assistant carries the scale of Rs.3200-85-4900/-.

Scheme the applicant was drawing the pay scale of Laboratory Attendant. According to the applicant the next post of promotion was Field Worker (Senior), which was equivalent to the post of Laboratory Assistant. The applicant's line of job was directly related to the job of Field Worker (Senior) and Laboratory Assistant. The job is not related

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Guwahati Bench गुवाहाटी न्यायपीत

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to the Laboratory Attendant and pay scale of Field Worker (Junior) and that of Laboratory Attendant is almost the same. The post of Field Worker (Senior) and Laboratory Assistant were merged redesignated as one, whereas Field Worker (Junior) was not redesignated. Vide Annexure-XIII order dated 4,8,2004 it is evident that a finantial appradation is sought to be granted to the applicant to the pay scale of Rs.2610-4000/- with effect from 12.6.2003 i.e. Rs.3215.00 plus Rs.20.00 as PP (Total Rs.3235.00) which was almost the same that the applicant was drawing at the time of this order as Field Worker (Junior). Therefore, it cannot be said that any upgradation has been granted to the applicant as per the scheme. Admitted), the Field Worker (Junior) post is analogous and not designated till date and the hierarchical position of the next promotion of the applicant is Field Worker (Senior). We are of the view that the alleged upgradation to the post of Laboratory Attendant s not justified and not in the spirit and interpretation of the ACP Scheme. Though the respondents have contended that as per clause 10 of the ACP Scheme if an employee accepts a post he cannot challenge the same later on cannot be made applicable in this case for the reason that by merger and redesignation of the promotional post which has been compartmentalized stood prejudiced to the applicant and this also has to be taken note of. From the records it is clear that the applicant has objected and given in writing that he cannot accept. the upgradation which is very meager in its output. After serving for sixteen years in a stagnated post an employee who is aspiring for the next hierarchical post of Field Worker (Senior) has been down played to give a nittance of putting in the higher scale, which he was almost drawing at the time of alleged upgradation.

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- In the conspectus of facts and circumstances we are of the considered view that the upgradation made to the applicant to the post of Laboratory Attendant is not justified and the applicant will be entitled to the pay scale of Field Worler (Soniol) on ACP if the applicant is otherwise eligible.
- The respondents are directed to consider the same and grant the benefit to the applicant at the earliest. In the meantime the status quo as of now will continue. However, considering the entire aspects it is made clear that the applicant will be entitled to the gefit notionally till the date of issuance of the order. This shall be rried but within four months from the date of receipt of this order outing a DPG It oquired

The original application is allowed. In the circumstances there will be no order as to costs.

> SE VICE CHAIRMAN SO/MEMBER (A)

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C. A. T. Guvahati Bench

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IN THE GAUHATI HIGH COURT
(THE HIGH COURT OF ASSAM: NAGALAND: MEGHALAYA:
MANIPUR: TRIPURA: MIZORAM AND ARUNACHAL
PRADESH)

# WP(C) NO. 460 of 2007

- 1. The Director, Regional Medical Research Centre, N.E. Region, Indian Council of Medical Research, Post Box No. 105, Dibrugarh 786001, Assam.
- 2. The Administrative Officer, Regional Medical Research Centre, N.E. Region, Indian Council of Medical Research, Post Box No. 105, Dibrugarh 786001, Assam.

<u>Petitioners</u>

-Versus-

Sri Pradip Kr. Saikia, Son of Sri Durbal Krishna Saikia, Resident of Athabari Gaon, P/o Khwang Ghat, PS - Khwang, District - Dibrugarh, Assam. ्रतान्त्रं Amidio Sollye Tribut केन्द्रीय प्रशासनिक न्यायालय

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Guwahati Bench गुवाहाटी न्यायपीठ

---- Respondent

For the Petitioners

: Mr. K.N. Choudhury, Sr. Advocate.

Ms. R.S. Choudhury, Advocate.

For the respondent

: Ms. K. Deka, Advocate.

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PRESENT
THE HON'BLE MR. JUSTICE RANJAN GOGOI
THE HON'BLE MR. JUSTICE B K SHARMA

Date of hearing

: 21.12.2009 & 22.12.2009.

Date of Judgment

: 23..12.2009

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Central Administrative Tribum केन्द्रीय प्रशासनिक न्यायालय

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Guwahati Donch गुबाहाटी न्यायपीठ

#### JUDGEMENT AND ORDER (CAV)

#### B. K. Sharma, J

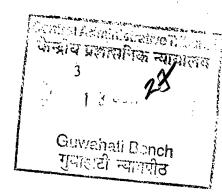
This writ petition is directed against the judgement and order dated 22.9.2006, passed by the Central Administrative Tribunal, Guwahati Bench (here-in-after referred to as the Tribunal) allowing the Original Application registered and numbered as OA No. 94/05, filed by the respondent herein as the applicant.

- 2. We have heard Mr. K.N. Choudhury, learned Senior Counsel assisted by Ms. R. S. Choudhury, learned counsel appearing for the petitioners, who were respondents in the Tribunal. We have also heard Ms. K. Deka, learned counsel representing the respondent, who was the applicant before the Tribunal.
- 3. The respondent filed the aforesaid OA No. 94/05 making a grievance against his promotion to the post of Laboratory Attendant instead of Field Worker (Senior), redesignated as laboratory Assistant with effect from 12.6.2003. The Tribunal by its impugned judgement and order has allowed the OA and hence this writ petition by the respondents.
- 4. Shortly stated the facts leading to filling of the instant writ petition are as follows:-

The respondent herein was first appointed under the petitioners as Field Worker (Junior) on 2.6.1986. It will be

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pertinent to mention here that although the respondent was invited for selection for the post of Field Worker (Senior) accepting his candidature which he had offered pursuant to the employment notice dated 28.11.1985, but he was offered with the appointment of Field Worker (Junior) on the ground that he had lacked experience for the higher post i.e. Field Worker (Senior). According to the petitioner, the authorities had assured him that soon he would be promoted to the post of Field Worker (Senior) on gaining experience. However, he was not so promoted.

5. The respondent was granted financial upgradation under Assured Career Progression (ACP) Scheme with effect from 9.8.1999 in the pay scale of Rs. 2610-3540. In respondent submitted time, the had representation dated 21.2.2000 praying for his promotion to the next higher post of Field Worker (Senior). However, he was promoted to the post of Laboratory Attendant with effect from 18.6.2003. Be it stated here that the pay scale attached to the post of Laboratory Attendant was Rs. 2610-4000, while that of Field Worker (Senior) was Rs. 3200 - 4900.

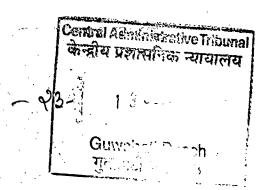
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Advocate

6. Being aggrieved by the aforesaid order of promotion, the respondent made time-to-time representations in which he agitated that having regard to his long length of service (16 years), he was required to be promoted to the post of Field Worker (Senior) equivalent to the post of Laboratory Assistant. In the representation he also urged that those who had joined as Field Worker (Senior) had

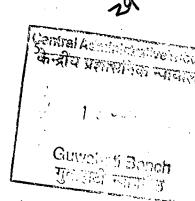


already been promoted to the post of Laboratory Technician and that he had accepted the post of Field Worker (Junior) with the hope that he would be soon promoted as Field Worker (Senior). In the representation, the respondent also apprised the petitioners that in the meantime he had obtained BA Degree from Dibrugarh University.

- 7. As against the aforesaid prayer of the petitionerrespondent, he was apprised by the authority that since he was granted upgradation under ACP, he could not be considered for promotion to the post of Field Worker (Senior). On receipt of such intimation, the respondent by representation dated 30.7.2003 apprised authorities that his promotion to the post of Laboratory Attendant had deprived him of his promotion to the post of Field Worker (Senior) as the post of Field Worker (Junior) and the post of Laboratory Attendant were equivalent in rank and status.
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8. departmental remedies pursued respondent having not yielded any result, he approached the Tribunal by filling the aforesaid OA. In the OA, apart from the aforesaid fact, the respondent also stated that those who were appointed as Field Worker (Senior) had already been promoted to the next higher post of Laboratory Technician. iertified True Copy

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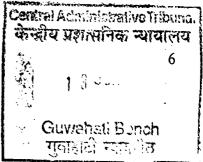
that the respondent having accepted the ACP accepting the terms and conditions thereof and he having been promoted to the post of Laboratory Attendant, he could not have urged for his promotion to the post of Field Worker (Senior).

Tribunal considering the 10. The learned materials on record has upheld the contention of the respondent holding that he was entitled to be promoted to the post of Field Worker (Senior). While holding so, the Tribunal noticed that the pay scales of Laboratory Attendant and that of Field Worker (Junior) are almost same and that the respondent had already received the upgradation of pay under the ACP. The Tribunal also found that the pay scales of both the posts i.e. Field Worker (Junior) and Laboratory Attendant at one point of time were the same. So far as the upgraded pay scale is concerned, the Tribunal has rightly observed that such upgradation is assured under ACP and cannot not be construed to be a promotion. The ACP was granted to the respondent on completion of requisite length of service. The Tribunal also noticed the fact that those who had joined alongwith the applicant as Field Worker (Senior) has been promoted to the next higher rank of Laboratory Technician.

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Tribunal, what we find is that in the hierarchical position

Advocate of the posts involved the post of Field Worker (Senior) was in the pay scale of Rs. 260-400 and that of Field Worker



(Junior) and Laboratory Attendant were in the pay scale of Rs. 196-268. The post of Field Worker (Junior) was in between the post of Laboratory Attendant and Field Worker (Senior).

- 12. Noticing the aforesaid facts, the Tribunal has rightly held that the promotion of the respondent as Laboratory Attendant cannot be said to be an upgradation to a promotional post. The promotional post being Field Worker (Senior) re-designated as Laboratory Assistant, the Tribunal has held that the promotion of the respondent to the post of Laboratory Attendant was not justified and consequently he should be promoted to the post of Field Worker (Senior).
- 13. The aforesaid view of the Tribunal on the basis of the facts and circumstances involved cannot be said to be arbitrary and without any jurisdiction. Having regard to the scope of judicial review under Article 226 of the Constitution of India, we are of the considered opinion that the particular finding arrived at by the Tribunal on the basis of the facts as was revealed before it, cannot be interfered with.

14. As noticed above, in fact, the respondent had offered his candidature for the post of Field Worker (Senior) but he was appointed as Field Worker (Junior), which was a lower post with lower pay scale. The respondent being at the receiving end accepted the same.

Long 16 years thereafter, he was again sought to be

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Advocate

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deprived of the promotion in the line of avenue of promotion when he was provided with the promotion to the equivalent rank of Laboratory Attendant instead of Field Worker (Senior).

- 15. For all the aforesaid reasons, we do not see any reason to interfere with the impugned judgement and order. Be it stated that the petitioners being aggrieved by the said judgement and order had also preferred review application before the Tribunal and the same was dismissed by order dated 10.1.2007.
- The writ petition is dismissed. However, in the facts 16. and circumstances, there shall be no order as to costs.

-soll-B.K-Sharma gudge

Soll-Ranjan Gogos. Judge

Date: Superintendent (Copying Section Gauhati High Court Authorised U/S 76, Act 1, 1872

CERTIFIED TO BE TRUE COPY Date: 2/ / O Superintendent (Copying Section)

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संनिकं न्यायालय

E.Mail: lcmrrcdi@hub.nic.in



क्षेत्रीय आयुर्विज्ञान अनुसंधान केन्द्र, पूर्वोत्तर क्षेत्र (आई. सी. एम. आर.) REGIONAL MEDICAL RESEARCH CENTRE, N. E. REGION

INDIAN COUNCIL OF MEDICAL RESEARCH Post Box No. 105, Dibrugarh - 786 001 (Assam), INDIA

No. RMRC/Dib/COURT case (PKS)/2009-10/ 452

Dated the 24<sup>TH</sup> May 2010

#### -Office Memorandum-

Subject: - Implementation of Hon'ble Gauhati High Court Judgement in the matter of WP (C) No. 460 of 2007 in respect of Mr. Pradip Kumar-Saikia- reg.

The Competent authority of the Council has decided to implement the court judgement and order dated 23-12-2009 issued by the Hon'ble Guwahati High Court in the matter of WP (C) No. 460 of 2007 in respect of Mr. Pradip Kumar Saikia, RMRC, Dibrugarh.

(1) Accordingly, financial up gradation under Assured Career Progression Scheme (ACP) has been granted to Shri Pradip Kumar Saikia raising his scale of pay from Rs 2550-50-2660-60-3200 in the post of Field Worker (junior) to Rs. 3200-85-4900 (i.e. the scale of pay prescribed for next sanctioned hierarchy in the Centre) wef. 9th August 1999 with permission for revision of his scale of pay from Rs. 3200-85-4900 to Rs. 4000-100-6000 with effect from 1st September 2005.

This supersedes earlier order issued vide letter No. RMRC/Dib/Adm-97/99-2000/2458 dated 23-2-2000

- (2) Further, promotion of Shri Pradip Kumar Saikia to the post of Lab. Attendant in the scale of pay 2610-60-2900-65-3300-70-4000 wef 12th June 2003 as per recommendation of the Departmental Promotion Committee vide order/letter No. RMRC/Dib/Adm-28 (DPC)/2003-04/961 dated 18-6-2003 is hereby cancelled.
- (3) & Re-designated the post of Shri Pradip Kumar Saikia as Attendant (Services) as per guidelines contained in the Council's letter No. 6/01/2007 Admn-II dated 30-12-2009

(R.K. Dutta)

Administrative Officer For DIRECTOR

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Dtd: 7th June 1

Annexus-IV

To,

The Director,
Regional Medical Research Centre, N.E. Region,
Indian Council of Medical Research,
Post Box No. 105, Dibrugarh - 786001,
Assam

2010 1927चा Administrative Tribunal केन्द्रीय प्रशासनिक न्यायालव

1300

Guwahali Bench सुप्रदेश स्थानुगीर

Sub: YOUR OFFICE MEMORANDUM VIDE SL NO. RMRC/DIB/COURT case(PKS)/2009/10/452 dated 24th May 2010

Dear Sir,

This is to acknowledge the receipt of your subject Memorandum vide respective serial number as stated above.

I deeply regret to inform you that your subject order vide which you have re-designated me as Attendent (SERVICE: and also vide which you have cancelled my promotion w.e.f.12-6-; is violative of the Central Adminstrative Tribunal Order No. dat 22nd September 2006 which has been subsequently upheld by the Hoble Guwahati High Court vide its order dated 23-12-2009.

The above legal forums after much consideration and debate had conclusively directed you to promote to me the position of a Field Worker ( SENIOR ), in view of my long tenure of serviand the matter was also legally justified.

Your above order is not only discriminatory and cofiscatory, but has failed to suitably redress my grievance.

In view of the above you are once again requested comply with the Court order and promote me to the position of a FIELD WORKER SENIOR OR EQUIVALENT CATEGORY, .Further instead of suitably promoting me you have also cancelled your order No.RMR DIB/Adm-28(DPC)/2003-04/961 dated 18-6-2003.

Thanking You,

Yours faithfully,

Pradip Kumar Saikia, L.A., R.M.R.C., Dibrugarh - Assam

PRADIP KUMAR SAIKIA)

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| Particle
| Advocate

Annexuse - E

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2381494, 2381506 2381548, 2381566. Gram: Remres

Fax: (0373) 2381748

E.Mail: lcmrrcdi@hub.nic.in



क्षेत्रीय आयुर्विज्ञान अनुसंधान केन्द्र, पूर्वोत्तर क्षेत्र (आई. सी. एम. आर.)

REGIONAL MEDICAL RESEARCH CENTRE, N. E. REGION

INDIAN COUNCIL OF MEDICAL RESEARCH Post Box No. 105, Dibrugarh - 786 001 (Assam), INDIA

No. RMRC/DIB/PF-49/2010-11/ // 34

Dated: 🕸 July 2010

To,

Mr Pradip Kumar Saikia Attendants (Services) RMRC (ICMR), Dibrugarh

With reference to your letter dated 7.6.2010, this is to inform you that this Centre has no vacant post of Field Worker (Senior) or any post of equivalent category to consider your request for promotion.

However, your above referred letter has been forwarded to ICMR Hdqrs, New Delhi for necessary action. You are informed that you will be transferred to any other ICMR institutions against any such vacant post if exists.

(R.K.Dutta) 26

Administrative Office For Director

Copy to :-

In-charge, Biostatistics Section for information.

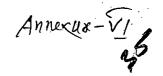
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Advocate



#### THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court Of Assam, Nagaland, Meghalaya, Manipur, Tripura, Mizoram and Arunachal Pradesh)

PRINCIPAL SEAT AT GUWAHATI

Page No.

**CASE NO: Cont.Cas(C) 67/2011** 

**District: Dibrugarh** 

Category: 10200 (Contempt Petition (Civil).)

PRADIP KUMAR SAIKIA S/O LT. DURBAL KRISHNA SAIKIA R/O ATHABARI GAON, P.O. KHWANG GHAT, P.S. KHWANG, DIST. DIBRUGARH, ASSAM.

Petitioner/appellant/applicant

#### **Versus**

- DR. JAGADISH MAHANTA & ANR. THE DIRECTOR, REGIONAL MEDICAL RESEARCH CENTRE, N.E. REGION, INDIAN COUNCIL OF MEDICAL RESEARCH, POST BOX NO. 105, DIBRUGARH- 786001, ASSAM.
- MR. R K DUTTA 2 ADMINISTRATIVE OFFICER, REGIONAL MEDICAL RESEARCH CENTRE, N.E. REGION, INDIAN COUNCIL OF MEDICAL RESERCH, POST BOX NO. 105, DIBRUGARH- 786001, ASSAM.

Respondent/Opp. Party

Central Administrative Tribuna. केन्द्रीय प्रशासनिक न्यायालय

Guwahali Bondi

#### Advocates on record for Petitioner/ap

- MRS. K DEKA
- MR. D K BORDOLOI
- MS. R CHARINGIA

Advocates on record for Respondents

Summary Of Case And Prayer In Brief

# CERTIFIED COPY OF JUDGEMENT / ORDER

DATE OF FILING APPLICATION

| DATE WHEN COPY WAS READY DATE OF DELIVERY

05/03/2011

BEFORE HON'BLE THE CHIEF JUSTICE MR. MADAN B. LOKUR HON'BLE MR. JUSTICE AK GOSWAMI Cartified True Copy

J. Budolon Advocato

DATE OF ORDER: 21/02/2011

Learned counsel for the petitioner seeks leave to withdraw this

Page No. 1/2 contempt petition with liberty to approach the Central Administrative Tribunal for appropriate relief under Section 27 of the Administrative Tribunal Act, 1985.

Leave and liberty is granted.

Dismissed as withdrawn.

Sd/- Kadan B. Lokun Chief - Justice

5d/- A.K. Gosesamme

The State of the S

52.NO.162125 24.5/3/11 Date: 5311
Superintendent (Copying Section)
Gauhati High Court

Authorised U/S 76, Act 1, 1872

Allan:

Central Administrative This पाव केन्द्रीय प्रशासनिक न्यायालय । ३ -----Guwahati Bench गुवाहाटी न्यायपीत

Sertified True Cop.

Advocate

SL. No. 90234

DISTRICT





# AKALAT

# IN THE GAUHATI HIGH COURT

[THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA, MIZORAM AND ARUNACHAL PRADESH 1

Execution Petion NO ..... OF 2011

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VERSUS

The Union of Inolia was

<u>APPELLAN</u>T **PETITIONER** 

RESPONDENT OPPOSITE-PARTY

Know all men by these presents that the above named Si Isadjo kumor Sarki'a do hereby nominate, constitute and appoint Sri/Smti. Man. Kuntale Deta, Si. Dete Kr. Beachor' accépt this Vakalatnama to be my/our true and lawful Advocates to appear and act for me/us in the matter noted above and in connection therewith and for that purpose to do all acts whatsoever in that connection including drawing money, filing in or taking out papers, deeds of composition etc. for me/us and on my/our behalf and T/vve agree to ratify and confirm all acts to be done by the said Advocates as mine/ours for all intents and purposes. In case of non-payment of the stipulated fee in full, no Advocate will be bound to appear and act on my/our behalf.

Day of June 2011 In Witness Whereof I/We hereunto set my/our hand on this....

B.M. GOSWAMI (Sr. Adv.) D.C. SHARMA A.M. MAZUMDAR (Sr. Adv.) P.K. BARUA (Sr. Adv.) S.N. BHUYAN (Sr. Adv.) J.K. BARUAH (Sr. Adv.) ANIL SARMA (Sr. Adv.) B.K. DAS (Sr. Adv.) M.A. LASKAR (Sr. Adv.) DR. S.N. CHETIA A.S. BHATTACHARJEE (Sr. Adv.) A.R. BANERJEE (Sr. Adv.) D.K. HAZARIKA (Sr. Adv.) N.N. SAIKIA (Sr. Adv.) J.M. CHOUDHURY (Sr. Adv.) P.K. GOSWAMI (Sr. Adv.) C.R. DE (Sr. Adv.) D.K. BHATTACHARYYA (Sr. Adv.) D.K. TALUKDAR (Sr. Adv.) R.P. AGARWALA (Sr. Adv.) D.P. CHALIHA (Sr. Adv.) MRS. K. DEKA **BISHNU PRASHAD** S.R. BHATTACHARJEE (Sr. Adv.) P.C. DEKA (Sr. Adv.)

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MS. BHARATI DEVI

K.K. DEY G.K. DUTTA B. MRINAL CHOUDHURY KUMUD BARUAH APURBA KR. SHARMA NAZRUL ISLAM RAJIB BORUAH K.N. CHOUDHURY (Sr. Adv) MRS. ABHA BHATTACHARYYA A K THAKUR MS. BHUMIKA CHOUDHURY D.K. MISRA (Sr. Adv) DR A.K. SARAF (Sr. Adv) DR R.C. BARPATRAGOHAIN MD. ALI SEIKH **B.K. TALUKDAR** NISHITENDU CHOUDHURY G.P. BHOWMIK MS KALYANI DEVI **PARAMANANDA TALUKDAR** MANABENDRA NATH D.K. KOTOKY MS. MONIDEEPA SARMA T. BIDYUT BIKASH S.B. SARMA YADAB DOLOI P.K. TIWARI DR. (MS.) S. RAHMAN **MANOJIT BHUYAN** RAMESH BARPUJARI MRS. NIRUPAMA SAIKIA JENAT MOLLAH PUSPA KANTA BORA NISHITENDU DHAR MS. TRIBENI GOSWAMI R.K. MALAKAR **BISWAJYOTI TALUKDAR** ANIL CH. DUTTA **DILIPMOZUMDER** A.M. BUZARBARUAH (I) ARUP KR. SHARMA (I) MD. JASIMUDDIN AHMED ZIAUL KAMAR MRS. M. PHUKAN SUBRATA NATH **DHANESH DAS** H.N. GOSWAMI H.P. BARMAN MS. JYOTI TALUKDAR L.R. DUTTA QZI.S. KUTUBUDDIN S.K. KEJRIWAL MS. PRATIMA DAS MD. MEHTAB UDDIN AHMED B.C. SARMA V.M. THOMAS K.K. PHUKAN B. DEVA GOSWAMI AMAL CHANDRA DAS MS. GITI KAKATI DAS MS. BAHARUN SAIKIA MRINAL KR. CHOUDHURY (Sr. Adv) MS. AHMEDA BEGUM D.C. KATH HAZARIKA M.K. JAIN MS. BASANA RAJKHOWA S.L. JAIN **B.K. BHATTACHARJEE** MS. ANUPAMA DEVI MS. M. BUZARBARUAH BHASKAR J. DUTTA MANIK CHANDA K.K. MOUR B.B. GOGOI

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N.N. BHUYAN CHOUDHURY

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DEVAJIT SAIKIA

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AFSARUDDIN CHOUDHURY

SUNIL KR. SINGHA

MRS. B. BHUYAN

ARUN NATH
MS. M. BORDOLOI

SADHAN KALITA CHINMOY BHATTACHARYYA ANUPAM CHAUDHURY PRABAL KATAKI R.K. BOTHRA MS. NAVANITA MITRA **RAM NAKSHTRA** S.N. RAY D.K. SARMAH MS. ANUPAMA DASS L.K. BORAH R.K. ADHIKARY S.K. SHARMA MISS. ANITA DAS MRS. M. CHOWDHURY ZIAUL ALAM S.K. SINHA **ROMEN BARUAH** ARUPANANDA CHOWDHURY NILADRI BHATTACHARYYA MS. INDU PRAVA KRISHNATRAIYA N.K. BARKAKATI ASHIMKR. CHOUDHURY MS. S. HAZARIKA RUPJITDE D.J. DUTTA R.K. SARMA **DINAMANI SARMAH PARTHACHOUDHURY** B.P. SINHA **ROFIQUDDINAHMED** AISWARYYA SARMA MS. A. BARUA MD. NIZAMUDDIN SEIKH DIGANTA GOGOI SANJIB ROY MS. KALPANA GOGOI (SARMAH) **ANIRBAN DAS** ANAN KUMAR BHUYAN PALASH DAS MS. BIPAAKKHI BÖRTHAKUR DIPAK KR. DEY. PARTHAP. BARUAH AJIT KR. DUTTA MD. BAHARUL ISLAM (I) **ABU SAYED BHASKAR BARMAN** MS. BIJOYA BAIRAGI PABITRAS. BHATTACHARYYA SURAJIT BHARALI MS. BABINA BEGUM MS. NANDITA BHARALI SUJIT KUMAR GHOSH MISS. RUPALIM DAS PRANAB SHARMA MISS. M.M. BORAH MS. BANTI BAISHYA RADHA M. DAS PADMESWAR DEKA ANUPAM CHAKRABORTY ANGSHUMAN BORA RAJEEV DAS **BISWAMBHAR SHARMA** HARGOBINDA BORUAH MS. JITUMONI SHARMA PUTUL CHANDRA GOSWAMI **RANJAN GOGOI** MISS, BASABI DAS MS. RUPANJALI DAS MANISH CHOUDHURY NABIN DEB NATH MRS. CHAYA DEVI MS. BASHARI SEAL MISS. DEBALINA CHOUDHURY MS. SMRITISHREE CHAKRAVARTY MISS SANCHITAROY MISS. ANJALI DAS

DIPAK KR. KÁLITA NURUL I. CHOUDHURY MD. A.K. HOSSAIN MS. KAVERI MEDHI TALUKDAR KAUSHIK GOSWAMI ABDUR R. SHEIKH MS. TAPASI DAS RAJESH KR. BHATRA SAGAR RAVI G. PADMADHAR UPADHYAY MISS. PEACE LAHKAR IKBAL H. SAIKIA **DIBYAJYOTI BORAH** MISS. ASMINABEGUM MRS. RAKHEE B DEB MRINMOY DUTTA **BIMAL SARMAH** AMBAR BARKATAKI MISS. BIPASHA SARKAR MISS. RÎNI SHARMA GOSWAMI SHAMIMA JAHAN NILOUTPAL RAJKHOWA R.K. DEV CHOUDHURY SONIT KR. SAIKIA GAUTAM KR. SARMA SHAHABUDDIN MAZUMDAR ABDUL MANNAF RAGHUNATH PD.ROY NURMOHAMMOD SARKAR SUNIL KUMAR JAIN DIPENJYOTI DUTTA MRS. BANANI DAS MRS. R. BORO BORAH MISS. REKHA DEKA MS. N. MEDHI KALITA MANASH GARODIA JAKIRULI. BORBHUIYA MS. DIPIKA BORGOHAIN **DHRUVAJYOTI PATHAK** KAUSHIK HAZARIKA DILIP BARUAH (II) MD. ABDUL MATLIB RAJIB HAZARIKA NABASHISH GOSWAMI **DEBASHISH BATTACHARYA** NARENDRA NATH JHA RANDEEP SHARMA MRS, FARIDA BEGUM **NEELANJAN DEKA DEVASHIS BARUAH** MISS. S. MADHURI NEOG MRS. RUNUMI DAS MISS. B. MAYA CHHETRI MD. M. R. HAZARIKA TAPAN CH. DAS (III) SANJAY KR. CHAKRABORTY **ROBIN KUMAR DUTTA** MRIDUL KR. DAS MRS. CHANDANA SHOME MS. KANCHAN NEWAR HRISHIKESH DAS **PRABIN DAS** MRS. SHAHNAZ BEGUM DEVAKUMAR DAS (II) MS. ROUSHANARA CHOUDHURY RARINDRACH, PAUL MS. M. BHATTACHARJEE MS. NAVANITA BARUAH UJJAL KR. GOSWAMI MRINAL KT. NATH DURGAP, MANDAL MISS. NAMITA CHOUDHURY DILIP KR. JAIN (II) MISS. IJUMONI THAKURIA

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MS. MUNMUN B. SARMA

MISS. RANJUMONI NEWAR

MOIRANGTHEM G. SINGH SANDIP BHATTACHARJEE NANDAN SARKAR SOFIQUE RAHMAN UDAY J. SAIKIA PANKAJ KR. DEKA IMRANH. LASKAR MS. BANASHREE GOGOI MD. KURBANALI SAHIDUL H. SARKAR **GAUTAM SHARMA** DHRUBA BANIA **GAUTAM CHAUDHURY** SATYABRAT DEV SARMA NARAYAN D.BHUYAN KULAJIT DAS MD. ASLAM KHAN (II) SAMIUL MUNIR SANTANU GOSWAMI NARAYAN SHARMA MS, PANCHALI BRAHMA MISS. REHNA BEGUM (II) MS. RAJI CHETRI DIBAKAR BORAH MRS. MAITREYEE BORAH JAYANTA KR. PARAJULI **RAPAN CHOWDHURY** UTPALKR, KALITA MS. APARAJITA SAIKIA MRS. MEERA H. BORAH **DEBABRATA SAHA** MS. MANOSHI SHARMA MD. JAKIR H. KHAN BIJAN'KR. MAHAJAN ABHIJIT BHATTACHARJEE (I) ARSHAD CHOUDHURY PRANAB KR. DAS MS. MITALEE LAHKAR KHANINDRA LAHKAR MS. MANJU BORDOLOI SUSHANTAS. BAROOAH MD. ASLAM PRANJAL DAS MS. PANNA SHARMA MS MONALISA KONWAR SANDIK. DEORI **DEBOJIT SENAPATI** RAJKUMAR T. SINGH MS. TASFIA HUSSAIN JAI KISHAN BAJAJ MS. JAYATI PURKAYASTHA MS. PAREE GOGOI A.M. BARBHUIYA MISS. ARJUMANDA BHANU **BINOY PATHAK** NITYANANDA UPADHYAYA SANJIT SHIL MS. JULIE MAHANTA MRS, MADHABI SAIKIA SANTANU KR. DAS MISS. D. PATHAK HAZARIKA SUBHRANGSU DHAR PARAMA KUMAR GOGOI MISS. GOPA SUTRADHAR **IKBALAHMED** SANJIB GOGOI ABHIJIT BHATTACHARYA (II) SUDIPTO BHATTACHARJEE PRAHLAD KR. BRAHMA MS. JAGRITI RAJKUMARI KUSH RAM BORA MS. DEEPALI KALITA **DEEPAK BORA** DIPANKAR PD. BORAH RAJESH KUMAR AGARWAL

MRS. SACHITRA BORA

**RINKU MAHANTA** 

JAIDEEP PURKAYASTHA **ZAKIRUI AHSAN** MISS. RINKI BISWAS SANTANU RAJ GOGOI MS ARPITA PAUL JOY DAS DHRUPAD KASHYAP DAS MS. SARMISTHA BARUA MRS. PRANITA PATHAK MS. MOUSHUMI DAS **NEERAJANAND** SANKAR P. BHATTACHARJEE MD. KOHINOOR ISLAM SYED MUSFIQUE RAHMAN SANJIB KR. SINGHA **GAUTAM RAHUL** MS. ANITA VERMA ANIL GOHAIN MISS. ANUJITA BORA SANJAY KR. SINGH MISS. SOBHANA SAIKIA **BRIJESH SHARMA** RATAN CH. DAS NABAJIT NARZARY SAFIQUL HUSSAIN NASIR UDDIN **BIJOY CHETIA** SUBHAJIT BANIK SAHADEV DAS DR. K. UDDINAHMED MD. A.Q. AKANDA MD. FARID U. BARBHUYA MISS. NIYATI KALITA ARUP GOSWAMI (II) MS. RITAMANI GOSWAMI SHUROT ZAMAL SHEIKH **SUMAN CHETIA** RANJIT KR. GOSWAMI JAKIR HUSSAIN SAIKIA KUNTAL SHARMA PATHAK DEEPAK KEJRIWAL MISS. AMI SAIKIA MRS. RUBI G. GOHAIN BARUAH MISS. JOYATI PAUL MISS. ANOWARA MAZUMDAR BIJOY KR. DAS (II) JAHURUL ISLAM MISS. GITUMANI DEKA MS. HIRANYAMAYEE BARUA MS, PRATIBHA DEKA MRS. S. BORPATRA GOHAIN SYED S. FAROOQUE PARANGAM N. GOSWAMI ANOWAR HUSSAIN (I) ADITYA HAZARIKA SHIMANTANEOGI **RUPAK DHAR** RAJA JOY PHOOKAN MANOJ KR. SHARMA (I) MD. ROFIQULALOM MISS. PRANATI DAS RATUL DAS MISS. BAGMITA SARMA MISS.P. R. MAHANTA SANTANU BORTHAKUR MISS. MITALI BHUYAN MOYNUL H. CHOUDHURY (2) JONABALI AHMED **BHASKAR NATH ALIN SARMA** KULA PD. GOGOI BIBHASH PATHAK MD. JYOTSHNAALI MISS RUNMANI DEKA ASHOK KR. BORA (I) RANJAN KR. BHARALI

BIJAY KRISHNA SEN

MISS. MEDHA LILA GOPE DR., N.G. GOSWAMI **KASHEM BHUYAN** MISS. LIYANA RAHMAN M.U. MONDAL MISS. PARULDAS JAYABRATA SINHA MISS. BIJAYA HAZARIKA MISS. SUMITACHOUDHURY DEBAJIT BARUAH ABDUL KASHIM TALUKDAR **BIKASH SARAF** MS. AMVALIKA MEDHI BABUL KUMAR DAIMARI MISS. IVALINADEKA SANJIB GOSWAMI SABYASACHI P. CHOUDHURY **DEBAKUMAR BORDOLOI** MANINDRA CHANDRA DAS MULHOQUEAHMED BATU KRISHNA BORAH MISS BANDITADEY MISS. RANJITA VERMA HARINARAYAN SARMA MISS, DIPANJALI DEKA MD. ALAM GEER **NURISLAM** AJOY KR. PHUKAN **ATALTEWARI** MISS WAHEEDA REHMAN N.UNNIK. NAIR NABADIP BAROOAH JAVED ALI HASSAN ANJAN KR. DAS MISS JAYA CHANDA NITESH BHATRA MISS. DOROTHY ROY MS, ARPANA BORAH PHUKAN MISS, LIPIKA TALUKDAR MISS. MEGHALI DEHINGIA MISS. RIMLY BARUAH MS. BIPASHA DAS MS, PRANITA DAS MISS. BARNALI BARUAH MRS. M. MAZUMDER DEB **ASHIM TALUKDAR** ABID ALI D. N. BHATTACHARYYA MISS. SUDAKSHINA KHANIKAR K. R. PATGIRI **RAJIB SARMA** MUSTAFA JAMAL QUADIR MISS, KAVITAK, JAIN TRIDIB KALITA SAIDUL ISLAM MS. SHAMIMA BEGUM DIPANKAR BAGCHI JAGADISH CH. GOGOI MISS. SWAFINALI S. CHOUDHURY HARIBRATA CHANDA MUKUT CH. BHATTA SUJIT KR. F.OY RAJU GOSWAMI NANI G. KUNDU SHEKHAR CHAKRABORTY OM P. AGARWAL MS. SUMITRA SARMA MRS. BANDANA DEKA **TARUN BORA** MOTI RAJADHIKARI **BISWAJIT BURAGOHAIN** MRS, BOBY G. BURAGOHAIN MISS. SANGEETA BURAGOHAIN NEEL KAMAL DEV NATH NAZMUL I. MAZARBHUIYA PRASANTA HAZARIKA MS. NAZNEEN AHMED

MS. SIMA RANI DEY MAINULH. BARBHUYAN MUKTI RAM ASKAR MISS. BINITA BARUAH RAFICULISLAM(II) **BISWAJIT CHAKRABORTY** MD. RAFIKUL ISLAM (III) **BINODAN TALUKDAR** MISS. MINERVA BARTHAKUR MISS, NITU HAWELIA RAHUL BEZBARUAH ABU NASERUDDIN AHMED SANACHOWBA SINGHA YUNUSHAHMED MISS. RITADEVI N. ANIX SINGH BANDANKR.KAR **BIKRAM MALAKAR** MD FAJI FYK.R. AHMED AMZAD HUSSAIN **PHANINDRAKALITA** JITEN PAYENG MS.KABERI DEKA PRADIP KR. KALITA(II) SANTANU BORA KARABI KALITA RAFIQULISLAM (IV) MASTER SHELIM MRS. SUNITI KALITA RAJIB BORPUJARI **DIGANTA BARMAN** SAMIR DAS ABDUL HASHEM KHANDAKER ASHIM KUAMR BARUAH SANJAY SINGH MOHD. INAM UDDIN **NEELOTPALDEKA** MS. RUBINA SULTANA P.D. NAIR MS. AYESHA SIDDIKA MS. MALABIKA P. GOGOI SRAVAN KR. TALUKDAR HIFZUL I. CHOUDHURY **SUSHANTA DAS** AMIT JALLAN ISTIAQUE ALAM RAJIB CHAKRAVORTY LASHMIN, DIHINGIA RAKESH DUBEY **DEVJYOTI CHOUDHURY** PRIYANKU SUNDI SUBRATA NATH (II) MISS. GITY KALITA ROSHAN MALOO (JAIN) MS. ONTIMA SHARMA TAPAN ROY MOINUL HOQUE ANSARY MD. RAHMAT ALI (II) MISS. MARY GOGOI IDRISH CHOUDHURY MS. MINAKSHI BHATTACHARJEE JYOTIRMOY PATOWARY SHEELADITYA MADHURYA MAHANTA RASIDUL HUSSAIN MD. ABUBAKKAR SIDDIQUE ABDUL AWAL SOHELALIM JAHID M. A. CHOUDHURY MISS. JULFIYA BEGUM MD. HOSNUL HOQUE TRIDIB BAIDYA SANTANU KR. SARKAR PRASANTAS, DEKA MS. BINITA SWARGIARY MISS. SNIGDHA DAS BORA

ATANU GANGULY

TALAT H. HAZARIKA DIPAYAN DUTTA **GHANASHYAM DAS** DILIPDEY MANOJ KR. SARMA (II) MRS. JENNIFER ZAMAN MD. GIASH UDDIN MUSTAKIM RAHMAN PRANJAL BORTHAKUR BIPULKR. DAS ASHOK KR. BORAH (2) MISS. PALLAVI TALUKDAR SUKUMAR SARMA RITU BARNA DEKA MS. MOMITA BARAH MISS. LIPIKA DEVI SATYAJIT K. S. THAKUR AMAL KALITA MS. MANJU AGARWALA MOBARAQUE HUSSAIN PURBADRI BANERJEE MAZHARUL ISLAM MRIDUL KR. BORAH MRS. NANDITA NATH MISS. KALPANA TALUKDAR MS. MITALI GOGOI MISS, RULI BARUAH **DIGBIJOY MANDAL** SANTANU PARASHAR MS. MRINALEE BHUYAN SWAPAN KUMAR DAS MISS. NASHREEN AHMED MISS NILAKSHI BARMAN SAIKH MD. A. PAHLAVI MRS.ABHINANDITACHAKRABARTY **MANASH HALOI** MISS. SUSMITA KANUNGOE MS. TEENA SHARMA MS. MANISHA SARMAH (II) MISS, BARASHA DAS SAMUDRAGUPTA DUTTA MISS. KABITA GOSWAMI RAJEEB KALITA TRIDEEP BARUAH MS. AFSANA IRFAN MRS. DIKSHA H. BAROOWA KRISHNAKT. DAS (I) NAYAN MONI HAZARIKA ZAKIR HUSSAIN (II) ABDUS S. AKAND MRS. SABINA YESMIN (II) MRIDUL MAHANTA MRS. SONGITA MAHANTA ABDUL GONI TILAK R. SARMA MD. BAHARUL ISLAM (II) MOHENDRA DEKA MRS, B. DAS SARKAR IFTIQUER RAFIQUE KAMAL K. GOSWAMI BHASKAR JT. DAS **BIBEKA NANDA GOGOI** DHRUBOJYOTI CHAKRABORTY ARUNANGSHU DHAR MS. SHABANA AZIZ CHOWDHURY TAPAN RANJAN DEURI MANOJ KR. SARMA (III) MRIDUPAWAN GOSWAMI AMLAN SARMA MS. MADHURIMA DUTTA AMIT GOYAL YADAV P. DAS JAGAT CH. BORAH ANGSHUMAN SARMA MS. TINKU SOM MD. IMRUL HASSAN

MS. APARAJITA BHUYAN

BHUPEN, SARMA AZIM H. LASKAR MRS. SUNITAM. CHOUDHURY MS. ANJU AGARWAL MS. JULIE BEGUM **RUPAM SARMA** JASHADHIR DAS KAJIMUL H. BARUAH MRS. DAISY B. GOGOI UJJWAL KR. DAS **DIGANTA SARMA** PARTHIV K. GOSWAMI MS. PRITI REKHA BARUAH MRS. CHIROO ROY SARKAR MS. USHA DAS MS. BIJITA SARMA MD. SHAFIQUE KHAN SAMEERAHMED **BIKASH JAIN** MS. QUEEN DUTTA MS. PRITI BORDOLOI HAZARIKA MD. SARIF UDDINAHMED ASHIMA DEVI KALITA RAMA SHANKAR THAKUR **RUPJYOTI BARUAH** PANKAJ SARMA MILAN KUMAR NEOG MS. PANKHI BORAH SAMRAT SAHA ROY SYED ABDUL MUSSABIR LAL MAHMUDUR RAHMAN **BIKAS PRASAD** PRANAB BORAH (II) MANAS PRATIM HAZARIKA MS. MONA MALLIK RAJARSHI MALLA DEKA MRS. NIKITA BAROOAH **BIDHAN DAS** KAUSHIK PATHAK **RANJAN SARMAH** SANTANU PRASAD DAS GAURAV KHANDELIA MISS. AMRITA RAKHRA MS. ANZITA SAIKIA ABHIJIT SAIKIA SARAT CH. KHAUND MRS, LIPIKA KALITA KUMAR MS. MARAMI PATHAK KATEMAN HOQUE KHANDAKER SURAJ BHAN PRASAD JAHANGIR ALOM AZAD MS. SABITA HALOI MISS. KRISHNA DEKA MRINAL KUMAR BORO **DEBASISH DUARA** PARAG SAIKIA **DIBYAJYOTI NEOG** MD. YAHAYA SIKDAR **DHIRAJ BARUAH** SUVAJIT CHOUDHURY MISS. NANDITA SHARMA MISS. MOMI DUTTA **RAJIB DEV** ROFIQUL ISLAM (5) MISS, MINATI KURMI SAJAL KUMAR SINGHA MS. SANGEETA KHATANIAR CHANDRA SEKHAR RAY PANKAJ PROTIM DUTTA MS. RANJITA SAIKIA APURBA MUKHARJEE **RAKESH BAISHYA** RAJANI KANTA SHARMA

MONONJIT BARUAH

MS.ANITAMEDHI

MS. KINGKINI THAKUR

PURNA CHANDRA SARKAR

MS. RUNUMI DUTTA BHUYAN MS. FORMIDA HUSSAIN MISS. SMITA BHATTACHARJEE **BIKASH GOGOI** RAJIV KUMAR DEY MS. CHANDANA ŔOY TALUKDAR LALAN PRASAD THAKURIA ABANI DEKA MS.TANUSHREE DAS MADHAB CHANDRA KALITA MRIDUL KUMAR DAS (2) MRS. SHAHINAPARVEEN HUSSAIN MS. SEWALI SARMA ARIFUL ISLAM BHRIGOO KUMAR KASHYAP **MOTIUR RAHMAN (3) DIGANTA KALITA** SYEDA KHALIDA NARGIS MRS.LOPAMUDRAGOGO!AHMED ASHOK KR. SHARMA MRS. SEEMAAGARWAL **DEBANGA PHUKAN** UTTAMDEKA SHAZZAD HUSSAIN **BHUBANESWAR KUMAR** NILOOTPAL DAS SONADHAR MILI SAMARESH SINHA MANOWAR HUSSAIN ANUJ KR. GOGOI OM PRASAD SUNAR ALKAMALAMINUL HUSSAIN MAYURI BORKAKOTI ABU JAHID MD. SHAHIDULAZAM MD. ANOWAR HUSSAIN MAKHAN PHUKAN MRS. SHEELAAGARWAL **ZUNAID KAHLID** MISS, DEVALAKSHMI CHUTIA MISS. DULUMONI DAS MISS. JEUTI BEGUM MD. MEHDI ALAM HRISHIKESH BURAGOHAIN NOBOJYOTI CHOUDHURY MRS. MITALI SHARMA MRS. NAZMIN SULTANA FARIDA AHMED BHUYAN **DEWAN MUBASSHIR HUSSAIN** MRS. ANURADHA GAYAN MRS. PAPIA DEY JACKLIN LASKAR PUTUL KR. BORAH KULDEEP ROY CHOUDHURY **NEELAKSHI SARMA** ANUP MRINAL DUTTA AHAMMAD ALI ASHA RANI BRAHMA SHANTANU KR. GOGOI PORAG JYOTI SAIKIA **BIKASH SHARMA** MD. HAIDAR ALI ANUPAM SAIKIA MRS. BIRINA CHAKRABORTY S NURUS SUFALASKAR MISS. MINAKSHI DAS MRS. RIBA DAS KAKATI MUKUT SAIKIA MD. ARIF MD. JAHIR UDDIN MS. PALLABI G. BARUAH JAHNAVI BARUA MS, ANJU MONI B, GOGOI MS. JERINA BEGUM MD NURULABED **MANISH MORE** RANA SINGHA

RAJKUMAR PATHAK

NAVANEET KR. BARUAH RANJAN JT. SARMA BIPRADEEP DEB **TILUTTAMA YOGI** ANJAN KR. NATH A.F. NASIR UDDIN MOLLAH SURAJIT MALLA BARUAH SUNANDAN KHOUND MD. AMIL HUSSAIN **GAUTAM GOSWAMI** ANNA K. PHILIP (SHOBHA) ABU MOTIUR RAHMAN MUZAMILAHMED MISS. KALPANA DUTTA MISS. RASHMI CHAKRAVARTY **ROSELEEN HAZARIKA** NISANTA GOSWAMI PALLAVI DEKA ABDUL RAQUIB KALYANI KATAKI INDRAJIT BOROOAH PRANABENDRA DAS DR. K.M. BAHARUL ISLAM SAMAR DAS HIMAN CH. SARMA MALABYA PATHAK MD. HARIQUL ISLAM BHUYAN M. INAMUL HUDA **PRAKASH SARMAH** ARNAB DUTTA MRS. BANANI CHAKRAVARTY APARNA BARMAN DUTTA ABDUL MATIN AHMED JYOTI PRAKASH DAS RUHINI KUMAR DUTTA RANJAN BARUAH (2) MISS. FARIDA BEGUM (2) ASWINIKR. SHAH MOLLAH KHAN BARASHA SAIKIA **GITARTHADAS** JAYASHREE K, PATHAK PRANAB KR. MAZUMDAR **DEBIKA DAS RIMJHIM SHARMA MRIDUSMITA SAIKIA ABANTEE DUTTA** ABU TALEB SARKAR NAYAN MONI DUTTA DIPAKKR, JAIN JAYANTA KR. BRAHMA **PURUSOTTAM PATWARI** JHUMA GOGOI **SHARBESHALIAHMED** DR. UTPALJEET BARUAH ABDUL KADDUS MITALI DUARAH SUBRATA SARMACHARJEE ANJANA GOHAIN CHOUDHURY PAWAN KISHORE SINGH **DEWAN FAKHARUDDINALIAHMED** NOOR, JAMAN AHMED BILLAL HUSSAIN (2) PRANAB PRATIM BARUA PRONOY KR. GHOSE MRS, KANAN DEV MISS. SANGEETA DAS KANKAN KALITA SURAJ KR. DOLOI SOFIQUL ISLAM PLABITA SAIKIA ANKIT TODI MISS. KARABI SAIKIA MRS. HIRA BARUAH MISS. KAKALI SAIKIA NARAYAN SARMA (II) MD. SAMINUL HOQUE

MISS, MAMONI BORUAH MONUJ PEGU **DEVANJAL BORA** SALAH UDDIN AHMED MD. MEHDI HASSAN JESMEE HUDA MISS. PALLABI BORGOHAIN MOMI BHARALI DIPANKAR NATH MISS. KABITA GOSWAMI (II) MS. KABITA DUTTA SANJOY KR. ROY MISS. REKHARANI KAKATI TARUN KALITA ABHINAY KR. GUPTA AVEEK DEY **AMIT GOENKA RANJAN DUTTA** SIDDHARTHA BARUAH (II) MD. FAKHRUL ISLAM **DEBASISH MAZUMDER ASHIM CHAMUAH** MISS KANTA BARPUZARI MRS. ANITA DEVI (II) MISS URMILA BHARALI ROFIQUL ISLAM (6) JUN MONI DEKA MISS RUNUMANI KALITA KRISHNAKT. DAS (II) SAILENDRA DAS MRS, PURNIMA B, BORDOLOI MS. LIPI BUZAR BARUAH MS. SABITA BORAH MS. SANDIPA AGARWALLA JAYANTA KALITA **HEMENDRA KALITA** MRS. ANGITA SAIKIA BAIDYA JAYANTA KR. DEKA MISS JAYSHREE PHUKAN MS. ZERIFA WAHID MS. JURI LIKHOK MS. MANIKA MAZUMDER (DAS) HAAMIM KUTUB JAVED AHMED **GAUTAM PATOWARY** MRS. JAHNABI BHATTACHARJYA MS. ABIDA KHATUN KANAK SARMA **DEBENSAIKIA** KISHOR KR. KALITA BAISAM K. ACHYUT SURENDRA SAHU NABA KRISHNA DUTTA MS. PARISMITA DAS MONI KANCHAN BORA MD. MONIRUZZAMAN SHAH SUBHAM DAS MS. JAYSHREE BARUAH MISS NIMSHIM VASHUM MISS SUBHADRAACHARYYA MISS LINA RAY CHOUDHURY JAKARIA CHOUDHARY MS. SANGEETAACHARJEE MS. SUCHITRA D. CHOUDHURY **BIKASH SINGH SHAHI** MD. NURUDDIN AHMED PUNAMDITA RAI BARUAH BIBEKANANDA CHANDA **KULESH GOSWAMI TULARAM GOGOI** A.T. HABIB AHMED KHABIRUL ISLAM MAZUMDER MISS PALLABI GOSWAMI MD. MUSTAQUE AHMED LASKAR KISHORE KALITA **GHANSHYAM AGARWAL** 

KASHMIRI BORUAH

**MS.JUPITARADAS** 

MS. BEGUMBE-NOJIRAHMED ASHRAFAHMED CHOUDHURY WISE IMRAN PRAKASH KR. BARÓOAH **BISWAJIT DEB** MISS WAHEEDA SULTANA MS. LAXMI SHARMA MS, MANJULA SIKDAR NABAJYOTI BORDOLOI KHAYER UDDIN AKRAM HUSSAIN MRS. SUMATI CHAKRABORTY MS. RITA KAKATI **DELMAHAMMAD KHAN GHANSHYAM JALAN** NAVÁ KR. KALITA JAHIRUL ISLAM KUMUD KONWAR MD. KHALILUR RAHMAN MANOJ KR. DOLEY SYED FUAD CHISTIE INDRANIL LAHIRI SABAH-AL-ZARID PARESH CH. DAS RAMENDRA NATH DEV SARMA **DEVOJIT GOSWAMI** MS, NIYAR MAN! DEKA AMITABH CHAKRABARTY **AKHILESH LAL** ANKUMANI NATH UTPAL SARMA AMIT KR. DHAR ATOWAR RAHMAN ANZIR ALI MIR MD. SAHINUR ISLAM NAZIR HOSSAIN ABDUL MALIK CHOUDHURY **BHARAT BISHAYA** PRANJAL UPADHYAYA **BISWAJIT RUDRA** LOHIT GOGO! PANKAJ KR. DAS MISS RISHMITADEURI **HANNANULAHMED** MRS. SREE PRIYANAIR **ELIAS AHMED** MISS SANGEETA SONOWAL MD. FUZAIL AHMED LASKAR MADHURJYA CHOUDHURY MS. JAHNABEE HAZARIKA MISS BIPAKSHI MOHAN MALAY KANTI DAS MISS MARAMI NEOG ARIJEET GANGULY **BIJOY GOSWAMI** SUBHANGAM BORDOLO MS. MONALISHA BARUAH **DHRUBA JYOTI DAS DEEPAM BORAH AMAR CHETRY** LUTFAR HUSSAIN MAZUMDAR JITUL ROY KOBAD HUSSAIN SAIKIA PANKAJ CHOUDHURY MISS MUNIYA PURKAYASTHA HRISHIKESH BARUAH **GHAUSUL ALAM** MD. HUMAYUN KABIR MISS ROUSANARA BEGUM KUMAR MANORANJAN HALOI MISS MUNMI DEVI MS.BANASRI BHARALI NIRMAL KR. LASKAR MISS PARIJAT DUTTA MS. RINA RONGMEI NOZRULAM1N

**KUSHAL SAHARIA** 

SYED SAMSULALOM RAHMAN M. IMRAN HUSSAIN RADHE SHYAM CHOWNAN MS.SARBARI NATH MANASH DAS MONJIT CHETIA F.I. CHOUDHURY DILIP KR. SAIKIA PROBHAT BANDHU DASGUPTA MS, KRISHNA GOGOL NITYA NANDA BHUYAN SOURABH JYOTI DEHINGIA MANOJ KR. DAS **RITU SARMA** AKRAMUL HUSSAIN MRS. NEENA GOSWAMI ARUP SARKAR **GAUTAM CHAMUAH D!TUL DAS** PRANJIT TALUKDAR **DIJEN BORAH** UDAYAN SARMA MS. HIRA CHAKRABARTY UJJAL CHOUDHURY ARUNABH CHOUDHURY (2) DHRUBAJYOTI GAGAI UPENDRA NATH CHATTRY MISS ANGJEETA MAHANTA MISS LUNA SAIKIA MS. KRISHNA LAHKAR DIPTAMAN LAHKAR MS. NUSRAT JAHAN **GAURAV SINGH JOYRAJ BORAH GULAM ZAFFAR AHMED** GOPAL CH. AGARWALA SANKAR PRASAD MORE **RUPJYOTI BORDOLOI** BISHNU PRASAD KUMAR SABDA RAM RABHA MS. FARIDAAHMED MS. MONICA KECHII MS. NIBEDITA BARMAN MD. MOMIN SULTANALI PRIYANGSHU GOSWAMI PRANAB BORAH (2) MD. SHAHINUR ISLAM MISS REKHARANI DEY MS. BHARATI DAS MISS SHIKHA RANI DEVI MS. SANYUKTA BARUAH **DIPAM HAZARIKA** MRS. URVASHI SHARMA. MS. GARGI HAZARIKA SIMANTA GOSWAMI KANDARPA BORUAH MS. PALLABI BORA MS. PRANAMITA NEOG MS. MINAKSHI GOGOI MS. MOUSHUMI PHUKAN MS. RASHMI BORAH RAHUL BHATTACHARYA MANJIT KR. DAS JAHIDUL ISLAM **KULAJIT MEDHI** MS. NORNEHAR NASRIN MD. NUR ALOM REJAUL KARIM AMIT KABRA A.H.M. REJWAN CHOUDHURY **ASHIM ROY GAUTAM JYOTI SAIKIA** ABDULAMIL TARAFDAR MS. EMILLY DEY MS. MURPHIYAAHMED ANUPAM SARMAH (2) ATUL CHANDRA SARMA (2) GIAS UDDIN AHMED (2) LAXMAN SIKDAR BAHARUL ISLAM KHAN MRS. KHODEZA NAZNEEN SIRAJUR RAHMAN BARBHUIYA ABU YOUSUF CHOUDHURY. MS. SUNITA ROY MS. PRITISHREE DEKA MD. ABDUS SATTER **BANIBRATA PUSHILAL** ABU SHAHID AL-IMAM

**MONOJIT BISWAS** KARTIK DEY TAPAN BHARALI MANISH BAJAJ ARHLIT DUTTA JYOTI RABHA ANAND KUMAR SAHU KABIN SAIKIA AKRAM HUSSAIN ALAMGIR **BHASKAR BARUAH** MRS MAMON SAIKIA SUNDI SOLEMAN SIKDAR **LUHIT MOHAN** CHANAKYA S.HAZARIKA JOYANTAKR.BORDOLOI LITPAL DUTTA MRS.TAHIRA PARVEEN MS.ASPIYAAHMED MANASH J.BORTHAKUR BIJAY KRISHNA SARMAH SAILENDRA DEKA MS.PRANJOLLY BARUAH ABHIJIT KHANIKAR MS.RESHMABEGUM NAYANJIT DAS TRIDIB BOROOAH **DWIPEN BARMAN** JHARNA SAIKIA MUNMI BURAGOHAIN ARNAV DAS NARAYAN UPADHAYAY NIRMAL KALITA SANTANU CHAKRABORTY MOINUL HOQUE TALUKDAR JYOSHNA CHETRY **BIPUL BURAGOHAIN** SHOAIB MD. MOLLAH RANJIT MEDHI CHIRANJIT PHUKAN **PURABI MAHANTA** MOFIDUL ISLAM SHAFIULALOM

MRINALI DUTTA **MONALISHA DUTTA** ABDUL MOBARAQUE PRABINKR, KALITA MANJULIBORO CHANDANA PATOWARY RAIHANA YASMIN **DIPAK BORAH** SARASWATI DEVI **BABUL HUSSAIN** RINKU DAS GUPTA BHASWATI RAY CHOUDHURY MEGHALI BARMAN INA DAS ASHIT BARAN ROY MOHIBUR RAHMAN K. LORENI REGINA YANTHAV JALAL U. N. MD. LASKAR SHAHILA HAQUE CHOUDHURY ABHIJIT CHOWDHURY SILPATIBREWALA RITOPI BARLIAH SABIR AHMED CHOWDHURY PANKAJ KUMAR DAS ABDUR RAKIB ANSAR! ABDUS SABUR CHOUDHURY (II) NITUL BORUAH JAYANTA KUMAR GOSWAMI MADHAB SAIKIA DIPAN KUMAR BORAH PAPARI PATHAK MD. M. HUSSAIN CHOUDHURY KAMAL KRISHNA PARASAR ABDUL AWAL DEWAN MONALISA RHATTACHARJEE MEHDI MASOOD KHANDAKER REEMA DEWAN NILAKSHI BORAH PALASH PROTIM BORTHAKUR ABHIJIT PATHAK

**TARIFABEGUM** MOUSUMI G. DUTTA **ABDUL WAHAB** DEBASHRI DEVI ARUPJYOTI GOSWAMI HIRAK KUMAR BARUAH **SMRITA DEKA** PALASH MONI TALUKDAR **MOSTOFAHOSSAIN** JUSHMITABORAH **MEETUJAIN** BIMAL CH. DAS SIMANTA DASGUPTA PRABHA CHYAUNAL MUSTAFA KAMAL ALI **DEBASMITA GHOSH** PALLAVI PHUKAN VIBHA DWIVEDI **GANESH PEGU** PAHMIDA KHATOON ZANNAT MITALI PATHAK **MAHESH AGARWALLA BANASHREE BAISHYA** MRINAL JIBAN BARUAH **SHAZIDAAHMED** TONMOY BARUAH **FAUZIA KHAN** NITU MONI SINGHA KABYASHREE DIHINGIA ABHIJIT RANJAN HAZARIKA RAFIQUE ULAH SURAJIT BORAH PREETI REKHA BARUAH GAGAN BOKALIAL MEENA KUMARI PRADHAN **RAJIV SARMAH** PARTHAJIT BARGOHAIN **FIROZAHMED** DIPANJAN CHAKRAVORTY ZIAUL AHMED MRIDULA DEOR!

**BHABESH PADUN BIBHABHUYAN** ASHMAA SAIKIA ZINNAT AZME **TASHMINARA BEGUM** ARCHANA MEDHI **RAKESH BORAH** RANA PHUKAN **RUBUL MAHANTA** POLLY GOGOL PARVEZ KHIZIRUL MONIR MOLLIKA DEB IRFAN FIRDAUS ALI SYED IKRAM HUSSAIN POMPA CHAKRAVARTY BIRAJ MONI BORDALAI PALLAVI DUTTA TAPAN THAKURIA **JAKIR HUSSAIN** KARTIK CHANDRA ROY HEMANTAKUMAR GOGOI **BARNALI GHOSH** DIPTI DEKA PRATIMA SAHA M. KHADDAM HUSSAIN AFTAB UDDIN KHAN **BURHAN UDDIN LASKAR RUKIA BEGUM** HIRAMANI KALITA **BEAUTY TALUKDAR** PRAHLAD BOIRAGI SAUMITRA DEY **GIRINPEGU** ARUNDHUTI GOSWAMI **SAMHITA RAUTH MRIGAKSHI TAMULY DEEPJYOTI KALITA** TAZWAR AHMED KAMALESWAR SINGHA SIBU BANIK **BITOPAN GOGOI ANITABHATTACHARJEE BANJIT KUMAR DAS** 

Received from the executant, satisfied and accepted

BIPUL SARMA (II)

MARAMI BARMAN

And Accepted Debe Ar Borddo Advocate 98640-69834

me/us in the case

Advocate

And Accepted

Advocate

SEHNIMA HASNAIN

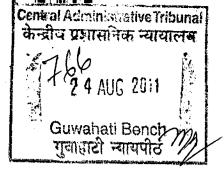
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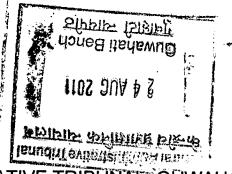
Renjun Charingia

Advocate

Advocate 94350-47381

Printed and Published by Gauhati High Court Bar Association, Guwahati -781001





IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, GUWAHATI

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BENCH, GUWAHATI

Execution Petition (C) No. 13 /2011

In O.A. No. 94/2005

**IN THE MATTER OF:-**

Shri Pradip Kumar Saikia -----Applicant

-v/s -

Union of India and Others ----- Respondents

COUNTER /REPLY BY THE RESPONDENTS.

# FACTS OF THE CASE:

1) The Applicant Sri Pradip Kr. Saikia was initially appointed as Field Worker (Junior) on 2.6.1986 in the establishment of Regional Medical Research Centre N.E. Region, under Indian Council of Medical Research, (ICMR) Dibrugarh, though the respondents invited application for selection for the post of Field Worker (Senior) accepting his candidature which he had offered perusing to the Employment Notice dated 28.11.1985, but he was offered appointment as with the Field Worker (Junior) on the ground that he lacked experience for the post of Field Worker (Senior) and accordingly he had accepted the post of Field Worker(Junior).

The applicant was granted financial up gradation under Assured Career Progression (ACP) scheme w.e.f. 09.08.1999 in the pay scale of ₹ 2610-3540/, but being not satisfied with the said ACP he had filed representation dtd.21-02-2000 praying for his promotion to next higher post of Field Worker (Senior) in the pay scale of ₹ 3200-4900/- p.m. Thereafter on 18-06- 2003 the applicant was promoted as Laboratory Attendant w.e.f. 12-06-2003 in the pay scale of ₹ 2610-4000/. But as per applicant, he is entitled for the post of Field Worker (Senior) which is equivalent to the post of Laboratory Assistant .And according to him he had accepted the post of

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thereafter he had submitted

Laboratory Attendant under protest, thereafter he had submitted representation on 30-07-2003, contending that the post of Field Worker (Senior) has been re-designated as Laboratory Assistant ,but the post of Field Worker (Junior) has not been re-designated and the post and scale of Laboratory Attendant is equivalent to the post of Field Worker (Junior). The pay scale of Laboratory Attendant is not enhanced pay scale to that of Field Worker (Junior) and the pay scale that the applicant had already received in the month of August,1999. Instead of promoting the applicant as Field Worker (Senior) the applicant has been given the scale of Laboratory Attendant.

Being aggrieved the applicant had filed an Original Application being OA No. 94/2005. After hearing the parties, perusing the written statement this Hon'ble Tribunal was pleased to allow the Original Application with following Observation/Directions, vide its judgment and order dtd. 22/9/2006.

In para-11 of the said judgment it is stated that "Admittedly at the time of up gradation under of ACP scheme the applicant was drawing the pay scale of Laboratory Attendant. According to the applicant the next post of promotion was Filed Worker (Senior), which was equivalent to the post of Laboratory Assistant. The applicants line of job was directly related to the job of Filed Worker (Senior) and Laboratory Assistant. The job is not related to the Laboratory Attendant and pay scale of Filed Worker (Junior) and that of Laboratory Attendant is almost same....."

In para-12 of the said judgment and order the observation is made by this Tribunal is that "in the conspectus of facts and circumstances we are of the considered view that the up gradation made to the applicant to the post of Laboratory Attendant is not justified and the applicant will be entitled to the pay scale of Filed Worker (Senior) on ACP if the applicant is otherwise eligible"

In para-13 of the said judgment it is stated that "The Respondents are directed to consider the same and grant the benefit to the applicant at the earliest. In the meantime the status quo as of now will continue. However, considering the entire aspects it is made clear that the applicant will be



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Guwahati Bench

entitled to the benefit notionally till the date of issuance of the order. This shall be carried out within four months from the date of receipt of this order in convening a DPC if required."

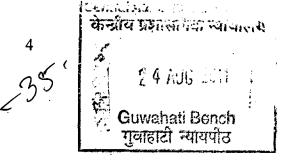
Being aggrieved by the aforesaid Judgment and Order dtd. 22/9/2006 passed by this Tribunal, the present respondents had preferred a Review Application before this Hon'ble Tribunal but same was being dismissed on 10/01/2007.

Thereafter, present Respondents had preferred a Writ Petition being WP(C) No. 460/2007 before the Hon'ble Gauhati High Court for setting aside and quashing the Judgment and Order dtd. 22/6/2006 passed by this Hon'ble Tribunal in OA No. 94/2005. However, the Hon'ble High Court was pleased to dismiss the aforesaid Writ Petition vide its Judgment and Order dtd. 23/12/2009.

And after Judgment and Order dtd. 23/12/2009 passed in WP(C) No. 460/2007 by the Hon'ble High Court present Respondents had taken due steps to comply the judgment and order dtd,22/6/2006 passed by this Hon'ble Tribunal.

The, Regional Medical Research Centre, Dibrugarh, had referred the entire matter to the ICMR Head Quarter, New Delhi for further necessary action, and accordingly the Director, RMRC, Dibrugarh was informed vide letter dtd. 7/5/2010, that the Competent Authority has decided to implement the order of the Hon'ble Court in respect of the applicant since he was recruited as Filed Worker (Junior) and the next sanctioned hierarchy is Filed Worker (Senior), he is entitled to ACP to the scale prescribed for Filed Worker (Senior) i.e. ₹ 975-1540/- (Respondent scale ₹ 3200-4900/- under V-CPC) w.e.f. 9/8/1999 subsequently the post of Filed Worker (Senior), and Laboratory Assistant being in the same scale of ₹ 3200-4900/-, and revised to ₹ 4000/- -6000/- as per the letter No. V.25011/106/2003-R dtd. 01/9/2005. And accordingly RMRC, Dibruragh was advised to grant the applicant the ACP w.e.f. 9/8/1999 to the scale of ₹ 3200/---4900/- and revise the scale to ₹ 4000/----6000/- w.e.f. 01/9/2005 and he will be eligible for promotion to



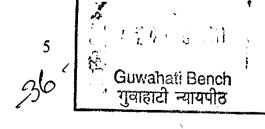


Laboratory Assistant as and when the post falls vacant as per the seniority list.

And thereafter vide Office Memorandum date 24.5.2010 issued by the Administrative Officer for Director RMRC, granted financial up gradation under Assured Career Progression (ACP) Scheme to the applicant at ₹ 3200-85-4900 (i.e. the scale of pay prescribed for next sanctioned hierarchy in the Centre) w.e.f. 9<sup>th</sup> August 1999 with permission for revision of his scale of pay from ₹ 3200-85-4900 to ₹ 4000-100-6000 with effect from 1<sup>st</sup> September 2005. Further, promotion of the applicant Shri Pradip Kumar Saikia to the post of Lab. Attendant in the scale of pay 2610-60-2900-65-3300-70-4000 w.e.f. 12<sup>th</sup> June 2003 as per recommendation of the Department Promotion Committee Vide Order / letter No.RMRC/Dib/Adm-28 (OPC)/2003-04/961 dated 18-6-2003 is hereby cancelled. And, re-designated the post of applicant as Attendant (Services) as per guidelines contained in the council's letter No.6/01/2007 Adma-II dated 30-12-2009.

A copy of O.M. dated 24.5.2010 by which financial upgradation is made through ACP scheme to the applicant is annexed as **Annexure No.1.** 

That as recommended by 6<sup>th</sup> CPC, all the earstwhile group-D staff (both matriculates and non-matriculates) of ICMR Institutes / Centers / Hqrs might have been upgraded to the Grade Pay of Rs.1800/-. All such employees may now be re-designated as Attendants (Services). The Director / Director in charge, being the appointing authority for these categories of staff, may deploy them for various duties as per need and requirement. These categories as per VI CPC recommendations will get only ACP and will not form part of Technical & Engineering support Cadre. Moreover, qualified employees can complete for LDCE for the post of Technician 'A' in the Cadre pay of ₹ 1900 as per the special provision made in new Technical RRs issued on 4.11.2009. Same information was furnished to all the ICMR Institutes-including RMRC Dibrugarh Vide letter dated 30-12-2009.



A copy of letter dated 30.12.2009 issued from by ICMR is annexed as **Annexure No. 2**.

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In reference to the Office Memorandum dated 24.5.2010, the pay of the applicant, in scale of pay ₹ 3200-85-4900 has been fixed at ₹ 3200 w.e.f. 9.8.99 with date of next increment as applicable, and again the applicant was allowed to draw higher scale of pay ₹ 4000-100-6000/- w.e.f. 1<sup>st</sup> September 2005 and his pay is fixed at ₹ 4000/- w.e.f. 1/9/2005.

Consequently upon revision of pay scale as per 6<sup>th</sup> CPC, pay in the pay band and Grade pay to Mr. Pradip Kumar Saikia, w.e.f. 1/1/2006 which was granted as follows.

Pay in the pay band ₹ 7440.00 + Grade Pay ₹ 2400.00 = ₹ 9840.00 (Fixed) in the scale of pay (PB-1) ₹ 5200-20200/- w.e.f. 1/1/2006, with all subsequent annual increment benefits.

A copy of O.M. dated 12.1.2011 issued is annexed as **Annexure No.3**.

Vide O.M. dated 3.2.2011 and 23.3.2011 the Applicant was granted financial benefit under Modified Assured Career Progression (MACP) Scheme w.e.f, 1.9.2008.

A copy of O.M. dated 3.2.2011 and 23.3.2011 are annexed as

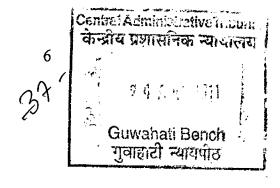
Annexure No. 4 and 5 respectively.

And accordingly the applicant has been paid an amount of ₹ 1,55,519 after deduction of Income Tax and the said amount of ACP which was duly received by him and the applicant had also received ₹ 32,349/- on account of MACP which was paid on 24.6.2011.

Copies of arrear pay roll alongwith the acquitants roll for payment of ACP are annexed herewith as

Annexure No. 6 Series.





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Now it is to be mentioned herein that in terms of Judgment and Order dated 22.9.2006 passed in O.A. No.94/2005 the respondents had already paid to the applicant financial benefit by granting pay scale of Field Worker (Senior), subsequently re-designated as Laboratory Assistant, on ACP and MACP, which was duly received by the applicant, as such the respondents had already complied the order of this Hon'ble Tribunal.

It is pertinent to mention that in regard of consideration of promotion of the applicant to the post of Field Worker (Senior), now re-designated as Laboratory Assistant w.e.f. 1.1.1996, to be stated as follows:

One post of Laboratory Assistant ( Group-C) at the Regional Medical Research Centre, Dibrugarh was vacant on 1.2.2008 and in order to selection of a suitable candidate for the post of Laboratory Assistant (Group-C) at RMRC (ICMR), Dibrugarh, the Departmental Promotion Committee (Junior) was constituted. And the proceeding / minutes of the Departmental Promotion Committee (Junior) held on 22<sup>nd</sup> /25<sup>th</sup> August 2008 at the RMRC. (ICMR), Dibrugarh, for promotion to the post of Laboratory Assistant (Group-C) in the scale of pay ₹ 4000-100-6000/- (As per recommendation of Part B & C of 5th CPC) for the Council's Regional Medical Research Centre, Dibrugarh. The Committee after careful examination of all the papers placed before the DPC, such as seniority list, confidential reports, Integrity Certificate, Vigilance Certificates etc, roster position for reservation for SC/STs, recommended one Sri Robin Chandra Doloi was selected as suitable for Promotion to the post of Laboratory Assistant (Group-C) in the scale of pay ₹4000-100-6000/- ( As per recommendation of part B & C of 5<sup>th</sup> CPC) with effect from 01-09-2008 at the Regional Medical Research Centre (ICMR), Dibrugarh.

The seniority list of the officials in the Grade / Post of Laboratory Attendants in the scale of pay of ₹ 2610-4000 were placed before the DPC, In the same seniority list the name of the applicant was also included. But, the applicant was not considered by DPC, however, name of Mr. Rabin Chandra Doloi was considered on the basis of seniority cum fitness. On recommendation of DPC, Shri Robin Chandra Doloi was promoted to the

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post of Laboratory Assistant (Group – C) in the scale of pay ₹ 4000-6000 in RMRC, Dibrugarh w.e.f. 1.9.2008 Vide office order dated 29.8.2008.

A copy of proceedings / minutes of DPC; seniority List of Laboratory Attendants, recruitment Rule, and promotion order dated 29.8.2008 whereby Shri Robin Chandra Doloi was promoted to the post of Laboratory Assistant are annexed as Annexure No. 7, 8, 9 and 10 respectively.

Now, under above facts and circumstances the respondents beg to submit that the Judgment and Order dated 22.9.2006 passed in O.A. 94/2005 by this Hon'ble Tribunal had already been duly executed and complied. As such, this Hon'ble Tribunal may be pleased to dismiss the aforesaid Execution Petition with cost.

- 2. That now, Respondents begs to submit para-wise reply to the aforesaid Execution Petition.
- 3. That, save and except those statements made in the Execution Petition which are specifically admitted herein this reply other statements made in the Execution Petition shall be deemed to be repudiated and are hereby denied by the Answering Respondents. The Answering Respondents also do not admit anything which is / are not borne on or is contrary to records.
- 4. That, with regard to statement made in Para-1,2,3,4,5,6 & 7 of the Execution Petition the Respondents beg to state that the issues pertaining to grievances of the applicant had already been raised in Original Application i.e O.A No. 94/ 2005 before this Hon,ble Tribunal and this Hon'ble Tribunal was pleased to dispose of the said Original Application 94/2005 discussing entire issues and allowed the Original Application on 22.092006. The present respondents have no comment as it is a matter of records.

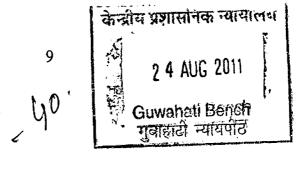


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- 5. That with regard to statement made in Para 8 & 9 of the Execution Petition the Respondents have no comment as it is matter of record.
- 6. That, with regard to statements made in Para 10 11,& 12 of the Execution Petition it is replied that in terms of aforesaid Judgment and Order dtd. 22.9.2006 passed in O.A No. 94/2005 the applicant had already been granted financial benefit under Assured Carrier Progression (ACP) and Modified Career Progression (MACP) scheme, which was duly received by the applicant.

And, according to the Applicant the promotion which was made on 18.6.2003 to the post of Laboratory Attendant w.e.f. 12.6.2003 in the pay scale of ₹ 2610-4000 is illegal as such he made prayer in the Original Application for setting aside the said promotion order dtd. 18.6.2003 and this Hon'ble Tribunal while discussing it is observed that the alleged up-gradation of the post of Laboratory Attendant is not justified, and not in the interpretation of ACP scheme and from the records it is clear that the applicant had objected and given in writing that he can not accepted the up gradation which is merger in its output, which was duly accepted by this Hon'ble Tribunal and upheld by the Hon'ble High Court.

And in terms of aforesaid Judgment and Order dtd.22.9.2006 passed by this Hon'ble Tribunal after final verdict dtd. 23./12/.2009 passed in W.P © No. 460/2007, the respondents have already complied the order passed by this Tribunal granting financial upgradatoin under Assured Carrier Progression (ACP) scheme, and under Modified Assured Carrier Progression (MACP) scheme, which was duly received by the applicant. And also , in terms of observation made in Original Application by this Tribunal, the promotion of the Applicant to the post of Laboratory Attendant was cancelled and Respondents had re-designated as "Attendant" (services) as per guideline issued by ICMR dtd. 30.12.2009. And the Applicant had already been paid his ACP in terms of the scale pay prescribed for next sanctioned hierarchy in the centre.



The copies of Office Memorandum pertaining to granting of ACP, MACP have already been annexed herein before as <u>Annexure no 13,485</u>.

That the Respondents further beg to state that this Hon'ble Tribunal in its order dtd. 22.9.2006 has never directed the Respondents to promote the applicant to the post of Laboratory Assistant as the promotion issues will be decided by the DPC considering Recruitment Rule. However direction was issued to grant ACP to the Applicant as per scale of pay prescribed for next sanctioned hirerway, accordingly same had already been complied.

7) That, with regard to statement made in Para 13 of the Execution Petition the Respondent beg to reply that one post of Laboratory Assistant ( Group-C) at the Regional Medical Research Centre, Dibrugarh was vacant on 1.2.2008 and in order to selection of a suitable candidate for the post of Laboratory Assistant (Group-C) at RMRC (ICMR), Dibrugarh, Departmental Promotion Committee (Junior) was constituted. And the proceeding / minutes of the Departmental Promotion Committee (Junior) held on 22<sup>nd</sup> /25<sup>th</sup> August 2008 at the RMRC, (ICMR), Dibrugarh, for promotion to the post of Laboratory Assistant (Group-C) in the scale of pay ₹ 4000-100-6000/- (As per recommendation of Part B & C of 5th CPC) for the Council's Regional Medical Research Centre, Dibrugarh. The Committee after careful examination of all the papers placed before the DPC, such as seniority list, confidential reports, Integrity Certificate, Vigilance Certificates etc, roster position for reservation for SC/STs, recommended one Sri Robin Chandra Doloi as suitable candidate for Promotion to the post of Laboratory Assistant ( Group-C) in the scale of pay ₹4000-100-6000/- with effect from 01-09-2008 at the Regional Medical Research Centre (ICMR), Dibrugarh.

In the said seniority list of the officials in the Grade / Part of laboratory Attendant in the scale of pay of ₹ 2610-4000 were placed before the DPC, In the same seniority list the name of the applicant was also included. But, the applicant was not considered by DPC however, name of Mr. Rabin Chandra Doloi was considered on the basis of seniority cum fitness. On the recommendation of DPC Shri Robin Chandra Doloi was promoted to the post



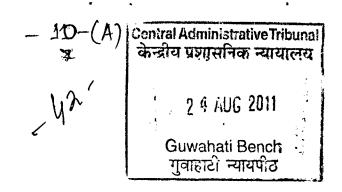
Guwahati Bench गुवाहाटी न्यायपीठ 32

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of Laboratory Assistant (Group – C) in the scale of pay ₹ 4000-6000 in RMRC, Dibrugarh w.e.f. 1.9.2008 Vide office order dated 29.8.2008. (Arealy annexes as Annexuse No. 7.8.98 (0)

- 8. That, with regard to statement made in Para 15 of the Execution Petition the Respondents beg to reply that the judgment and order dtd. 22/9/2006 passed in OA had duly been complied by the Respondents after judgment and order dtd. 23/12/2009 passed in WP(C) No. 460/2007. The Respondents further submit that they have due regard and high respect to the judiciary as such question of violating the order of Hon'ble Tribunal/Court dosnot arise as such allegation made by the applicant is fully denied.
- 9. That, with regard to statement made in Para 16 of the Execution Petition the Respondents beg to offer no comment as it is a matter of record.
- 10. That, with regard to statement made in Para 17 of the Execution Petition the Respondent beg to reply that the applicant had already been granted relieves as per order of this Hon'ble Tribunal, as such praying for direction to comply the judgment and order dtd. 22/9/2006 are not justified and proper.
- 11. That, with regard to statement made in Para 18 of the Execution Petition and prayer made by the applicant in this Execution Petition are not bonafide and tenable as the applicant had approached this Hon'ble Tribunal after due compliance of the order, thereby the applicant is wasting valuable time of this Hon'ble Tribunal, therefore this Execution Petition deserves for dismissal with cost.
- 12. That, this counter/show cause reply filed by Respondents is bonafide and made for ends of justice.

-----VERIFICATION



# **VERIFICATION**

And I sign this verification this A.S.E. day of August, 2011 at Guwahati.

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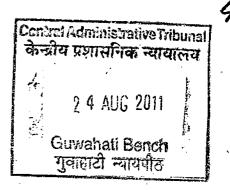
Dated:

Counsel

Central Government Standing Counsel



jus'



## **AFFIDAVIT**

I, Sri Romen Kumar Dutta, S/o Sri Lalit Ch. Dutta, aged about 56 years, by service, by religion Hindu, R/O Milan Nagar, Dibrugarh, Dist: Dibrugarh, Assam, presently working as Administrative Officer, Regional Medical Research Centre, N.E. Region (ICMR), Dibrugarh, Assam, do hereby solemnly affirm and state as follows:-

- 1. That I am one of the Petitioner and fully aware of the facts and circumstances of the case. As such I am competent to swear this affidavit.
- 3. I swear this, that my declaration is true, that it conceals nothing and no part of it is false, so help me God.

And I sign this affidavit on this  $\mathcal{Z}(\mathcal{Y})$  day of August, 2011 at Guwahati.

Identified by

Advocate's clerk

ajulin. Salilal

Romer Kumar Dulla

DEPONENT

Solemnly affirmed before 'me this day', I certify that I read over and explained the contents to the declarant and that the declarant seemed perfectly to understand them.

N. Medhi
Kamrup (Metro)
Regd. No. KAM10

α∭// N MEDHI Advocate / Notary - 11

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Conact Administrative पायाताः
Guwanan अस्तिम्हिन्यायपीठ

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E.Mail : Icmrrcdi@hub.nic.in

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क्षेत्रीय आयुर्विज्ञान अनुसंधान केन्द्र, पूर्वोत्तर क्षेत्र (आई. सी. एम. आर.) REGIONAL MEDICAL RESEARCH CENTRE, N. E. REGION

Guwahati Bench गुवाहाटी न्यायपीठ

INDIAN COUNCIL OF MEDICAL RESEARCH
Post Box No. 105, Dibrugarh - 786 001 (Assam), INDIA

No. RMRC/Dib/COURT case (PKS)/2009-10/ 452\_\_\_

Dated the 24 H May 2010

## -Office Memorandum-

<u>Subject</u>: - Implementation of Hon ble Gauhan High Court Judgement in the matter of WP (C) No. 460 of 2007 in respect of Mr. Pradip Kumar Saikia- reg.

The Competent authority of the Council has decided to implement the court judgement and order dated 23-12-2009 issued by the Hon'ble Guwahati High Court in the matter of WP (C) No. 460 of 2007 in respect of Mr. Pradip Kumar Saikia, RMRC, Dibrugarh.

(1) Accordingly, financial up gradation under Assured Career Progression Scheme (ACP) has been granted to Shri Pradip Kumar Saikia raising his scale of pay from Rs.2550-50-2660-60-3200 in the post of Field Worker (junior) to Rs. 3200-85-4900 (i.e. the scale of pay prescribed for next sanctioned hierarchy in the Centre) wef. 9th August 1999 with permission for revision of his scale of pay from Rs. 3200-85-4900 to Rs. 4000-100-6000 with effect from 1st September 2005.

This supersedes earlier order issued vide letter No. RMRC/Dib/Adm-97/99-2000/2458 dated 23-2-2000

- (2) Further, promotion of Shri Pradip Kumar Saikia to the post of Lab. Attendant in the scale of pay 2610-60-2900-65-3300-70-4000 wef 12<sup>th</sup> June 2003as per recommendation of the Departmental Promotion Committee vide order/letter No. RMRC/Dib/Adm-28 (DPC)/2003-04/961 dated 18-6-2003 is hereby gancelled.
- (3) & Re-designated the post of Shin Pradip Kumar Saikia as Attendant (Services) as per guidelines contained in the Council's letter No. 6/01/2007-Admn-II dated 30-12-2009

(R.K. Dutta)

Administrative Officer For DIRECTOR

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Central Administrative केन्द्रीय प्रशासनिक न्यायाय Guwahati Bench गुवाहाटी न्यायपीठ Dated the 24 May 2010

No. RMRC/Dib/COURT case (PKS)/2009-10/

Copy to:-

1. The Director General, ICMR, Ansari Nagar, New Delhi -110 029 (Attention: Mr. Joginder Pal, Asstt. Director General (Admn) / Ms. Agnes Xalxo, Sr. Admn Officer (NCD-II) for kind information and necessary action. This has a reference to his letter No. 6/14/2000-Admn-II dated 7th May 2010.

- Person concerned
   Personal file of Shu Pradip Kumar Saikia
- 4. Establishment Section
- Accounts Section
- 5. Accounts Section6. Bill Section7. Budget file (Accounts)

(R.K. Dutta)

Administrative Officer For DIRECTOR

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ANNEXURE NO. 2

Tic: 26588980, 26588707, 26589336
Fax: 11-26588662, 26589791

ताप / GRAM : विज्ञानी / SCIENTIFIC
Web-site : www.icmr.nic.in
(\0\0' E-mail : icmrhqds@sansed.nic.in

भारतीय आँयुर्विज्ञान अनुसंधान परिषद INDIAN COUNCIL OF MEDICAL RESEARCH

वी. रामलिंगस्वामी भवन, अन्सारी नगर, पोस्ट बॉक्स 4911, नई दिल्ली - 110 029 V. RAMALINGASWAMI BHAWAN. ANSARI NAGAR. POST BOX 4911. NEW DELHI - 110 029

No.6/01/2007-Admn.II

Dated: 30.12.2009

To

MES, N.B. Region (ICHE). Bibrugarb-786001 (Assami

All Directors/Director-Incharges/OICs ICMR Institutes/Centres.

Roccipi No ... 1722 .....

Vate. 0

Paline Asset |

Subject: Redesignation of Group D Staff upgraded to the Grade Pay of Rs.1800/-

Sir/Madam,

As recommended by 6<sup>th</sup> CPC, all the erstwhile Group-D staff (both Matriculates and Non-Matriculates) of ICMR Institutes/Centres/HQrs might have been upgraded to the Grade Pay of Rs.1800/-. All such employees may now be re-designated as Attendants (services). Director/Director Incharge, being the appointing authority for these categories of staff, may deploy them for various duties as per need and requirement. These categories as per VI CPC recommendations will get only ACP and will not form part of Technical & Engineering Support Cadre. However, qualified employees can compete for LDCE for the post of Technician 'A' in the Grade Pay of Rs.1900 as per the special provision made in new Technical RRs issued on 4.11.2009.

Yours faithfully,
(B.P. SINGH)

Sr. Administrative Officer For Director General

Copy to:

1. PS to DG

- 2. PS to Sr.DDG (A)
- 3. PS to FA
- 4. ADG (A) I & II
- 5. All Sr. AO/Sr. ACO
- 6. All Section Officers

Central Administrative Mixmal के दीय प्रशासनिक न्यापालम १ 4 AUG 2011 Guwahati Bench गुवाहाटी न्यायपीठ

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Phone Off : (0373)

2381494, 2381506 2381548, 2381566

Fax: (0373) 2381748 E.Mail: Icmrrcdi@hub.nic.in | Contral Acministrative Tribunat

क्षेत्रीय आयुर्विज्ञान अनुसंधान केन्द्र, पूर्वोत्तर क्षेत्र (आई. सी. एम. आर.) REGIONAL MEDICAL RESEARCH CENTRE, N. E. REGION

INDIAN COUNCIL OF MEDICAL RESEARCH Post Box No. 105, Dibrugarh - 786 001 (Assam), INDIA

No. RMRC/DIB/PF-49 /2010-2011/4096

# केन्द्रीय प्रशासनिक्रन्यायालय ग्वाहाटी न्यायपीठ

## OFFICE MEMORANDUM

In pursuance of this office order No. RMRC/Dib/COURT case (PKS)/2009-10/452 dated 24th May 2010, the pay of Mr. Pradip Kumar Saikia, Attendant (Services), in the scale of Pay Rs. 3200-85-4900 has been fixed at Rs. 3200/- w.e.f 9th August 1999 with Date of next increment raising his pay as follows:-

SI. No	Present Basic Pay	Date of next	Increment Amount	Final Basic Pay
1.	Rs. 3200.00	1/8/2000	Rs. 85.00	Rs. 3285.00
2.	Rs. 3285.00	1/8/2001	Rs. 85.00	Rs. 3370.00
3.	Rs. 3370.00	1/8/2002	Rs. 85.00	Rs. 3455.00
4.	Rs. 3455.00	1/8/2003	Rs. 85.00	Rs. 3540.00
5.	Rs. 3540.00	1/8/2004	Rs. 85,00	Rs. 3625.00
6.	Rs. 3625.00	1/8/2005	Rs. 85.00	Rs. 3710.00

Mr. Pradip Kumar Saikia is allowed to draw higher scale of pay Rs. 4000-100-6000/w.e.f 1st September 2005 and his pay is fixed at Rs.4000/- w.e.f 1/9/2005.

Consequently upon revision of pay scale as per 6th CPC, Pay, in the pay band and Grade pay to Mr. Pradip Kumar Saikia, w.c.f 1/1/2006 is granted as follows.

Pay in the pay band Rs. 7440.00 + Grade Pay Rs. 2400.00 = Rs. 9840.00 (Fixed) in the scale of pay (PB-1) Rs. 5200-20200/- w.e.f. 1/1/2006

He is also permitted to draw his annual increment as follows:-

Sl. No.	Present Pay in the Pay Band	Date from which present pay is drawn	Date of Next increment	3% Increment on PB+GP	Final Pay in Pay Band and Grade Pay
I.	PB:- Rs.7,440.00 GP:- Rs.2,400.00	W.e.f 1/1/2006	1/7/2006	Rs. 300.00	Rs. 7,740.00 Rs. 2,400.00
2.	PB:- Rs.7,740.00 GP:- Rs.2,400.00	1/7/2006	1/7/2007	Rs. 310.00	Rs. 8,050.00 Rs. 2,400.00
3.	PB:- Rs.8,050.00 GP:- Rs.2,400.00	1/7/2007	1/7/2008	Rs. 320.00	Rs. 8,370.00 Rs. 2,400.00
4.	PB:- Rs.8,370.00 GP:- Rs.2,400.00	1/7/2008	1/7/2009	Rs. 330.00	Rs. 8,700.00 Rs. 2,400.00
5.	PB:- Rs.8,700.00 GP:- Rs.2,400.00	1/7/2009	1/7/2010	Rs. 340.00	Rs. 9,040.00 Rs. 2,400.00

(R.K.Dutta) Administrative Officer For Director

## Distribution

- 1. Persons concerned
- Personal File
- 3. Bills/Accounts Section
- 4. Establishment file
- Office Copy

Certified to be une copy

Central Administrative Tribuso केन्द्रीय प्रशासनिक न्यायालय

> Guwahati Bench गुवाहाटी न्यायपीठ

Phone Off: (0373)

2381494, 2381506

2381548, 2381566

Gram: Remres Fax: (0373) 2381748

E.Mail: Icmrrcdi@hub.nfc

क्षेत्रीय आयुर्विज्ञान अनुसंधान केन्द्र, पूर्वोत्तर क्षेत्र (आई. सी. एम. आर.) REGIONAL MEDICAL RESEARCH CENTRE, N. E. REGION

INDIAN COUNCIL OF MEDICAL RESEARCH

Post Box No. 105, Dibrugarh - 786 001 (Assam), INDIA

NO.RMRC/DIB/ADM-MACP/2010-2011/ 4438

Dated 3VN January, 2011.

In accordance with the O/M No 35034/3/2008 Estt.(D) dated 19th May, 2009 of Ministry of Personnel, Public Grievances & Pensions (DOPT), GOI forw3arded by the ICMR vide/letter No.16/63/2009-Admn.II dated 8th October, 2010 and as per the recommendations of the Screening Committee constituted for this purpose, the Director of the Centre sanctions financial upgradation(s) in the next higher grader pay under modified career progression scheme (MACPS) to the following staff member(s) on completion of 10, 20 and 30 years of service with effect from the date shown against each.

Name of the employee & his designation	Date of entry to the regular service	Date of completion of 10, 20 and 30 years of service	Existing Scale of pay in Pay Band and Grade Pay	Financial up- gradation(s) granted in the next higher Grade Pay under MACPS	Date from which financial up gradation(s) in the next higher grade pay is permissible
1	. 2	3	4	5	6
Mr.Pradip Kr. Saikia Attendant (Services)	19.6.1986	20 years 19.6.2006	(PB-1) Rs.5200-20200/- Grade Pay Rs.2400/-	(PB-1) Rs.5200-20200/- Grade Pay Rs.2800/-	1.9.2008

The pay in the Pay Band may be fixed as per rules with effect from the date of grant of financial up-gradation(s) granted in the next higher grade pay under MACPS.

> (R.K. Dulla). Administrative Officer For Director

## Distributions:-

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- sonal file of the employee
- Accounts Section
- Bill Section
- Increment File

-16- M

ANNEXURE NO.5

Phone Off : (0373)

2381494, 2381506 2381548, 2381566 Gram : Remres Fax ; (0373) 2381748

E.Mail: lcmrrcdi@hub.nic.li

क्षेत्रीय आयुर्विज्ञान अनुसंधान केन्द्र, पूर्वोत्तर क्षेत्र (आई. सी. एम. आर.) REGIONAL MEDICAL RESEARCH CENTRE, N. E. REGION

INDIAN COUNCIL OF MEDICAL RESEARCH
Post Box No. 105, Dibrugarh - 786 001 (Assam), INDIA

Central Aciminishasive Tribuna केन्द्रीय प्रशासनिक त्यायालय

of Allin

Guwahati Bench गुवाहाटी न्यायपीठ

No. RMRC/DIB/Adm-MACP/2010-2011/ 50/6

Dated 23 March, 2011

## OFFICE MEMORANDUM

In reference to this Office order No.RMRC/DIB/ADM-MACP/2010-2011/4438 dated 3rd February 2011, the pay of Mr. Pradip Kr. Saikia, Attendant (Services) of this Centre, on his financial benefits/up gradations under the Modified Assured Career Progression Scheme (MACP) in the scale of Pay in the Pay Band (PB-1) Rs. 5200-20200/- is fixed at Rs.8,700.00 plus Grade Pay of Rs. 2,800.00 w.c. f 1.9.2008 with next annual increment as shown below.

	Pay in the Pay Band	Date of next	3% Increment	Final Pay in Pay Band
SI. No.	and Grade Pay	increment	on PB+GP	plus Grade Pay
1	PB Rs.8,700.00 GP Rs.2,800.00	1.7.2009	Rs.350.00	PB Rs.9,050.00 plus GP Rs.2,800.00
2.	PB Rs.9,050:00 GP Rs.2,800.00	1.7.2010	Rs.360.00	PB Rs.9,410.00 p GP Rs. 2,800.00

(R.K.Dutta)

Administrative Officer

For Director

## Distribution

- 1. Persons concerned
- 2. Personal File
- 3. Bills/ Accounts Section
- 4. Establishment file
- 5. Office Copy

Certified to he true copy

Classification of Expenditure

Calculation of Arrear of Pay and Allowances in respect of Mr. Pradip Kumar Saikia, Attendants (Services) from 1/1/2006 to 31/12/2010 vide letter No. RMRC/DIB/PF-49/2010-2011/4096 date 12/1/2011

Name of the Office: Period of Payment:	RMRC, Dibrugarh	Bill No and Date Token No and Date		Major Head : Group Head : `	
	· .	Voucher No and Date	<del>-</del>	Minor Head : Sub Head Salaries	
		i Total Duc ii Total Drawn	Rs. 5,92,0	504.00 <u>059.00</u> 445.00	
		iii. Less Income Tax IV. Net Amount (i-ii) Payable		000.00 445.00	
	• •			•	

( Rupees One Lakh Twenty Six Thousand Four Hundreds Forty Five Only

# CERTIFIED THAT I HAVE SATISFIED MYSELF THAT

- a) The amount clames in the bill is actually due to the persons concerned and the conditions attached to the payment of various allowances have been duly complied with in all cases;
- b) The clames have been made against senction posts (Details of cases, if any, where clames have been made in anticipation of sanction may be mentioned) and where ever necessary,
- sanction of Compitant Authority have been obtained as regards grant of increment c) The particulars of the various deduction/recoveries have been fully noted int eh attached schedules and the total shown in these schedules agree with those given in the bill.
- All emoluments included in bills 1 monnth / 2 months / 3 months previous to this date with the exception of those detailed in the bill, have been disbursed to the proper persons
- and that their acquittances have been taken and filed in my office with reven
- e) All persons whose names are omittede from, but whose pay drawn in this bill have actually been employed during the month, that full details of the emoluments for them working up to the total included in this bill have been duly shown in the pay bill register

Station:

Signature Drawing and Dispuring Officer

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Calculation of Arrear of Pay and Allowances in respect of Mr. Pradip Kumar Saikia, Attendants (Services) from 1/1/2006 to 31/12/2010 vide letter No. RMRC/DIB/PF-49/2010-2011/4096 date 12/1/2011

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Jan-06		Attendants		PB-1		1.							1	1 1		1	
1	Mr. Pradip Kumar Saikia	(Services)	5200-20200	İ	7440.00	2400.00	9840.00	0.00	. 0.00					0	0.00	L	9840.00
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May-06				<del> </del>	7440.00	. 2400.00		0.00	0.00				1	1 0	0.00		9840.00
Jun-06			<del> </del>	<del> </del>	7740.00			0.00	0.00		-			7	203.00	T.:	10343.00
Jul-06		<del> </del>	<del> </del>	<del>                                     </del>	7740.00	2400.00		0.00	0.00				<del> </del>	2	203.00	<u>.                                    </u>	10343.00
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	Jan-06	5200-20200									1	1			- Diew	ray cand	рау	(Basic Pay)	Pay	NPA	SCA	SDA	HRA	WA	DA	TA	Payable
		P6-1	6400.00	1800.00	8200.00	0.00	0.00					0	0.00		8200.00	1040.00	600.00	1640.00	0.00	0.00	0.00	0.00	0.00	امما	0.00	0.00	
	Feb-06		6400.00	. 1800.00	8200.00	0.00	0.00					. 0	0.00		8200.00	1040.00	600.00			0.00		0.00			0.00		1640.00
	Mar-06	•	6400.00	1800.00	8200.00	0.00	0.00		<u> </u>			0	0.00		8200.00	1040.00	600.00	1640.00		0.00				1	0.00	0.00	1640.00
	Apr-06		6400.00	, 1800.00	8200.00	0.00	0.00		<u> </u>			0	. 0.00		. 8200.00	1040.00	600.00	1640.00		0.00	0.00	0.00	0.00	0.00	0.00	0.00	1640.00
	May-06	·	6400.00	1800.00	8200.00	-						0	0.00		8200.00	, 1040.00	600.00	1640.00	0.00	0.00		0.00	0.00	0.00	0.00	0.00	1640.00
	Jun-06		6400.00	1800.00	8200.00	-			<u> </u>			0	0.00		, 8200.00	1040.00	.600.00	1640.00	0.00	0.00		0.00	0.00	0.00	0.00	0.00	1640.00 1640.00
	Jul-06		6650.00	1800.00	8450.00				ļ		·	2	159.00	<u>/</u>	8619.00	. 1090.00	600.00	1690.00	0.00	0.00	0.00	0.00	0.00	0.00	34.00	0.00	1724.00
	Aug-06 Sep-06		6650.90	1800.00	. 8450.00		****					2	169.00	·	8619.00	1090.00	- 600.00	1690.00	0.00	0.00	0.00	0.00	0.00	C.00	34.00	. 0.00	1724.00
	Oct-06		6650.00 6650.00	1800.00 1800.00	8450.00 . 8450.00				ļ			2	169.00	<u> </u>	8619.00		- · 600.00	1690.00		0.00	0.00	0.00	C.00		34.00	0.00	1724.00
	Nov-06						· · · · · · · · · · · · · · · · · · ·			<del></del>		- 2	169.00		8519.00		600.00	1690.00	0.00	0.00	0.00	0.00	0.0û	0.00	34.00	0.00	1724.00
	Dec-05		6650.00 6650.00	1800.00	8450,00 8450.00		0.00					2	169.00		8619.00	. 1090.00	600.00	1690.00	0.00	0.00	0.00	0.00	0,00	0.00	34.00	0.00	1724.00
	Jan-07		6650.00	1800.00	8450.00		0.00					- 4	169.00	<del></del>	8619.00	1090.00	600.00	1690.00	∕ 0.00	0.00	0.00	0.00	0.00	0.00	34.00	0.00	1724.00
	Feb-07		6650.00	1800.00	8450.00		0.00					2	507.00 507.00	<u> </u>	8957.00	2090.00	600.00	1690.00	0.00	0.00	0.00	0.00	0.00	0.00	101.00	0.00	1791.00
	Mar-07		6650.00	1800.00	8450.00		0.00	,				6	507.00		8957.00 8957.00	1090.00	600.00	1690.00	0.00		0.00	0.00	0.00	0.00	101.00	0.00	1791.00
i	Apr-07		6650.00	1800.00	8450.00		0.00					6	507.00	·	8957.00	.1090.00	600.00	1690.00	, O.GO		0.00	0.00	0.00	0.00	101.00	0.00	1791.00
	May-07		6650.00	1800.00	8450.00	0.00	0.00					6	507.00	<del></del> -	8957.00	1090.00	600.00	1690.00 1690.00	0.00		0.00	0.001	0.00	0.00	101.00	. 0.00	1791.00
	Jun-07		6650.00	1800.00	8450.00	- 0.00	0.00					6	507.00		8957.00	1090.00	600.00	1690.00	0.00	_	0.00	0.00	0.00	0.00	101.00	0.00	1791.00
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ļ	A∪g-07		6910.00	1800.00	8710.00		0.00					9	784.00		9494.00	1140.00	600.00		0.00	<del>,</del>	0.00	0.00		0.00 C.00	157.00	0.00	1897.00
. į	Sep-07		6910.00	1800.00	8710.00		0.00					9	784.00		9494.00	1140.00	600.00		0.00		0.00	0.00		0.00	157.00 157.00	0.00	1897.00
٠.	Oct-07		6910.00	1800.00	8710.00		0.00					9	784.00		9494.00	_ 1140.00	600.00		0,00		0.00	0.00		0.00	157.00	0.00	1897.00 1897.00
	Dec-07		6910.00 6910.00	1800.00			0.00	- ' '				<u>9</u> j	784.00	,,	9494.00	1140.00	600.00	1740.00	0.00		0.00	0.00		0.00	157.00	0.00	1897.00
1	Jan-08		6910.00	1800.00	8710.00 8710.00		0.00				<del>- i</del>	9	784.00		9494.00	1140.00	600.00		0.00	0.00	0.00	0.00	0.00		157.00	0.00	1897.00
İ	Feb-08	<del></del>	6910.00	1800.00	8710.00	- 0.00	0.00					12	1045.00	<u></u>	9755.00	. 1140.00	600.00		0.00	0.00	0.00	0.00	0.00	0.00	209.00	0.00	1949.00
	Mar-08		6910.00	1800.00			0.00		<del></del>			12	1045.00	-	9755.00	1140.00	600.00		0.00		0.00	0.00	0.00	0.00	209.00	0.00	1949.00
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.	80-lut	1.09.20.00.00.	1. 7180.00	1800.00	8980.00	0.00	0.00					16	1437.00	-	10417.00	1190.00	600.00				0.00	0.00		0.00	209.00	0.00	1949.00
	80-guA		7180.00	1800.00	8980.00	- 0.00	0.00					16	1437.00 -	1	10417.00	1190.00	600.00				0.00			0.00	286.00	0.00	2076.00
-	Sep-08		7180.00	. 1800.00	8980.00	0.00	0.00		£ 1123.00 .		0.00	16	1437.00	464.00	. 12324.00	1190.00	600.00				0.00			0.00	286.00	0.00	2076.00
; ^}	Oct-08		7180.00	. 1800.00	8980.00	0.00	0.00	320.00	1123.00		0.00	16	1437.00	464.00	12324.00	1190.00	600.00	1790:00			0.00			0.00	286.00	464.00	2763.00
ŀ	Nov-08 Dec-08		7180.00	1800.00		0.00	0.00	320.00	1123.00		0.00	16	1437.00	464.00	12324.00	1190.00	600.00				0.00			0.00	286.00	464.00	2763.00 2763.00
' ·	Jan-09	<del></del>	7180.00	1800.00	8980.00 8980.00	- 0.00	0.00	320.00	1123.00		0.00	16	1437.00	464.00	12324.00	.1190.00	600.00	1790.00	0.00	0.00	0.00		_	0.00	286.00	464.00	2763.00
4.	Feb-09		7180.00	1800.00	8980.00	0.00	0.00	320.00	1123.00		0.00	22	1976.00	488.00	12887.00	1190.00	600.00			0.00	0.00	223.00	0.00	0.00	393.00	488.00	2894.00
	Mar-09		7180.00	1800.00	8980.00		0.00	320.00	1123.00	_	0.00	22	1976.00	488.00	12887.00	1190.00	600.00	1790.00		0.00	0.00	223.00	0.00	0.00	393.00	488.00	2894.00
- 1	Apr-09		7180.00	1800.00	8980.00		0.00		1123.00		0.00	22	1976.00 -	488.00	12887.00	1190.00	600.00	1790.00			0.00		0.00	0.00	393.00	488.00	2894.00
	May-09		7180.00	1800.00	8980.00	0.00	0.00		1123.00	_	0.00	22	1976.00	488.00	12887.00	1190.00	600.00		_		0.00			0.00	393.00	488.00	2894.00
-[	*Jun-09		7180.00	1800.00	8980.00		0.00	320.00			0.00	22	1976.00	488.00		1190.00	600.00	1790.00			0.00			0.00	393.00	488.00	2894.00
[	Jul-09		7450.00	1800:00	9250.00		0.00		1156.00		0.00	27	2498.00	1016.00	14240.00	1250.00	600.00		<del></del>		0.00			0.00	393.00	488.00	2894.00
. 1	AAug-09		7450.00	1800.00	9250.00	0.00	0.00	320.00	1156.00	0.00	0.00	27	2498.00	1016.00	14240.00	1250.00	600.00							0.00	499.00	0.00	2581.00
. [	∠ Sep-09		7450.00	1800.00	9250.00		0.00	320.00	- 1156.00 -	0.00	0.00	27	2498.00 -	1016.00	14240.00	1250.00	600.00							0.00	499.00	0.00	2581.00
·* ]	Oct-09		7450.00	1800.00	9250.00		0.00	320.00		0.00	0.00	27	2498.00	1016.00	14240.00	1250.00	600.00							0.00	499 00	0.00	2581.00
1	Nov-09		7450.00	1800.00	9250.00	0.00	0.00	320.00		0.00	0.00	27	2498.00	1016.00	14240.00	1250.00	600.00							0.00	499.00	0.00	2581.00
s coli	NDec-09		7450.00	1800.00	9250.00		0.00	320.00		0.00	0.00	27	2498.00	1016.00	14240.00	1250.00	600.00							0.00	499.00	0.00	2581.00 . 2581.00 .
י כ	Jan-10		7450.00	1800.00	9250.00	-0.00	0.00	320.00	1156.00	0.00	0.00	35	3238.00	1080.00	15044.00	1250.00	600.00							0.00	647.00	0.00	2581.00
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Feb-10				· [	8700.00	2400.00	11100.00	2 0.00	0.00		1388.00	, 0.00	0.00	35 3885.00	₹ 1080.00	. 17773.00
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Apr-10		<u> </u>			8700.00		11100.00	0.00	0.00	320.00	. 1388.00	0.00	0.00	35 3885.00	1080.00	. 17773.00
May-10		1			8700.00		11100.00	0.00	0.00	320.00	1388.00	0.00	0.00	35 3885.00	1080.00	17773.00
Jun-10		<u> </u>			8700,00			0.00	0:00	320.00	1388.00	0.00	0.00	35 3885.00	. 1080.00	17773.00
Jul-10					8996.00			0.00	0.00	320.00	1424.00	0.00	0:00	45 4985.00	1149.00	19274.00
Aug-10					9040.00	2400.00	11440.00	0.00	0.00	320.00	1430.00	0.00	0.00	45 5148.00	1160.00	19498.00
Sep-10			· · · · · · · · · · · · · · · · · · ·	<u> </u>	9040.00	· 2400.00	11440.00	/ 0.00	0.00	- 320.00	1430.00	0.00	0.00	45 5148.00	: 1160.00	19498.00
Oct-10		<u> </u>			9040.00	2400.00	11440.00	0.00	0.00	320.00	1430.00	0.00	0.00	45 5148.00	1160.00	19498.00
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Dec-10					9040.00		11440.00	0.00	0.00	320.00	1430.00	0.00	0.00	45 5148.00	/ 1160.00	19498.00
لـــــا	<u> </u>	1 1			493156.00	144000.00	637156.00	0.00	0.00	8960:00	38690.00	. 0.00	0.00	114605.00	20002.00	979504.00

- 1. Certified that the amount claimed in the bill has not been drawn before in any shape
- 2. Certified that a record of the claim has been kept in the office copy of the original Pay Bill

Guwahati Bench

Certified to pe ture coby

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		Par in Ban	6 P	(15. 8 mg	5 8.12	אימא	ScA.	S∌A.	मञ्ज	UJA.	ri)	SA.	ં ઝ. કે.	Solat drain.	سه مورد تر ۱۳۵۵ مرسائر	61.	B. fry	PP. 0	wa.	SCA	SAA	77 R.	Z UYA	2A.	T-2.	John and
· eb-10		7450.00}	1800.00	/ 9250.00	0.00	C.'00	326.00	1156.00	<b>∕</b> 0.00	0.00	35	3238:00	<b>1 / 1080.00</b>	15044.00	(1350.00	600.00	1850.00	0.00	0.00	0.00	232.00	0.00	0.00	647.00		
Mar-10		7450.00	1800.00				320.00	/ 1156.00	.0.00	0.00	35	3238.00	, 1080.00	15044.00	/ 1250.00	600.00					232.00				-	2729.00
Apr-10		7450.00	1800.00			<del></del>	320.00	<u>- 1156.00</u>	<b>∠</b> 0.00¦	0.00	35	3238.00	1080.00	15044.00	/ 1250.00	600.00	1850.00									
May-10		7450.00	1200.00					/ 1156.00			35	3238.00	/ 1080:00	15044.00	1250.00	600.00					232:00				• 0.00	2729.00
Jun-16		7450.00	1800.00					/ 1156.00				3238.00	1080.00	/ 15044.00	1250.00	600.00					232.00					2729.00
Jul-10		7694.00	1800.00	9494.00	0.00	0.00	320.00	1187.00	0.00	0.00	45	4153.00	/ 1149.00	16303.00	1302.00	600.00					237.00					2971.00
Aug-10		7730.00	1800.00	9530.00	/0.CO	0.00	320.00	1191.00	0.00	0.00	45	4289.00	; 1160.00	. 16490.00	1310.00	600.00							$\overline{}$			3008.00
Sep-10		. 7730.00	1800.00	9530.00	0.00	0.00	320.00	/ 1191.00	10.00	0.00	45	4289.00	1160.00	16490.00	1310.00	600.00					239.00					3008.00
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Nov-10	` `	7730.00	1800.00	<ul><li>9530.00</li></ul>	/0.00	0.00	320.00	1191.00	10.00	0.00	45	4289.00	1160.00	16490.00	1310.00	600.00										3008.00
Dec-10		7730.00	1800.00	9530.00	0.00	0.00	320.00	- 1191.00	0.00	0.00	45	4289.00	/ 1160 00	16490.00	1310.00	600.00										3008.00
	0.00	423024.00	108000.00	531024.00	0.00	0.00	8960.00	32244.00	0.00	0.00		95522.00	24309.00	692059.00	70133.00	36000.00		0.00	0.00	0.001	239.00	0.00	0.00	839.00		
	· · · · · ·												2.505.00	032033.00	70132.00	30000.00	100132.00	0.00	0.00	0.001	6446.00	0.00	0.00	19083.00	4784.00	136445.00

Net Amount

1,36,445.00

tess Income Tax´ Net Amount Payable

1,26,445.00

Rupees One Lakh Twenty Six Thousand Four Hundreds Forty Five Only

Prepared By:-

Dealing Assistant Assistant (Bills) Drawing and Dispurpment Officel M WII

त्वानार्थं नायार्थं Guwahati Banch

Certified to be true copy

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## FOR USE IN THE PAY AND ACCOUNTS OFFICE

	ve been checked and correction	

## II. PAY ORDER

Pay Rs. 1,26,445.00 (Rupees One Lakh Twenty Six Thousand Four Hundreds Forty Five Only)

[DDO by designation /vide given in the bill / office listed inside the bill (crossed A/C payce Cheque-Cat. 'A'] by

Cheque / Bank Draft at

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Classification of Expenditure

Calculation of Arrear of Pay and Allowances in respect of Mr. Pradip Kumar Saikia, Attendants (Services) from 9th Aug 1999 to Dec 2005 vide letter No. RMRC/DIB/PF-49/2010-2011/4096 date 12/1/2011.

Name of the Office:	RMRC, Dibrugarh	Bill No and Date			Major Head :	
Period of Payment:		Token No and Date Voucher No and Date	<del>-</del> -		Group Head : Minor Head : Sub Head Salaries :	
		i Total Due	Rs.	4,21,317.00		
		ii Total Drawn	Rs.	3,92,243.00		
•	· •	III. Net Amount (i-ii) Payable	Rš.	29,074.00		
		*				

### CERTIFIED THAT I HAVE SATISFIED MYSELF THAT

- a) The amount clames in the bill is actually due to the persons concerned and the conditions attached to the payment of various allowances have been duly complied with in all cases:
- b) The clames have been made against senction posts (Details of cases, if any, where clames have been made in anticipation of sanction may be mentioned) and where ever necessary, sanction of Compitant Authority have been obtained as regards grant of increment
- c) The particulars of the various deduction/ recoveries have been fully noted int eh attached schedules and the total shown in these schedules agree with those given in the bill.
- d) All emoluments included in bills 1 monnth / 2 months / 3 months previous to this date with the exception of those detailed in the bill, have been disbursed to the proper persons and that their acquittances have been taken and filed in my office with reven
- e) All persons whose names are omittede from, but whose pay drawn in this bill have actually been employed during the month, that full details of the emoluments for them working up to the total included in this bill have been duly shown in the pay bill register

Date :

Signature

Drawing and DisBulling Officer

RMRC (f@MR), Dibrugarh

ावा Administrative Tribunal ं Guwahati Bench गुवाहारी न्यायपीठ

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Calculation of Arrear of Pay and Allowances in respect of Mr. Pradip Kumar Saikia, Attendants (Services) from 9th Aug 1999 to Dec 2005 vide letter No. RMRC/DIB/PF-49/2010-2011/4096 date 12/1/2011.

DUE

Month	Name	Pay Scale	Pay / Basic Pay	DP	P. Pay	NPA	SCA	SDA	HRA	WA	DA€	DA	Trans.	Total Amount
Aug-99	Mr. Pradip Kumar Saikia	[3200-85-4900]	2374.00	,			59.00	83.00			37	878.00		3394.00
Sep-99			3200.00				80.00	112.00			37	1184.00		4576.00
Oct-99			3200,00	-		i –	80.00	112.00			37	1184.00		4576.00
Nov-99		:	3200.00		<b></b>		80.00	112.00			3,7	1184.00		4576.00
Dec-99			3200.00				80.00	112.00			37	1184.00		4576.00
Jan-00		The Washington	3200.60	f - 2		1	80.00	112.00			38	1216.00		4608.00
Feb-00			3200.00				80.00	112.00		1	38	1216.00		4608.00
Mar-00			3200.00		1		80.00	112.00		1	38	1216.00		4608.00
Apr-00		1.	3200.00				80.00	112.00			<sub>e</sub> 38	1216.00		4608.00
May-00			3200.00				80.00	112.00	,		38	1216.00		4608.00
Jun-00			3200.00				80.00	112.00		1	38	1216.00		4608.00
* Jul-00		THE STATE OF THE S	3200.00	会工作源	20 to	<b>養性</b> 物	₩ 5 ± 80.00	112.00	The second	<b>经工程</b>	:41	1312.00		4704.00
Aug-00			3285.00	-		·	\$0.00	114.00			41	1347.00		4826.00
Sep-00			3285.00	-			80.00	114.00			41	1347.00		4826.00
. Oct-00			3285.00	,			80.00	114.00			41	1347.00		4826.00
Nov-00			3285.00			i	80.00	114.00			41	1347.00		4826.00
Dec-00			3285.00				80:00	114.00	7		41	1347.00		4826.00
			3285.00		100	ā 7	80.00	∰114.00	ZE ACED	2202.22	्.43}ु	1413.00		4892.00
Feb-01			3285.00				80.00	114.00	,		43	1413.00		4892.00
Mar-01			3285.00	•		i	80.00	114.00			43	1413.00 /		4892.00
Apr-01			3285.00		· · · · · ·		. 80.00	114.00		<b>│</b>	43	1413.00		4892.00
May-01	<del></del>		3285.00				80.00	ĺ		i	43	1413.00 <	-	4778.00
Jun-01	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1		3285.00		1		80.00			1	43	1413.00		4778.00
2.229761-01	·温度1200年最高的1200年最上海16000	ALEXANDER SERVICE CONTRACTOR		San San San San San San San San San San	32090	800	80.00	· "在海流"	200	25 3320	€.45%	1478.00		4843.00
Aug-01		Pro-market in the second second	3370.00				80.00			1	45	1517.00		4967.00
Sep-01			3370.00			·	80.00			<del> </del>	45	1517.00		4967.00
Oct-01	· · · · · · · · · · · · · · · · · · ·		3370.00				80.00				45	1517.00		4967.00
Nov-01			3370.00			<b> </b>	80.00			<b>†</b>	45	1517.00		4967.00
Dec-01		1	3370:00			<u> </u>	80.00	•			45	1517.00	<del>:</del>	4967.00
Jan-02		The state of the s		3.540 4600s	100	- A	80:00	火烧营业的	11.000	Marie Cont	249	1651.00		5101.00
Feb-02		THE NAME OF THE PARTY SAY, 1991 CONTRACTOR OF	3370.00				80.00			7	49	1651.00 -		5101.00
Mar-02			3370.00	7	-		80.00		····	<del> </del>	45	1517.00		4967.00
Apr-02		<del> </del>	3370.00		· · · · · ·		80.00				49	1651.00		5101.00
May-02	<del></del>	<u> </u>	. 3370.00		<del> </del>		80.00				49	1651.00	•	5101.00
Jun-02		<del> </del>	3370.00		<del> </del>		80.00			<del> </del>	49	1651.00		5101.00
3011-0	The second secon	11 (4 11 11 11 11 11 11 11 11 11 11 11 11 11			1000	100		2000	20 m	2.01802000	3,52	1752.00		5202.00
Aug-0			3455.00		New Williams	32: S. C.31.	80.00	25,85,500,05,24	W	Secondor.	52	1797.00		5332.00
		•	3455.00		<del> </del>		80.00			<del> </del>	52	1797.00		5332.00
Sep-0	<del></del>	<del> </del>	3455.00	<del></del>	-	-	.80.00			<del> </del>	52	1797.00	,.	5332.00
Oct-0	<u> </u>		3455.00	<del> </del>		-	80.00			<del> </del>	52	1797.00		5332.00
Nov-0		<del> </del>	3455.00	·	<del>                                     </del>		80.00			<del> </del>	52	1797.00		5332.00
Dec-0			3455.00		E 550	1	777	7227		1	52 5755	1900.00		5435.00
Jan-0.		STREET STREET, STREET STREET	3455.00	1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1 1	1	<del> </del>	80.00	7-11/2		1	55	1900.00		<del> </del>
Feb-0	4	<del> </del>	<del> </del>	<u> </u>			80.00	·		<del> </del>	55			5435.00
Mar-0		<b> </b>	3455.00	ļ.	┼				<del></del>	<del> </del>	55	1900.00		5435.00
Apr-0.	3  .		3455.00		1	l	80.00			1	22	1900.00		5435.0

श्वाAdministrative Tribunal भीय प्रशासनिक सायालय १ 4 AUG 2011 Guwahati Bench गुवाहाटी सायपीठ

Certified to be true copy

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## DIFFERENCE TO BE PAID

						RAWN										-								
Danath .	Pay Scale	Pay / Basic	DP	P. Pay	NPA	SCA	SDA	HRA	WA	DA%	DA	Trans.	Total Amount	Pay / Basic	DP	P. Pay	NPA	SCA	SDA	HRA	WA	DA	Trans.	otal mount due
Month	ray scale	Pav		,			<i></i>					Allow.	drawn	Pay	0.00	0.00	0.00	0.00	0.00	0.00	0.00	46.00	$\overline{}$	172.00
Aug-99	[2610-60-3150-65-	2248.00	1		- i-	59.00	· 83.00	·		37	832.00		3222.00	126.00	. 0.00	0.00	0.00	0.00	0.00	0.00	0.00	40.00	0.00	
	3540							<del> </del>	<del>                                     </del>	22	1121.00	<del></del> -	4343.00	170.00	, 0.00	0.00	0.00	0.00	0.00	0.00	0.00	63.00	/ 0.00	233.00
Sep-99	(ACP given to draw Pay	3030.00	<u> </u>	<u> </u>		80.00	/ 112.00			37	1121.00	<del></del>	4343.00	. 170.00	0.00	0.00		0.00		0.00	-	63.00	0.00	233.00
Oct-99	with Rs 1300 from 9th August 1999 as per office	3030.00	i		- 1	80.00	. 112.00			37		<u>-</u>	<del></del>	170.00	0.00	0.00		0.00		0.00	0.00	63.00	0.00	233.00
Nov-99	order No.RMRC/DIB/ADM-	3030.00			1	80.00	112.00			37	1121.00	<del></del>	4343.00	170.00	. 0.00	0.00		0.00	0.00	0.00	_	63.00	0.00	233.00
Dec-99	97/99-200 <u>0/</u> 2458 dated	3030.00				80.00	112.00		<del>                                     </del>	38.	1151.00	<del></del>	4373.00	170.00	0.00	0.00		0.00		0.00	0.00	65.00	. 0.00	235.00
Jan-00	35 35 7	3030.00	1 11 1	4.7		₹ 80.00	7 112.00	-	-	38	1151.00	<del></del>	4373.00	170.00	. 0.00	0.00	0.00	0.00		0.00	0.00	65.00	. 0.00	235.00
Feb-00	£3.00 /	3030.00	<u></u>			80.00	. 112.00		$\vdash$	38	1151.00		4373.00	170.00	0.00	0.00		0.00		0.00	0.00	65.00	0.00	235.00
Mar-00		3030.00				60.00	112.00		╀─┤	38	1151.00	<del></del> -	4373.00	170.00	v 0.00	0.00		0.00	0.00	0.00	0.00	65.00	. 0.00	235.00
Apr-00		3030.00		ļ		80.00	112.00		<del>  -  </del>	38	1151.00	-	4373.00	170.00	. 0.00	0.00	0.00	0.00	0.00	0.00	0.00	65.00	0.00	235.00
May-00		3030.00	<u> </u>	ļ		80.00	/ 112.00	+	1	38	1151.00	<del></del>	4373.00	170.00	v · 0.00	0.00	0.00	0.00	0.00	0.00	0.00	65.00	0.00	235.00
Jun-00		3030.00	Z 2000 37	W 1000 11 11 11	10.00		2 112.00	+	1360	41	1242.00		4464.00	170.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	70.00	, 0.00	240.00
Jul-00	A. A. A. A. A. A. A. A. A. A. A. A. A. A	3030.00		1000	7004	80.00 80.00	114.00		A. 7. 7.	41	1267.00	_	4551.00	/ 195.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	80.00	0.00	275.00
Aug-00		3090.00		ļ	-	80.00	114.00	+		41	1267.00		4551.00	195.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	80.00	< 0.00	275.00
Sep-00		3090.00				80.00	. 114.00	<del></del>	-	41	1267.00		4551.00	195.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	80.00	/ 0.00	275.00
Oct-00		3090.00	<u> </u>	<del> </del>		80.00	114.00		-	41	1267.00	-	4551.00	/ 195.00	/ 0.00	0.00	0.00	0.00	0.00	0.00	0.00	80.00	/ 0.00	275.00
Nov-00		3090.00		<del> </del>		80.00	114.00	-	<del>                                     </del>	41	1267.00	_	4551.00	195.00	0.00	. 0.00	0.00	0.00	0.00	0.00	0.00	80.00	0.00	275.00
Dec-00		3090.00		Garage Server	はかってもつ	80.00			80.83	:43	1329.00		4613.00	. 195.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	84.00	, 0.00	279.00
Jan-01	ASSESSED THE SAME		<b>发展的</b>	7200		80.00	114.00		17.55	43	1329.00	<del></del>	4613.00	195.00	. 0.00	0.00	0.00	0.00	0.00	0.00	0.00	. 84.00		279.00
Feb-01		3090.00		<del>                                     </del>	<del> </del>	80.00	114.00	-	1	43	1329.00	. `	4613.00	- 195.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	84.00	0.00	279.00
Mar-01		3090.00	+	<del> </del>		80.00	, 114.00		1	43	1329.00	/	4613.00	/ 195.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	84.00	0.00	279.00
Apr-01	ļ	3090.00	+		<del> </del>	80.00	, 114.00	<del>- 1</del>	$\vdash$	43	1329.00		4499.00	195.00	, 0.00	0.00	0.00	0.00	0.00	0.00	0.00	84.00	0.00	279.00
May-01	<del></del>	3090.00		<del> </del>	<del>                                      </del>	80.00	<del></del>	+		43	1329.00	_	4499.00	. 195.00	. 0.00	0.00	0.00	0.00	0.00	0.00	0.00	84.00	_	279.00
Jun-01		3090.00		* 55500550	1552	80.00	750	1236	1850	45	1391.00		4561.00	195.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	87.00		282.00
	TARES SERVED	3090.00		7933034	1.352-721	80.00	Addition	W 45-52-55	122.00	45	1418.00	-	4648.00	_ 220.00	/ 0.00	0.00	0.00	0.00	0.00	0.00	0.00	99.00		319.00
Aug-01		3150.00		1	<del> </del>	80.00	-	1	+	45	1418.00		· 4648.00	_ 220.00	0.00	0.00	0.00	0.00	0.00	1	0.00	99.00	<u> </u>	319.00
Sep-01		3150.00		<del> </del>	-	80.00	<u> </u>	+-	<del>                                     </del>	45	1418.00		4648.00	220.00	0.00	0.00	0.00	0.00	0.00		0.00	99.00	-	319.00
Oct-01		3150.00		<del> </del>	<del>                                     </del>	80.00	1	1-	<del>                                     </del>	4'5	1418.00	-	4648.00	220.00	· 0.00	0.00	0.00	0.00	0.00		0.00	<del></del> -	0.00	319.00
Nov-01		3150.00		-	<del> </del>	80.00	-	1	1	45	1418.00	-	4648.00	220.00	· 0.00	0.00	0.00	0.00	0.00		0.00			319.00
Dec-01	e Adolonia – Telepoletika			. 2274576	1 2220	80.00	<del></del>	16 Day	10.50	49	1544.00		4774.00	220.00	0.00	. 0.00	0.00	0.00			0.00		_ 0.00	327.00
	1500mm 1850000	3150.00		e seupting	C 446 XX.	80.00	1-2-13-15	1	1	49	1544.00	_	4774.00	220.00	0.00	0.00	0.00	0.00	0.00		0.00		_	
Feb-02		3150.00			<del>                                     </del>	80.00		+	+	45	1418.00		4648.00	220.00	0.00	0.00	0.00	0.00	0.00		0.00		_	319.00
Mar-02		3150.0		+	+	80.00	-	1	1	49	1544.00		4774.00	220.00	0.00	0.00	0.00	0.00			0.00		<del></del>	
Apr-0		3150.0			+	80.00	-	+	1	49	1544.00		4774.00	220.00	0.00	0.00	0.00	-0.00			0.00		<del></del>	
May-02	<del></del>	3150.0		+	+	80.00		1	+	49	1544.00	/	4774.00	220.00	0.00	0.00	0.00	0.00	0.00		0.00		<del></del>	327.00
Jun-0		3150.0		365	1323	1	1	2.5	3.3	552	1638.00		4868.00	220.00	0.00	0.00	0.00	0.00	0.00		0.00	<del></del>		334.00
Sul-0	144 144 1 2 2 2 2 2 2 2 2 2 2 2 2 2 2 2			O STREET	. 5,67,000	80.00	<del></del>	1 - 1		52	1672.00		4967.00	240.00	0.00	0.00	0.00	0.00	0.00		0.00	+		365.00
Aug-0		3215.0		+-	┼	80.00	<del> </del>		+	52	1672.00		4967.00	240.00	0.00	0.00	0.00	0.00	0.00		0.00			365.00
Sep-0		3215.0 3215.0	<del></del>	+	+	80.00	+	+	1-	52	1672.00	1.	4967.00	240.00	0.00	0.00	0.00	0.00	0.00		0.00		+	
Oct-0				1-	+-	80.00		+	1	52	1672.00	<del></del>	4967.00	240.00	- 0.00	0.00	0.00	0.00			0.00		+	365.00
.Nov-0		3215.0		+	+	80.00		+	1-	52	1672.00		4967.00	240.00	. 0.00	0.00	0.00	0.00	0.00	4	0.00		-	365.00
Dec-0	111	3215.0		125.00	3 33	80.00		123	<del>1</del> -	55.	1768.00	+	5063.00	240.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	<u> </u>		
Jan-0	<del></del>		<u> </u>	120000		80.00	-	1::::	+	55	1768.00		5063.00	240.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00			<del></del>
Feb-0	<del></del>	3215.0			+	80.00	<u> </u>	+-	+	55	1768.00	+	5063.00	240.00	0.00	0.00	0.00	0.00	_		0.00			
Mar-0		3215.0			+	80.00		+	+	55			5063.00	240.00	0.00	0.00	0.00	0.00	0.0	0.00	0.00	132.0	0.00	372.00
Apr-0	3	3215.0	<u> </u>			1 80.00	٠				1			<del></del>										

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May-03				• •								-				_
May-0    345,00    \$0.00   \$55   1900.00   190				Jan Lach .	Pay / 13.8 am	29.	PP.	NPA	sch	SAA	HRA.	w	271-7	2.1	T.X.	Intol Sane.
June 0.5   1267.00   129.00   5.5   667.00   1   1   1267.00   5.5   120.00   3   3   3   3   3   3   3   3   3	_	May 03	T		3455.00				80.00				55	1900.00	•	5435.00
Jun-03	⊢				1267.00				29.00				55	697.00		1993.00
Aug.   Sep.	r				2188.00				51.00				55	1203.00	•	3442.00
Aug-03   S340.00   S90.00   S9 2089.00   S5 2089.00   S5 50 2089.00   S5 50 2089.00   S5 50 2089.00   S5 70	-	7.002	St. St. St. St. St. St. St. St. St. St.	ants et a tudekšnih	3455.00	/ . 232 556	DOM:	, i.i.	80.00	7	· TEE	32 W V	.59	2038.00	<i></i>	5573.00
Sep-03   S540.00   S590.00   S59   2089.00   S59   C089.00   S590.00   S590.00   S590.00   S590.00   S590.00   S590.00   S590.00   S590.00	-		1. 1809 (200 ) (200 ) (200 ) (200 ) (200 ) (200 ) (200 ) (200 )	\$4.154 1			754857.49	<del>                                     </del>		7		· · · · ·	. 59	2089.00		5709.00
Oct-03   3540.00   80.00   59   2089.00   5	-						· ·		80.00	,			59	2089.00		5709.00
Nov-03   3540,00   80,00   59   289,90   5   5   289,90   5   5   289,90   5   5   5   289,90   5   5   5   289,90   5   5   5   289,90   5   5   5   289,90   5   5   5   289,90   5   5   5   289,90   5   5   5   289,90   5   5   5   289,90   5   5   5   289,90   5   5   5   289,90   5   5   5   289,90   5   289,90   5   289,90   5   289,90   5   289,90   5   5   289,90   5   289,90   5   289	-				3540.00			<del></del>	80.00	:		•	. 59	2089.00	-	5709.00
Dec-03	- }-				3540.00	,		<u> </u>	80.00				59	2089.00	,	5709.00
	- }-				3540.00				80.00				59.	2089.00		5709.00
Feb-04	- 1-		TO A CONTRACTOR OF THE PARTY OF	是 19 10 10 10 10 10 10 10 10 10 10 10 10 10	3540.00	/ 100 miles	1.14	- 3 1	80.00	7		五流 (	61	2159.00		5779.00
Mar-04	⊢		Today (1997) To the Control of the C		3540.00				80.00	,			61	2159.00		5779.00
Apr-94	<u> </u>				3540.00				80.00				1	2159.00	,	5779.00
May-04	⊢		图18、10.00mm的 18 11 11 11 11 11 11 11 11 11 11 11 11	HANG THE PROPERTY LINES.	3540.00	/ 1770.00	A 35		120.00	13.		1.00	. 11	584.00		. 6014.00
Jun-04   3540,00   1770,00   120,00   11   584,00   66     Jul-04   3555,00   1813,00   120,00   14   761,00   66     Sep-04   3625,00   1813,00   120,00   14   761,00   66     Nov-04   3625,00   1813,00   120,00   14   761,00   66     Nov-04   3625,00   1813,00   120,00   14   761,00   66     Dec-04   3625,00   1813,00   120,00   14   761,00   66     Dec-04   3625,00   1813,00   120,00   14   761,00   66     Dec-05   3625,00   1813,00   120,00   14   761,00   66     Dec-06   3625,00   1813,00   120,00   14   761,00   66     Dec-07   3625,00   1813,00   120,00   17   924,00   66     Dec-08   3625,00   1813,00   120,00   17   924,00   66     Dec-09   3625,00   1813,00   120,00   17   924,00   66     Dec-09   3625,00   1813,00   120,00   17   924,00   66     Dec-09   3625,00   1813,00   120,00   17   924,00   66     Dec-09   3625,00   1813,00   120,00   17   924,00   66     Dec-09   3625,00   1813,00   120,00   17   924,00   66     Dec-09   3625,00   1813,00   120,00   17   924,00   66     Dec-09   Mr. Pradip Kumar Saikia, Lab Attd   (4000-100-6000]   4000,00   2000,00   160,00   21   1260,00   70     Dec-09   4000,00   2000,00   160,00   21   1260,00   70     Dec-09   4000,00   2000,00   160,00   21   1260,00   70     Dec-09   4000,00   2000,00   160,00   21   1260,00   70     Dec-09   4000,00   2000,00   160,00   21   1260,00   70     Dec-09   4000,00   2000,00   160,00   21   1260,00   70     Dec-09   4000,00   2000,00   160,00   21   1260,00   70     Dec-09   4000,00   2000,00   160,00   21   1260,00   70     Dec-09   4000,00   2000,00   160,00   21   1260,00   70     Dec-09   4000,00   2000,00   160,00   21   1260,00   70     Dec-09   4000,00   2000,00   160,00   21   1260,00   70     Dec-09   4000,00   2000,00   160,00   21   1260,00   70     Dec-09   4000,00   2000,00   160,00   21   1260,00   70     Dec-09   4000,00   2000,00   160,00   21   1260,00   70     Dec-09   4000,00   2000,00   160,00   21   1260,00   70     Dec-09   4000,00   2000,00   160,00   160,00   21   1260,00   70     Dec-09   4000,00	_ <b> </b> -		A CONTROL OF THE CONT		3540.00	1770.00	,		120.00				11	584.00		6014.00
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Nov-04	. ⊦				3625.00	. 1813.00			120.00				14	761.00	-	6319.00
Dec-04     3625.00   1813.00   120.00   14   761.00   6625.00   1813.00   120.00   17   924.00   6625.00   1813.00   120.00   17   924.00   6625.00   1813.00   120.00   17   924.00   6625.00   1813.00   120.00   17   924.00   6625.00   1813.00   120.00   17   924.00   6625.00   1813.00   120.00   17   924.00   6625.00   1813.00   120.00   17   924.00   6625.00   1813.00   120.00   17   924.00   6625.00   1813.00   120.00   17   924.00   6625.00   1813.00   120.00   17   924.00   6625.00   1813.00   120.00   17   924.00   6625.00   1813.00   120.00   17   924.00   6625.00   1813.00   120.00   17   924.00   6625.00   1813.00   120.00   17   924.00   6625.00   1813.00   120.00   17   924.00   6625.00   1813.00   120.00   17   924.00   6625.00   1813.00   120.00   17   924.00   6625.00   1813.00   120.00   17   924.00   6625.00   1813.00   120.00   120.00   17   924.00   6625.00   1813.00   120.00   1	-				3625.00	1813.00	:		120.00				14	761.00		6319.00
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Sep-05         Mr. Pradip Kumar Saikia, Lab Attd*         [4000-100-6000]         4000.00         2000.00         160.00         21         1260.00         7.           Oct-05         4000.00         2000.00         160.00         21         1260.00         7.           Nov-05         4000.00         2000.00         160.00         21         1260.00         7.           Dec-05         4000.00         2000.00         160.00         21         1260.00         7.	ľ	13) 114.9			3710.00	1855.00	,		120.00				21	1169.00		6854.00
Oct-95         4000.00         2000.00         160.00         21         1260.00         7-           Nov-05         4000.00         2000.00         160.00         21         1260.00         7-           Dec-05         4000.00         2000.00         160.00         21         1260.00         7-	- 1	.,,,				2000.00	_		160.00	·			21	1260.00		7420.00
Nov-05         4000.00         2000.00         160.00         21         1260.00         7.           Dec-05         4000.00         2000.00         160.00         21         1260.00         7.	}				4000.00	2000.00			160.00				21	1260.00	-	7420.00
Dec-05 4000.00 2000.00 160.00 21 1260.00 7.	+				4000.00	2000.00			160.00		• :		21	1260.00		7420.00
	  -				4000.00	2000.00			160.00	: '			21	1260.00	,	7420.00
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२ 4 AUG 2011 Guwahati Bench गुवाहारी न्यायपीठ

Certified to be true copy

<sup>1.</sup> Certified that the amount claimed in the bill has not been drawn before in any shape

<sup>2.</sup> Certified that a record of the claim has been kept in the office copy of the original Pay Bill

							•			LEO C.		Jolens								**		Josef.
•		Suy / B.f.	34.	₽₽.	NPA	SOA	SDA	. NA	1.678.28	. كەلار	y.A .	Trava.	tay /B8	21.	2.2	NFA	SCA	SDA	HAA L	DA.	•	man-
May-03	,	3215.00		1	T	80.00		<u> </u>	55	1768.00	1	5063.00	240.00		0.00	0.00	0.00	0.00	0.00 0			
Jun-03		1179.00	) /	1		29.00		<u> </u>	55	648.00	4	1856.00	88.00	0.00	0.00	0.00	0.00	0.00	0.00 0			
Jun-03	2610-60-2910-65- 3300-70-4000	2049.00	)			51.00			55	1127.00	÷	3227.00	139.00	0.00	0.00	0.00	0.00	0.00	0.00 0	00 76.0	0.00	. 215.0
Jul-03	Promotion to the post of	3235.00	10-3-13	1		80.00	76. 14. 7	-A	59	1909.00	7	5224.00	. 220.00	, 0.00	0.00	0.00	0.00	0.00	0.00 0.	00 129.0	0.00	349.0
Aug-03	Laboratory Attendant w.e. f 12th June, 2003 to draw Pay	3300.00		1	1	80.00	7	<u> </u>	59	1947.00	(	5327.00	240.00	0.00	0.00	0.00	0.00	0.00	0.00 0.	00 142.0	0.00	382.0
Sep-03	with Rs. 3215 + 20 as PP	3300.00	) .·	1 -	1	80.00			59	1947.00		5327.00	. 240.00	0.00	0.00	0.00	0.00	0.00	0.00 0.	00 142.0	0.00	382.0
Oct-03	total = 3235/- PP to be adjusted in next increment	3300.00	) /-	1		80.00		<u> </u>	59	1947.00		5327.00	. 240.00	0.00	0.00	0.00	0.00	0.00	0.00 0.	00 142.0	0.00	382.0
Nov-03	due on 1/8/2003 vide office	3300.00	) :			80.00		<u> </u>	59	1947.00	, ,	5327.00	240.00	0.00	0.00	0.00	0.00	0.00	0.00 0.	00 142.0	0.00	382.0
Dec-03	letter No. RMRC/Dib/Adm-	3300.00				80.00			59	1947.00	•	5327.00	240.00	0.00	0.00	0.00	0.00	0.00	0.00 0.	00 142.0	0.00	382.0
Jan-04	28 (DPC)/2003-04/961 dated 18th June, 2003	3300.00	7 7 7 7 7 7	455		80.00	<b>%</b>		61	2013.00		5393.00	240.00	0.00	0.00	0.00	0.00	0.00	0.00 0.	00 146.0	0.00	386.0
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Aug-04		3370.00	1685.00	)	Ţ	120.00			14	708.00	r	5883.00	. 255.00	128.00		0.00	0.00	0.00	0.00 0.	00 53.0	0.00	436.0
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Oct-04		3370.00	1685.00			120.00			14	708.00	-	5883.00	255.00	128.00		0.00	0.00	0.00	0.00 0.	00 53.Ò	0.00	436.0
Nov-04		3370.00	1685.00		1	120.00	•		14	708.00		5883.00	. 255.00	128.00	0.00	0.00	0.00	0.00	0.00 0.	53.0	0.00	436.0
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Apr-05		3370.00	1685.00	)		120.00			17	859.00		6034.00	255.00	128.00	0.00	0.00	0.00	0.00	0.00 0.0	00 65.00	0.00	448.00
May-05		3370.00	1685.00			120.00			17	859.00		6034.00	255.00	128.00		0.00	0.00	0.00	0.00 0.0	00 65.00	0.00	448.00
Jun-05		3370.00	/ 1685.00			120.00			17	859.00		6034.00	255.00	128.00	0.00	0.00	0.00	0.00	0.00 0.0	00 65.00	- 0.00	448.00
SJul-05	ALC: NO. ST.	56333370.00	1685.00	(建)	FREE	海到20.00	対象を表	4532	示符 ₹21%	1062.00		6237.00	255.00	128.00	0.00	0.00	0.00	0.00	0.00 0.0	0.08	0.00	463.00
Aug-05		3440.00	1720.00			120.00	-		21	1084.00	- "	6364.00	270.00	135.00	0.00	0.00	0.00	0:00	0.00 0.0	00 85.00	0.00	490.00
Sep-05		3440.00	1720.00	)		120.00			21	1084.00	-	6364.00	560.00	280.00	0.00	0.00	40.00	0.00	0.00 0.0	00 176.00	0.00	1056.00
Oct-05	·	3440.00	1720.00			120.00	٠		21	1084.00		6364.00	560.00	280.00	0.00	0.00	40.00	0.00	0.00 0.0	00 176.00	0.00	1,056.00
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Dec-05		3440.00	1720.00			120.00	4		21	1084.00	-	6364.00	560.00	280.00	0.00	0.00	40.00	0.00	0.00 0.0	00 176.00	0.00	1056.00
	0.00	2,46,311.00	35,420.00	0.0	0.00	6,979.00	2,341.00	0.00	0.00	1,01,192.00	0.00	3,92,243.00	18,273.00	3,271.00	0.00	0.00	160.00	0.00	0.00 0.0	7,370.00	0.00	29,074.00
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Net Amount Payable 29,074.00
Rupees Twenty Nine Thousand Seventy Four Only

Dealm Assistant Assistant (Bills) CICMR), Dibrugarh

Drawing and Dippugement Officer
RMRC (KMR), Dibrugarh

Celified to be true copy

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Guwahali Bench

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### FOR USE IN THE PAY AND ACCOUNTS OFFICE.

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## Calculation of Arrear of Pay and Allowances due to MACP in respect of Mr. Pradip Kr. Saikia, Attendants (Services) from 1/9/2008 to 28/2/2011 vide letter No. RMRC/DIB/Adm-MACP/2010-2011/5016 date 23/3/2011

			•	•	Classification of Expenditur	e `
Name of the Office: Period of Payment:	RMRC, Dibrugarh	Bill No and Date Token No and Date  Voucher No and Date			Major Head : Group Head : Minor Head : Sub Head Salaries :	
· · .		i Total Due ii Total Drawn	Rs	5,52,335.00 5,19,986.00 32,349.00		•. •
·		III. Less Income Tax IV. Net Amount (i-ii) Payable	Rs.	32,349.00		
•. •		•				

( Rupees Thirty Two Thousand Three Hundreds Forty Nine Only )

## CERTIFIED THAT I HAVE SATISFIED MYSELF THAT

a) The amount clames in the bill is actually due to the persons concerned and the conditions attached to the payment of various allowances have been duly complied with in all cases; (b) The clames have been made against senction posts (Details of cases, if any, where clames have been made in anticipation of sanction may be mentioned) and where ever necessary,

sanction of Compitant Authority have been obtained as regards grant of increment

) The particulars of the various deduction/recoveries have been fully noted int eh attached schedules and the total shown in these schedules agree with those given in the bill.

entral Administration अस्वराज्य के All emoluments included in bills 1 monnth / 2 months / 3 months previous to this date with the exception of those detailed in the bill, have been disbursed to the proper persons

and that their acquittances have been taken and filed in my office with reven

All persons whose names are omittede from, but whose pay drawn in this bill have actually been employed during the month, that full details of the emoluments for them working

Drawing and Disbursing Officer

Ceutified joyes tune coby Advocate

Guwanali Bench गुंबाहारी ज्यायपीठ

Calculation of Arrear of Pay and A

Calculation of Arrear of Pay and Allowances due to MACP in respect of Mr. Pradip Kr. Saikia, Attendants (Services) from 1/9/2008 to 28/2/2011 vide letter No. RMRC/DIB/Adm-MACP/2010-2011/5016.date 23/3/2011

1/		•										DUE						
						Pay in Pay		Pay in PB+GP							DA	ı		
	Date	Name	Designation	Pay Scale	Pay Band	Band	Grade pay	(Basic Pay)	P. Pay	NPA	SCA	- SDA	HRA	WA	%	DA -	TA	Total DUE
		Mr. Pradip Kr. Saikia	Attendants	5200-20200	PB-1	8700.00	2800.00	11500.00	0.00	0.00	320.00	1438.00	0.00	0.00	16	1840.00	928.00	16026.00
	Oct-08	IVII. FIBUIP III. SUIIII	(Services)			8700.00	2800.00	11500.00	0.00	0.00	320.00	1438.00	0.00	0.00	16	1840.00	928.00	16026.00
	Nov-08					8700.00	2800.00	11500.00	0.00	0.00	320.00	1438.00	0.00	0.00	16	1840.00	928.00	16026.00
				<del> </del>		8700.00	2800.00	11500.00	0.00	0.00	320.00	1438.00	0.00	0.00	16	1840.00	928.00	16026.00
	Dec-08		<del>                                     </del>		<del> </del>	8700.00	2800.00		0.00	0.00	320.00	1438.00	0.00	0.00	22	2530.00	976.00	16764.00
	Jan-09 Feb-09				<del> </del>	8700.00	2800.00	11500.00	0.00	0.00	320.00	1438.00	0.00	0.00	22	2530.00	976.00	16764.00
	Mar-09					8700.00	2800.00	11500.00	0.00	0.00	320.00	1438.00	0.00	0.00	22	2530.00	976.00	16764.00
	Apr-09		<del> </del>	<del> </del>		8700.00	2800.00		0:00	0.00	320.00	1438.00	0.00	0.00		2530.00	976.00	16764.00
	May-09		<del> </del>	· · · · · · · · · · · · · · · · · · ·		8700.00	2800.00	11500.00	0.00	0.00	320.00	1438.00	0.00	0.00	22	2530.00	976.00	16764.00
	Jun-09	<u> </u>				8700.00	2800.00	11500.00	0.00	0.00	320.00	1438.00	0.00	0.00	22	2530.00	976.00	16764.00
	Jul-09			1945		9050.00	2800.00	11850.00	0.00	0.00	320.00	1481.00	0.00	0.00	27	3200.00	1016.00	17867.00
				3		9050.00	2800.00		0.00	0.00	320.00	1481.00	0.00	0.00	27	3200.00	1016.00	17867.00
	Aug-09			<del> </del>	-	9050.00	2800.00	11850.00	0.00	0.00	320.00	1481.00	0.00	0.00	27	3200.00	1016.00	17867.00
	Sep-09			<del> </del>		9050.00	2800.00	11850.00	0.00	0.00	320.00	1481.00	0.00	0.00		3200.00	1016.00	17867.00
	Oct-09 Nov-09			<del> </del>		9050.00	2800.00	11850.00	0.00	0.00	320.00	1481.00	0.00	0.00	27	3200.00	1016.00	17867.00
	Dec-09					9050.00	2800.00	11850.00	0.00	0.00	320.00	1481.00	0.00	0.00	27	3200.00	1016.00	17867.00
	Jan-10		<u> </u>	<del> </del>		9050.00	2800.00	. 11850.00	• 0.00	0.00	320.00	1481.00	0.00	0.00	35	4148.00	1080.00	18879.00
	Feb-10		<del> </del>			9050.00	2800.00	11850.00	0.00	0.00	320.00	1481.00	0.00	0.00	35	4148.00	1080.00	18879.00
	Mar-10	-				9050.00	2800.00	11850.00	0.00	0.00	320.00	1481.00	0.00	0.00	35	4148.00	1080.00	18879.00
	Apr-10			-		9050.00	2800.00	11850.00	-0.00	0.00	320.00	1481.00	0.00	0.00	35	4148.00	1080.00	18879.00
	May-10			T		9050.00	2800.00	11850.00	0.00	0.00	320.00	1481.00	0.00	0.00	35	4148.00	1080.00	18879.00
	Jun-10					9050.00	2800.C0		0.00	0.00	320.00	1481.00	0.00	0.00	35	4148.00	1080.00	18879.00
	Jul-10	(2) · (2) · (2) · (3) · (3) · (4) ·	WALL TO SERVICE	1000 1980 1985 1985 1985 1985 1985 1985 1985 1985	See See	± : 9364.00		<b>37 12164.00</b>	0.00	0.00	320.00	1520.00	. 0.00	0.00	45	5321.00	1149.00	20474.00
-	Aug-10					9410.00	2800.00	12210.00	0.00	0.00	320.00	. 1526.00	0.00	0.00	45	5495.00	1160.00	20711.00
na:	Sep-10					9410.00	2800.00	12210.00	. 0.00	0.00	320.00	1526.00	0.00	0.00	45	5495.00	1160.00	20711.00
755	Oct-10			] •		9410.00	2800.00	12210.00	0.00	0.00	320.00	1526.00	0.00	0.00	45	5495.00	1160.00	20711.00
100	Nov-10					9410.00	2800.00	12210.00	0.00	0.00	320.00	1526.00	0.00	0,00	45	5495.00	1160.00	20711.00
٠.	Dec-10					9410.00	2800.00	12210.00	0.00	0.00	320.00	1526.00	0.00	0.00	45	5495.00	1160.00	20711.00
ŧ	Jan-11					9410.00	2800.00	12210.00	0.00	0.00	400.00	1526.00	0.00	0.00	51	6227.00	1208.00	21571.00
Ŷ.	Feb-11					9410.00	2800.00	12210.00	0.00	. 0.00	400.00	1526.00	0.00	0.00	51	6227.00	1208.00	21571.00
١.	1	Ma. Dandin Va. Callila	Attandants (Consider	eacl	1 .	270834.00	84000.00	354834.00	0.00	0.00	9760.001	44354.00	0.00	0.00	- 1	111878 00	31509.00	552335 00

अविश्वासिनक न्यायालय अन्त्रीय प्रशासिनक न्यायालय

Liwahati Bench

Certified to be true copy

<sup>1.</sup> Certified that the amount claimed in the bill has not been drawn before in any shape

<sup>2.</sup> Certified that a record of the claim has been kept in the office copy of the original Pay Bill

-32-65

Date   Pay Band   Sand   Grade pay   (essic pay )   Pay		Drawn																								
Pay Scale & Pay Scale & Pay in Pay   Pay and   Band   Gride pay   (East Pay)   Pay   NPA   SCA   SDA   HRA   WA   SCA   SDA   WA   SCA   SDA   HRA   WA   SCA   SDA   WA   SCA   SDA		i	ł		]								1	T	<del></del>		1	r		DIFFE	RENCE TO E	E PAID				
Sep 60   \$200-2000   \$200-20	1		l	{		1 1			ļ i	1	i	1	1	]	1 .	1		Pau in	l i	1	1					
Column   Pay Series   Series   Series   Series   Series   Pay   RPA   SCA   SDA   HRA   WA   Pay   RA   Series   Serie		1	l :			P.			1		-	DA	ļ		Total	l i		1		- 1	1	1				Net
Sept   5200-20200   \$370.00   2400.00   10770.00   0.00   0.00   320.00   3346.00   0.00   0.00   0.00   0.00   0.00   320.00   3346.00   0.00   0.00   0.00   0.00   0.00   320.00   3346.00   0.00			Band	Grade pay	(Basic Pay)	Pay	NPA	SCA	SDA	HRA	WA	-%	DA	TA							1					Amount
Nov-cle	Sep-08	5200-20200	8370.00	2400.00	10770.00	0.00	0.00	320.00	1346.00	. 0.00	0.00	+									<del></del>	HRA	WA	DA	TA	Payable
Nov-68   \$370.00   \$200.00   \$0770.00   \$0.0	Oct-08	P8-1	8370.00	2400.00	10770.00	0.00	0.00	320.00				+	<del> </del>		13087.00				-1100		92.00	0.00	၁.၀၀	117.00	0.00	939.00
Dec-08   \$370.00   2400.00   10770.00   0.00   0.00   320.00   1346.00   0.00   0.00   17.230.00   27.280.00   136.00   0.00   32.00   136.00   0.00   0.00   27.280.00   136.00   0.00   0.00   136.00   0	Nov-08		8370.00	. 2400.00	10770.00	0.00	0.00	320.00	1346.00			-			33007.00			730.00	0.00	0.00 0.0	92.00	0.00	0.00	117.00	0.00	939.00
Sand   Sand	Dec-08		8370.00	2400.00	10770.00							-			1-23007.00				0.00	<u>0.</u> 00 0.0	92.00	0.00	0.00	117.00	0.00	939.00
Feb-09   \$370.00   2400.00   10770.00   0.00   2.00   2320.00   1346.00   0.00   0.00   22   2359.00   976.00   15781.00   330.00   400.00   730.00   0.00   0.00   92.00   0.00   0.00   151.00   0.00   93.00   0.00   0.00   151.00   0.00   93.00   0.00   0.00   151.00   0.00   93.00   0.00   0.00   0.00   151.00   0.00   93.00   0.00   0.00   0.00   151.00   0.00   93.00   0.00   0.00   0.00   151.00   0.00   93.00   0.00   0.00   0.00   0.00   0.00   151.00   0.00   93.00   0.00   0.00   0.00   0.00   151.00   0.00   93.00   0.00	Jan-09		8370.00	2400.00	10770.00							-			12007.00			730.00	0.00	0.00 0.0	92.00	0.00				939.00
Mar-09   \$370.00   2400.00   10770.00   0.00   0.00   320.00   1346.00   0.00	Feb-09		8370.00	2400.00	10770.00	_									1			730.00	0.00	0.00 0.0	92.00					983.00
Apr-09   \$370.00   2400.00   10770.00   0.00   0.00   320.00   1346.00   0.00   0.00   22   2369.00   976.00   15781.00   330.00   400.00   730.00   0.00   0.00   0.00   92.00   0.00   0.00   0.00   161.00   0.00   38	Mar-09		8370.00	2400.00	10770.00							-		3.0.00				730.00	0.00	0.00 0.00	92.00	0.00	0.00			983.00
May 09   8370.00   2400.00   10770.00   0.00   0.00   320.00   1386.00   0.00   0.00   22   2369.00   976.00   15781.00   330.00   400.00   730.00   0.00   0.00   0.00   0.00   0.00   0.00   0.00   161.00   0.00   0.00   320.00   1388.00   0.00   0.00   0.00   27   2997.00   1016.00   16821.00   350.00   400.00   750.00   0.00	Apr-09		8370.00	2400.00	10770.00	_									23.01.00				0.00	0.00 0.00	92.00		-			983.00
194-99   8370.00   2400.00   1070.00   0.00   0.00   320.00   1386.00   0.00   0.00   22   2369.00   976.00   15781.00   330.00   400.00   730.00   0.00   0.00   92.00   0.00   0.00   0.00   161.00   0.00   0.00   320.00   1386.00   0.00   0.00   27   2997.00   1016.00   16821.00   350.00   400.00   750.00   0.00   0.00   93.00   0.00   0.00   270.00   0.00   0.00   270.00   0.00   0.00   270.00   0.00   0.00   270.00   0.00   0.00   270.00   0.00   0.00   270.00   0.00   0.00   270.00   0.00   0.00   0.00   270.00   0.0	May-09		8370.00	2400.00	10770.00	$\overline{}$									-0.01.00			730.00	0.00	0.00 0.00	92.00					983.00
10-10-10-10-10-10-10-10-10-10-10-10-10-1	Jun-09		8370.00	2400.00	10770.00										-5.01.00		400.00	730.00	0.00	0.00 0.00	92.00	0.00				983.00
Aug-09   8700.00   2400.00   11100.00   0.00   0.00   220.00   1388.00   0.00   0.00   0.00   27   2997.00   1016.00   16821.00   350.00   400.00   750.00   0.00	[ - Jul-09		8700.00	2400.00	11100.00	-						$\rightarrow$				330.00	400.00	73,0.00	0.00	0.00 0.00	92.00					983.00
Sep-09   8700.00   2400.00   11100.00   0.00   320.00   1388.00   0.00   0.00   0.00   27   2997.00   1016.00   16821.00   350.00   400.00   750.00   0.00   0.00   93.00   0.0	Aug-09		8700.00													350.00	400.00	750.00	0.00	0.00 0.00	93.00					
0ct-09	Sep-09		8700.00								_	_				350.00	400.00									1046.00
Nov-99   8700.00   2400.00   11100.00   0.00   0.00   320.00   1388.00   0.00   0.00   27   2997.00   1016.00   16821.00   350.00   400.00   750.00   0.00	Oct-09															350.00	400.00									
Dec-09   8700.00   2400.00   11100.00   0.00   0.00   330.00   3388.00   0.00   0.00   27   2997.00   1016.00   16821.00   350.00   400.00   750.00   0.00   0.00   93.00   0.00   0.00   203.00   0.00   0.00   104888.00   0.00   0.00   320.00   1388.00   0.00   0.00   320.00   320.00   320.00	Nov-09		8700.00													350.00	400.00	750.00	0.00	0.00 0.00						
Jan-10	Dec-09		8700.00	2400.00												350.00	400.00									
Feb-101 8700.00 2400.00 11100.00 0.00 0.00 320.00 1388.00 0.00 0.00 35 3885.00 1080.00 17773.00 350.00 400.00 750.00 0.00 0.00 0.00 93.00 0.00 0.00 263.00 0.00 1100 0.00 0.00 0.00 320.00 1388.00 0.00 0.00 35 3885.00 1080.00 17773.00 350.00 400.00 750.00 0.00 0.00 0.00 93.00 0.00 0.00 0.00	Jan-10		8700.00	2400.00													.400.00									
May-10	Feb-10		8700.00	2400.00													400.00									
Apr-10 8700.00 2400.00 11100.00 0.00 0.00 320.00 1388.00 0.00 0.00 35 3885.00 1080.00 17773.00 350.00 400.00 750.00 0.00 0.00 93.00 0.00 0.00 263.00 0.00 1106.00 1106.00 1106.00 1106.00 17773.00 350.00 400.00 750.00 0.00 0.00 93.00 0.00 0.00 263.00 0.00 1106.00	Mar-10		. 8700.00	2400.00													400.00	750.00	0.00	0.00 0.00						
May-10         8700.00         2400.00         11100.00         0.00         320.00         1388.00         0.00         35 3885.00         1080.00         17773.00         350.00         400.00         750.00         0.00         0.00         263.00         0.00         106           Jun-10         8700.00         2400.00         11100.00         0.00         320.00         1388.00         0.00         0.00         17773.00         350.00         400.00         750.00         0.00         0.00         0.00         263.00         0.00         106           2-101-10         8996.00         2400.00         11395.00         0.00         1244.00         0.00         0.00         4985.00         1149.00         19773.00         350.00         400.00         750.00         0.00         93.00         0.00         263.00         0.00         106           Aug-10         9040.00         2400.00         11440.00         0.00         320.00         1430.00         0.00         4985.00         1160.00         19498.00         370.00         400.00         770.00         0.00         96.00         0.00         360.00         0.00         120           Sep-10         9040.00         2400.00         11440.00	Apr-10		8700.00	2400.00														750.00	0.00	0.00	93.00					
10-10   8700.00   2400.00   11100.00   0.00   0.00   320.00   1388.00   0.00   0.00   0.00   35   3885.00   1080.00   17773.00   350.00   400.00   750.00   0.00   0.00   0.00   93.00   0.00   0.00   263.00   0.00   1068.00   0.00	May-10		8700.00	2400.00	11100.00	0.00						$\overline{}$						750.00	0.00	0.00	93.00					
210-10			8700.00	2400.00		_					-								0.00	0.00	93.00					1106.00
Aug-10 9040.00 2400.00 11440.00 0.00 0.00 320.00 1430.00 0.00 0.00 45 5148.00 1160.00 19498.00 370.00 400.00 770.00 0.00 0.00 96.00 0.00 0.00 347.00 0.00 1200 1200 1200 1200 1200 1200 1		2010	8996.00	2400.00	11396.00	0.00															93.00					1106.00
Sep-10         9040.00         2400.00         11440.00         0.00         320.00         1430.00         0.00         0.00         45         5148.00         1160.00         19498.00         370.00         400.00         770.00         0.00         0.00         96.00         0.00         347.00         0.00         1213           Nov-10         9040.00         2400.00         11440.00         0.00         320.00         1430.00         0.00         45         5148.00         1160.00         19498.00         370.00         400.00         770.00         0.00         0.00         96.00         0.00         347.00         0.00         1213           Nov-10         9040.00         2400.00         11440.00         0.00         320.00         1430.00         0.00         45         5148.00         1160.00         19498.00         370.00         400.00         770.00         0.00         96.00         0.00         347.00         0.00         1213           Dec-10         9040.00         2400.00         11440.00         0.00         320.00         1430.00         0.00         45         5148.00         1160.00         19498.00         370.00         400.00         770.00         0.00         0.00         0.00 <td></td> <td></td> <td>9040.00</td> <td>2400.00</td> <td>11440.00</td> <td>0.00</td> <td></td> <td>0.00</td> <td>96.00</td> <td></td> <td></td> <td></td> <td></td> <td>1200.00</td>			9040.00	2400.00	11440.00	0.00														0.00	96.00					1200.00
$ \begin{array}{ c c c c c c c c c c c c c c c c c c c$				2400.00	11440.00	0.00															96.00					1213.00
$ \begin{array}{ c c c c c c c c c c c c c c c c c c c$	-			2400.00	11440.00	0.00	0.00	320.00													96.00					1213.00
$ \begin{array}{ c c c c c c c c c c c c c c c c c c c$				2400.00	11440.00	0.00	0.00	320.00				_									96.00					1213.00
$ \begin{array}{c ccccccccccccccccccccccccccccccccccc$				2400.00	11440.00	0.00	0.00	320.00													96.00					1213.00
1 9040.00 2400.00 11440.00 0.00 0.00 400.00 1430.00 0.00 0.00 51 5834.00 1260.00 2012.00 370.00 400.00 770.00 0.00 0.00 0.00 96.00 0.00 0.00 393.00 0.00 1259 260376.00 72000.00 332376.00 0.00 0.00 9760.00 41550.00 0.00 0.00 0.00 104791.00 31509.00 519986.00 10458.00 12000.00 72000.00 72000.00 0.00 0.00 0.00				2400.00	11440.00	0.00	0.00	400.00													96.00	0.00	0.00			1213.00
260376.00 72000.00 332376.00 0.00 9760.00 41550.00 0.00 0.00 0.00 0.00 0.00 0.00 0.				2400.00	11440.00	0.00						$\overline{}$									96.00					1259.00
120732.00 31303.00 12000.00 12000.00 22458.00 0.00 0.00 0.00 0.00 0.00 0.00 0.00	-31		260376.00	72000.00	332376.00	0.00	.00 9	760.00	41550.00			_										0.00	0.00			1259.00
		-									<u> </u>		.5-752.00	31303.00	213380.00 1	10458.00	2000.00	22458.00	0.00	.00 0.00	2804.00	0.00	0.00			32349.00

Central Administrative Tribu केन्द्रीय प्रशासनिक न्यायार Guwahati Bench गुवाहाटी न्यायपीउ

> Certified to payine copy YOUGS/8

Prepared By:-

**Net Amount** Less Income Tax 32,349.00

Net Amount Payable 32,349.00
Rupees Thirty Two Thousand Three Hundreds Forty Nine Only

Drawing Disbursement Officer

-33-

66

### FOR USE IN THE PAY AND ACCOUNTS OFFICE

II. PAY ORDER	classification of both payments and recoveries have been checked and corrections made, where necess	,,,,		
Pay Rs.	32,349.00 { Rupees Thirty Two Thousand Three Hundreds Forty Nine Only }		<u> </u>	
[DDO by designatio	n /vide given in the bill / office listed inside the bill (crossed A/C payee Cheque-Cat. 'A'l by		-	
[DDO by designatio	n /vide given in the bill / office listed inside the bill (crossed A/C payee Cheque-Cat. 'A'] by		-	
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PROCEEDING/ MINUTES OF THE DEPARTMENTAL PROMOTION COMMITTEE (JUNIOR) HELD ON \_22<sup>nd</sup>/25<sup>th</sup> August 2008 AT THE RMRC, (ICMR), DIBRUGARH, FOR PROMOTION TO THE POST LABORATORY ASSISTANT (GROUP-C) IN THE SCALE OF PAY RS.4000-100-6000/=(As per recommendation of Part B & C of 5th CPC) FOR THE COUNCIL'S REGIONAL MEDICAL RESEARCH CENTRE, DIBRUGARH,

The post of the Laboratory Assistant (Group-C) at the Regional Medical Research Centre (ICMR), Dibrugarh is lying vacant since 01.02.2008. This is a single vacancy, which has fallen vacant during the recruitment year 2008. As per Recruitment Rule of ICMR for this post, the Committee considered the cases of suitable and eligible Laboratory Attendant at present working in the RMRC, (ICMR), Dibrugarh and who have rendered not less than 3 (three) years approved service in the grades, on the basis of their seniority-cum-

In order to assist in the selection of a suitable candidate for the post of the Laboratory Assistant (Group-C) at the Regional Medical Research Centre (ICMR), Centre Adminicative Tr Dibrugath, the DPC with the following Officers has been constituted.

1. Dr. J. Mahanta, Director, RMRC, Dibrugarh - Chairman

2. Dr.P.K. Mahapatra, Scientist-E (Deputy Director), RMRC, Dibrugarh,

3. Mr. R.K. Dutta, Administrative Officer, RMRC, Dibrugarh,

4. Dr. P.K. Chelleng, Scientist-D (Asstt. Director), RMRC, Dibrugarh-(Representing the SCs/STs/Minority Communities)

The Committee after careful examination of all the papers placed before the DPC, such as Seniority lists, confidential reports, Integrity Certificate, Vigilance Certificates etc, roster position for reservation for SCs/STs, recommended the following person as suitable for Promotion to the post of Laboratory Assistant (Group-C) in the scale of pay Rs.4000-100-6000/= /=(As per recommendation of Part B & C of 5th CPC) with effect from 01 - 09 - 2008 from the date of his taking over the charge at the Regional Medical Research Centre (ICMR), Dibrugarh, in that

1. Sn Robin Changra Dolos

(Dr. J. Mahanta) Director, RMRC, Dibrugarl

(R.K. Dutta) -25 6 2008 Administrative Officer, RMRC, Dibrugarh

Anthopa (Dr. P.K. Mahapatra) Scientist 'E', RMRC

(Dr.P.K.Chelleng) Scientist 'D', RMRC, Dibrugarh

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ANNEXURE NO. 8

## REGIONAL MEDICAL RESEARCH CENTRE, NORTH EASTERN REGION (ICMR) DIBRUGARH, ASSAM

NO.RMRC/DIB/ADM-40/2008-09/

Dated 14th August, 2008

### Proforma "A"

Seniority list of Officials in the grade/post of Laboratory Attendant in the scale of pay of Rs. 2610-60-2910-65-3300-70-4000/-

Sl No	Name of the Officer (s)	Qualification	Date of birth	Date of joining in RMRC, Dibrugarh	Date of joining present post
1	2	3	4	. , 5	6
<u> </u>	Mr. Robin Ch. Doloi	HSLC passed	1.1.1959	28.2.1986	28.2.1986
2	Mr. Arun Kumar Gogoi	HSLC passed	1.12.1957	3.3.1986	3.3.1986
3.	Mr. Moneswar Borah	HSLC passed	01.12.1967	11.3.1986	11.3.1986
<del>- 3.</del> –	Mr. Bulu Kr. Das	Read upto Class-X	1.8.1965	19.5.1988	19.5.1988
<del>- 1.</del>	Mr. H.N. Chirring	Read upto Class-X	8.3.1968	23.8.1990	23.8.1990
6.	Mr. Dipak Dutta	Read upto Class-X	1.3.1968	10.3.1986	12.6.2003
7	Mr. Pradip Kr. Saikia	B.A. Passed	1.2.1960	19.6.1986	12.6.2003

Signature of the Authenticating Officer

िङ्कार्थ Adminisustive illbund कन्द्रीय प्रशासीनक न्याधार्मय

Certified to be true copy Advocate

what is its composi-

3 Two experts in the field 3. Two experts in the new 4 One expert representing 4. One expert representing

Departmental Promotion Committee

# RECRUITMENT RULES FOR TECHNICAL POSTS UNDER ICMR

Name of the Post

No. of Posts

Classification

Scale of Pay

Whether Selection-cum-seniority, or selection by meril or non-selection

Age limit for Direct Recruits

Whether the benefit of added years of service under Rule 30 of CCS (Pension). Rules 1972 admissible.

Educational and other qualifications required for direct recruits

Whether age and educational qualifications prescribed for the direct recruits will apply 9. in the case of promotees

Period of probation, if any 10.

Method of recruitment whether by 11 direct recruitment or by promotion or by deputation or by absorption and percentage of vacancies to be filled by various methods

In case of recruitment by promotion or a deputation or absorption grades from which promotion or absorption to be made

Circumstances in which UPSC is to 13. consulted

tfa D.P.C. exists, what is its composition Laboratory Assistant

•207(1996)

\*Subject to variation dependent on workload.

(Non-Gazetted, Non-Ministerial)

975-25-1150-EB-30-1540

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Non Selection

AUG 2011

Not applicable

Below 28 years

Guwahati Bench गुवाहाटी न्यायपीठ

High School with one year Lab. experience

Not applicable

Two years

a) 25% by direct recruitment from amongst the candidates sponsored by Employment Exchange.

b)75% by promotion of Laboratory Attendants with 3 years experience in that grade.

Laboratory Attendant

Not applicable

Selection Committee

Instis./Centres

ICMR Hars.

1.Sr.DDG/Chief

1.Director/OIC

2.DDG/ADG

2.Dy.Director./A.D.

3 Two experts in the field 3. Two experts in the field 4 One expert representing 4 One expert representing

SC/ST

Departmental Promotion Committee

Institutes/Centres

1.Sr:DDG/Chief

1.Director/OIC

2.DDG/ADG

2.Dy.Director/A.D.

3 Sr.A.O./A.O.

3.Sr.A.O./A.O.

4. Member representing

4. Member representing

SC/ST

ertified to by true copy

Phone Off: (0373)

2381494, 2381506

2381548, 2381566.

Gram: Remres Fax: (0373) 2381748 E.Mail: lcmrrcdi@hub.nic.in

क्षेत्रीय आयुर्विज्ञान अनुसंधान केन्द्र, पूर्वोत्तर क्षेत्र (आई. सी. एम. आर.)

## REGIONAL MEDICAL RESEARCH CENTRE. N. E. REGION

INDIAN COUNCIL OF MEDICAL RESEARCH Post Box No. 105, Dibrugarh - 786 001 (Assam), INDIA

No. RMRC/Dib/Adm-28 (DPC)/2008-09/1427

Dated the 29 LAugust 2008

-Office order-

Sub: - Promotion to the post of Laboratory Assistant (Group-C) in the scale of pay Rs. 4000 100-6000/= at the Regional Medical Research Centre (ICMR), Dibrugarh - Reg.

On the recommendation of the "Departmental Promotion Committee" held on 22<sup>nd</sup> and 25<sup>th</sup> August 2008, the Director of the Centre accords approval for promotion of Sri Robin Chandra Doloi, Laboratory Attendant to the post of Laboratory Assistant (Group-C) in the scale of pay Rs.4000-100-6000/= at the Regional Medical Research Centre (ICMR), Dibrugarh on the usual terms and conditions with effect from 1st September 2008.

- The pay of the employee from the date of his promotion may be fixed as per rules.
- He will be governed by the usual terms and conditions of the services of the Council.
- He will be on probation for a period of two years from the date of promotion to the post of Laboratory Assistant. The Probation period can be extended at the discretion of the competent authority.
- Taking over charge reports (in duplicate) may be submitted to this office accordingly for further necessary action.
- He will carry forward to the Lab. Assistant all the benefits of his past service under the Council.

(R.K. Dutta) Administrative Officer DIRECTOR

Copy for information & necessary action to: -

- 1. The Director General, ICMR, Ansari Nagar, Post Box No.4911, New Delhi -110 029 (Attention: - Mrs. Agnes Xalxo, Sr. Administrative Officer, NCD-II).
- Person concerned
- Accounts Section
- Bill Section
- Establishment -3(Increment) file
- Budget file
- 6. Personal file of employee concerned
- Appointment file
- Seniority file

Certified to be true copy

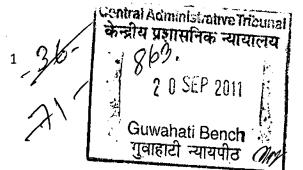
Advocate

Guwahati Bench गुवाहाटी न्यायपीठ

Administrative Tribuna

. द्रीय प्रशासनिक न्यायालय

**DISTRICT: DIBRUGARH** 



BEFORE THE CENTRAL ADMINSTRATIVE TRIBUNAL: GUWAHATI

**BENCH** 

Exp. 13 /2011

In O.A. Case No. 94 / 2005

Sri Pradip Kumar Saikia.....Applicant/

<u>Petitioner</u>

-vs-

The Union of India and others...Respondents

-AND-

## IN THE MATTER OF:-

An additional affidavit-in-reply filed by the petitioner against the counter reply filed by the respondents.

## ADDITIONAL AFFIDAV-IT- IN- REP LY

- 1. That the applicant has received a copy of the affidavit-inopposition filed by the respondents, gone through the same and understood the contents thereof.
- 2. That save and except what has been specifically admitted herein below, all the statements and averments made in the said affidavit-in-opposition may be deemed to have been denied by the applicant.
- 3. That at the very beginning the applicant begs to state that on perusal of the entire counter reply submitted by the respondents it is apparent that the same is beating around the bush as it fails to redress the real grievances of the petitioner by promoting him to the post of Filed Worker (Senior) re-designated as Laboratory Assistant for which the

that by the explicat. Thousing his

vide the Judgement 94/2005 this Hon'ble licant, who belong to ded not only once but

petitioner filed the case in this Hon'ble court and vide the Judgement and order dated 22.09.2006 passed in O.A. No. 94/2005 this Hon'ble court allowed the petition. In fact the humble applicant, who belong to the Schedule Tribe community, has been superseded not only once but thrice by Sri Kamleswar Gogoi, then Sri Purnanada Gogoi and finally by Sri Rabin Ch. Gogoi in September 2008. According to the respondents the DPC during its meeting found Mr. Rabin Ch. Doloi more deserving on ground of Seniority and fitness although the petitioner is a Graduate whereas said Robin Ch. Doloi is a matriculate. Further the said Robin Ch. Doloi was working from the very beginning as a laboratory Attendant whereas the present petitioner joined his service in the year 1986 as a Filed worker (Junior) and his next promotion is the post of filed worker (Senior) which is re-designated as laboratory Assistant; and it is an admitted fact the petitioner is the senior most Filed Worker (Junior). The petitioner begs to state herein that just to victimize the petitioner the respondents had promoted the said Robin Ch. Doloi to the post of laboratory Assistant from the post of Laboratory Attendant. Further the said Robin Ch. Doloi belongs to the General caste whereas the post to which he was illegally promoted is reserved for Schedule Tribes. The petitioner further begs to state herein that only to deprive the petitioner from being promoted to the post of Laboratory Assistant the respondents have made the DPC to promote the said Robin Ch. Doloi by showing him as senior to the applicant.

4. That the applicant further begs to state that as per ICMR's letter 30.12.2009 under reference No. 6/01/2007-Admn.II, both matriculates and non-matriculates have been re-designated as ATTENDENT (SERVICES), whereas the present applicant is a graduate and as such the said letter is not applicable to the petitioner. Thus it is apparent that only to make the petitioner a scapegoat the respondents have mad this letter applicable to the petitioner. Further at the time of his initial appointment in 1986 the applicant was given strong assurance that he would be promoted to the rank of Filed worker (senior) when a suitable vacancy arises but for the time being he was appointed to the rank of Filed worker (Junior) due to the lack of experience. The petitioner further begs to state herein that his scale of pay vide ACP was rising from Rs. 2550-50-2660-60-3200 in the post of Filed Worker (Jr.) which was subsequently cancelled vide letter No. RMRC/DIB/Adm-79/99-2000/2458 dated 23.02.2000; and it is apparent that the pay scale of

े शिष्णिक न्यायालय केन्द्रीय प्रशासनिक न्यायालय १ ० SEP 2011 Guwahati Bench गुवाहाटी न्यायपीठ

38 35 6

Mr. Robin Ch. Doloy in the post of Lab. Attendent was Rs. 3050-75-3950-80-4590 w.e.f 9.08.99 which is different from that of the petitioner.

A Xerox copy of the said letter dated 23.02.2000 is annexed herewith and marked as annexure-A to the petition.

5. The petitioner begs to state herein that on 12.07.2011 he was felicitated by the RMRC, Director for completing 25 years of service; whereas despite serving the organization for more than 25 years the respondents have illegally deprived the petitioner to be promoted to the post of Laboratory Assistant.

A xerox copy of the letter dated \$\mathbb{S}\$.07.2011 is annexed herewith and marked as annexure-B to the petition.

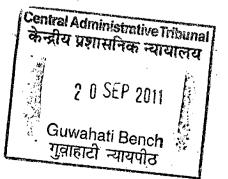
- 6. That the petitioner begs to state that the respondents in the name of executing the direction of this Hon'ble court have mislead this Hon'ble court which is apparent on perusal of the entire counter-reply filed by the respondents. The petitioner begs to state that till today the respondents have not executed the directions given by this Hon'ble court vide its Judgement and order dated 22.09.2006 passed in O.A. No. 94/2005.
- 7. That the statements made in this affidavit in paragraphs 1 to 6 are true to my knowledge and the rests are my humble submissions before this Hon'ble Court.

And I sign this affidavit on this day of Jyckerder 2011 at Guwahati.

Identified by

Sebe Kr Bardola 20/9/11 DEPONENT

Solemnly affirmed before me by the deponent who is identified by Desa for September 2011 at Guwahati.



REGIOUAL MEDICAL RESEARCH CENTRE, N.E. REGION (ICMR)

DIBRUGARH ::: ASSAM

NO. RARC/DIB/Adm-97/99-2000/2458

Date: 23/2/2000

In view of the recommendations made by Departmental Screening Committee constituted for the purpose, the Director is pleased to grant of tinancial up-gradation under Assured Career Progression Scheme to the following employees of this Centre who have completed 12 years of regular services respectively strictly in accordance with the guidelines/instructions as mentioned in office Memo No.35034/1/97=Estt(D) dated 9th August, 1999 Issued by Govt. of India, Ministry of Personnel & Public Grievances & Pensions (Deptt. of Personnel and Training, New Delhi) as per details given below w.e.f 9-8-1999.

Sl. Hame & Designation	Present Pay Scale	Last Pay drawn as por pay- scale as on Aug.99			Next date of increment
1. Shri A.C. Rabha Field Worker(Sr)	3200-85- 4900/ =	4135/=	4000-100- 6000/=	4300/==	1-8-2000
2. Shrt J.N. Gogot Field Worker(Sr)	3200-85- 4900/=	4.1.35/=	7000-100- 6000/=	4300/=	1-8-2000
J. Shri Kamaleswar Gogoi Dab.Attendant	2650-65- 3300-70- 4000/=	3105/=	3050-75- 3950-80- 4590/=	3275/=	1-8-2000
4. Shri Punananda Gogoi; Lab. Attendant	2650-65- 3300-70- 4000/=	3105/=	3050-75 3950-80- 4590/=	3205/=	1-8-2000
5. Shri R.C. Doloi Dab. Attendant	2650-65- 3300-70- 4000/=	3040/=	3050-75- 3950-80- 4590/=	3200/=	1-8-2000
6. Shrl A.K. Gogoj Lab. Attendant	2650-65- 3300-70- 4000/=	3010/=	3050-75- 3950-80- 4590/=	3200/=	1-8-2000
7. Stri Honeswar Borah Lab. Attendant	2650-65- 3300-70- 4000/=	3040/=	3050-75- 3950-80- 4590/=	3200/=	1-8-2000
8. Shri Dipak Dutta Fleid Worker (Jr)	2550-50- 260-60- 3200/=	2960/=	2610-60- 3150-65- 3540/=	3090/=	1-8-2000
9. Shri P.K. Salkia Field Worker (Jr)	2550-50- 2660-60- 3200/=	2900/=	2610-60- 3150-65- 3540/=	3030/∺	1-8-2000
10. Shri B.N. Sarmah Poon-cum-Dak Rünner	2550-50+ 2660-60- 3200/=	2960/=	2610-60- 3150-65- 3540/=	3090/=	1-8-2000

The pay of the above montioned employees have been tixed under the provision of FR-22 1(a) I/ normal rules.

07375000 (S.M. Bhagawati) Administrative Officer for Director

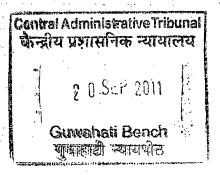
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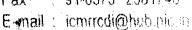
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क्षेत्रीय आयुर्विज्ञान अनुसंघान केन्द्र, पुर्वोत्तर क्षेत्र (आई. सी. एम. आर)

# REGIONAL MEDICAL RESEARCH CENTRE, N.E. REGION

INDIAN COUNCIL OF MEDICAL RESEARCH

Post Box No. 105, DIBRUGARH - 786 001, Assam (India)

To

Mr. Pradip Kumar Saikia, Attendant (Services) Regional Medical Research Centre North Eastern Region (ICMR) Dibrugarh, Assam

No.RMRC/DIB/ADM-104/2011-2012/ 965

Dated 7<sup>th</sup> July, 2011

Central Administrative Tribunal केन्द्रीय प्रशासनिक न्यायालय

Guwahati Bench गुवाहाटी न्यायपीठ

Sub: Felicitation of staff of ICMR on completion of 25 years of service

I am glad to inform you that you have completed 25 years of distinguished service for the growth and development of this Centre since 19th June, 1986. Your contribution to the growth of the Centre has been immense. It has been proposed to felicitate you on the day of Annual Foundation Day on 12th July, 2011, for your dedicated 25 years of service to the Council.

You are hereby requested to make it convenient to attend the function in the Auditorium of this Centre on 12th July, 2011 at 4.00 p.m.

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Director.